

District and Sessions Judge, West, THC
IN THE COURT OF Mr. Vishal Singh
Additional Sessions Judge
Criminal Cause List Dated 23-03-2020 Total Cases:12

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
For Bail					
1	Bail Matters		23/2020	STATE Vs. HEMANT YADAV	6 /2020 (Nangloi)
2	Bail Matters		75/2020	STATE Vs. SH VINAY SAHANI	/2020 (EOW)
Misc./ Appearance					
3	CA		15/2020	RAJINDER SINGH Vs. SATVINDER KAUR	/0 (Maya Puri)
For Bail					
4	Bail Matters		322/2020	STATE Vs. AADITYA GUPTA	86 /2020 (Paschim Vihar East)
5	Bail Matters		474/2020	STATE Vs. SURESH SINGH	546 /2019 (Moti Nagar)
6	Bail Matters		514/2020	STATE Vs. GAGAN GANDHI @ ISHAN	133 /2020 (Punjabi Bagh)
7	Bail Matters		519/2020	STATE Vs. KUNAL JUNEJA	121 /2020 (Paschim Vihar East)
Prosecution Evidence					
8	SC		58016/2016	STATE Vs. KANTA PARSHAD	49 /2011 (Tilak Nagar)
9	SC	2/3/2014	57668/2016	STATE Vs. SAHIL @ CHOTA ROSHAN ETC.	342 /2012 (Hari Nagar)
10	SC		397/2018	STATE Vs. TARA NATH GOSWAMI	100 /2018 (NIHAL VIHAR)
11	SC		584/2018	STATE Vs. ARIF @ SHOKIN	202 /2018 (Tilak Nagar)
Final Argument					
12	SC	58/3/2015	57508/2016	STATE Vs. NAFEES ETC.	653 /2015 (Ranhola)

Bail

1/7/2020

Bail

30/4/20

18/5/20

2/7/20

22/5/20

24/4/20

COURT No 13

**Chief Metropolitan Magistrate, West, THC
IN THE COURT OF MR. PUNEET NAGPAL
Metropolitan Magistrate
Criminal Cause List Dated 23-03-2020 Total Cases:47**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
28	Cr. Case	138/2/2014	71887/2016	STATE Vs. RANAQ KAPOOR	659 /2014 (Tilak Nagar)
29	Cr. Case		75961/2016	STATE Vs. AMAN PREET SINGH	358 /2016 (Tilak Nagar)
30	Cr. Case		93/2017	STATE Vs. RAVI KUMAR	465 /2016 (Paschim Vihar)
(Main Matter : Cr. Case/0000004/2017)					
31	Cr. Case		2486/2017	STATE Vs. SAKAWAT ETC.	264 /2016 (Paschim Vihar)
(Main Matter : Cr. Case/0000070/2017)					
32	Cr. Case		3055/2017	STATE Vs. RAJA ETC.	7053 /2017 (Tilak Nagar)
33	Cr. Case		4021/2017	STATE Vs. PRINCE LASSI @ RAHUL	101 /2017 (Tilak Nagar)
34	Ct. Cases		4199/2017	DR. RDS SEHGAL Vs. VERONICA SINGH	/0 (Tilak Nagar)
35	Cr. Case		6744/2017	STATE Vs. MANVINDER SINGH @ RIMPAL	437 /2017 (Tilak Nagar)
36	Cr. Case		1123/2018	STATE Vs. VIKAS	196 /2017 (Paschim Vihar)
37	Cr. Case		3026/2018	STATE Vs. SUKHDEV SINGH	572 /2017 (Tilak Nagar)
38	Ct. Cases		6554/2019	GURVINDER SINGH OBEROI Vs. PARVEEN KUMAR ARORA	/2019 (Tilak Nagar)
39	Cr. Case		89/2020	STATE Vs. AJAY	606 /2019 (Tilak Nagar)
Misc. Arguments					
40	Ct. Cases	89/1/2013	6262/2016	RAKESH SATIJA @ ROCKY Vs. SHANTI	/0 (Tilak Nagar)
41	Cr. Case	94/2/2016	71593/2016	STATE Vs. BALJEET SINGH	1181 /2015 (Tilak Nagar)
Final Arguments					
42	Cr. Case	108/2/2010	72674/2016	STATE Vs. JATIN KATARIA @ ORS	756 /2007 (Paschim Vihar)
43	Cr. Case	205/2/2014	62867/2016	STATE Vs. SUMIT @MANU	556/2014 /2014 (Paschim Vihar)
Order on Misc. Application					
44	Cr. Case		4848/2017	STATE Vs. DALBIR SINGH @ BEERA	627 /2014 (Tilak Nagar)
Arguments					
45	Ct. Cases		1774/2018	SONIA BATRA PILLAY Vs. TARSEM DHINGRA	/0 (Paschim Vihar)
Order on Misc. Application					
46	Ct. Cases		3341/2018	T.L LAKHANPAL Vs. RAJESH LAKHANPAL	NA /2018 (Paschim Vihar)
Order on Sentence					
47	Cr. Case	89/2/2012	69185/2016	STATE Vs. SANDEEP KUMAR	105 /2012 (Tilak Nagar)

Room No- 146

DR. JAGMINDER SINGH
Magistrate
of Metropolitan
West Dist.
Room No. 146, 1st Floor,
Tis Hazari, Courts, Delhi

COURT OF Dr. JAGMINDER SINGH, CMM,
WEST DISTRICT: DELHI COURT ROOM NO. 146

S.No.	Date of hearing	Next Date of Hearing
1.	23.03.2020	22.06.2020
2.	24.03.2020	23.06.2020
3.	25.03.2020	24.06.2020
4.	26.03.2020	25.06.2020
5.	27.03.2020	26.06.2020
6.	28.03.2020	27.06.2020
7.	30.03.2020	29.06.2020
8.	31.03.2020	30.06.2020

Room No 146

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Dr. Jagminder Singh

DR. JAGMINDER SINGH
Chief Metropolitan Magistrate
West Distt.

Chief Metropolitan Magistrate

Room No. 146, 1st Floor,
Tis Hazari, Courts, Delhi

Criminal Cause List Dated 23-03-2020 Total Cases:29

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	212/2/2014	66276/2016	STATE Vs. JAI PRAKASH GUPTA	69 /2012 (Mianwali Nagar)
2	Cr. Case	90/2/2015	68856/2016	STATE Vs. MOHD. ALI	31 /2014 (Kirti Nagar)
3	Cr. Case	220/2/2015	68341/2016	STATE Vs. RAM PRASAD	29 /2015 (Kirti Nagar)
4	Cr. Case		4142/2017	STATE Vs. INDERPREET SINGH	12 /2011 (EOW)
5	Cr. Case		348/2018	STATE Vs. MOHIN	22 /2013 (Hari Nagar)
6	Cr. Case		2481/2019	STATE Vs. CANCELLATION	565 /2015 (Mundka)
7	Ct. Cases		3645/2019	IDFC FIRST BANK LTD Vs. MAHENDER KUMAR MADAN	/2019 (Kirti Nagar)
8	Ct. Cases		8830/2019	ABHSIHEK ASHOKA Vs. INDIA BULLS VENTURES PVT LTD	/2019 (Kirti Nagar)
9	Ct. Cases		9055/2019	SURESH SINGH Vs. JAGBIR AND PLAYER	/2019 (Kirti Nagar)
Charge					
10	Cr. Case	691/2/2014	60855/2016	STATE Vs. SAGAR GAUR	116 /2012 (Kirti Nagar)
11	Cr. Case	185/2/2014	67281/2016	STATE Vs. VIVEK KUMAR	105 /2014 (EOW)
12	Cr. Case		623/2018	STATE Vs. ISHMA ARORA	73 /2016 (EOW)
13	Cr. Case		5592/2018	STATE Vs. KAMAL KISHORE GOYAL	116 /2017 (EOW)
14	Cr. Case		6006/2018	STATE Vs. KAMAL KISHORE GOYAL	105 /2017 (EOW)
15	Cr. Case		6007/2018	STATE Vs. KAMAL KISHORE GOYAL	101 /2017 (EOW)
Prosecution Evidence					
16	Cr. Case	949/2/2008	69266/2016	STATE Vs. ASHOK KUMAR GOYAL	572 /2003 (Hari Nagar)
17	Cr. Case	45/2/2009	65226/2016	STATE Vs. RAVI KUMAR @ MAHESH	8 /2008 (Paschim Vihar)
18	Cr. Case	181/2/2012	62207/2016	STATE Vs. BAKSHISH SINGH	406 /2012 (Tilak Nagar)
19	Cr. Case	17/2/2014	60517/2016	STATE Vs. RAMJI MALHOTRA	153 /2011 (EOW)
20	Cr. Case	937/2/2014	73030/2016	STATE Vs. RAVI PRAKASH TIWARI ETC.	404 /2010 (Kirti Nagar)
21	Cr. Case	302/2/2015	69498/2016	STATE Vs. ASHWANI KUMAR	257 /2011 (Kirti Nagar)
22	Cr. Case	246/2/2016	62824/2016	STATE Vs. MANABEL HEMBRAM @ MANNU ETC.	151 /2015 (Kirti Nagar)
23	Cr. Case		1372/2017	STATE Vs. MEERA @ MEENU	400 /2016 (Kirti Nagar)
24	Cr. Case		99/2018	STATE Vs. SUMIT GIRI @ DATA	379 /2017 (Kirti Nagar)
25	Cr. Case		309/2018	STATE Vs. SUNIL	383 /2017 (Kirti Nagar)
26	Cr. Case		1918/2018	STATE Vs. DHAYTRI GODHEK @ GAYTRI DEVI	230 /2017 (Kirti Nagar)
Misc. Arguments					
27	Ct. Cases		12062/2018	ISHPREET SINGH Vs. ASHA DEVI	/2018 (Kirti Nagar)
28	Ct. Cases		3786/2019	M/S FULLERTON INDIA CREDIT COMPANY LTD Vs. HARPEET KAUR AND ANR	/2019 (Tilak Nagar)
Order on Misc. Application					
29	Cr. Case	123/2/2014	63610/2016	STATE Vs. ULHAS PRABHAKAR KHAIRE ETC-(4)	167 /2012 (EOW)

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उत्तर दिनांक 22-6-2020

COURT No. 336 A Sh. Rakesh Kumar-II

Chief Metropolitan Magistrate, West, THC RAKESH KUMAR-II

Metropolitan Magistrate-05 (West)

IN THE COURT OF Sh. Rakesh Kumar-II Room No. 336A, 3rd Floor,

Metropolitan Magistrate

Tis Hazari, Courts, Delhi

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Criminal Cause List Dated 23-03-2020 Total Cases:32

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	20/AP/2014	65386/2016	STATE Vs. SUNIL KUMAR ORS	99/2013 (Anand Parbat) → 20-07-20
2	Ct. Cases	57/M/2015	9981/2016	SUSHIL AND ORS Vs. KAMAL KISHOR AND ORS.	/0 (Anand Parbat) → 20-07-20
3	Ct. Cases		4487/2017	PREMWATI Vs. LAL JI	/0 (Anand Parbat) → 20-07-20
4	Ct. Cases		1060/2018	SUNITA Vs. HAVELS INDIA LTD	/0 (Anand Parbat) → 20-07-20
5	Cr. Case		384/2019	STATE Vs. SEIKH SHAHIDUL ISLAM	0456/2017 (Anand Parbat) → 20-07-20
6	Cr. Case		612/2019	STATE Vs. VIKRAM SAINI @ VICKY	0102/2018 (Anand Parbat) → 20-07-20
7	Cr. Case		5119/2019	STATE Vs. UDIT	0288/2018 (Anand Parbat) → 20-07-20
8	Cr. Case		9039/2019	STATE Vs. SUGAM DIXIT	12/2019 (Raja Garden Metro) → 20-07-20
9	Cr. Case		1008/2020	STATE Vs. CANCELLATION	031154/2019 (Anand Parbat) → 20-07-20
10	Ct. Cases		1182/2020	RAHUL PASWAN Vs. ANSHU SINGH	/2020 (Anand Parbat) → 20-07-20
Charge					
11	Cr. Case		414/2018	STATE Vs. NEERAJ	146/2017 (Anand Parbat) → 20-07-20
12	Cr. Case		8609/2018	STATE Vs. SUNNY @ MOHAN SINGH	000172/2018 (Anand Parbat) → 20-07-20
FRESH APPLICATION					
13	TC		229/2020	STATE Vs. TAHIR HUSSAIN (HR 74A 4935)	4023/2020 (Kamla Market Traffic Circle) → 20-07-20
14	TC		282/2020	STATE Vs. BHASYOT DANDPAT (HR55AF8156)	1770/2020 (Kamla Market Traffic Circle) → 20-07-20
15	TC		283/2020	STATE Vs. RAHUL SINGH (HR55AA3326)	2846/2020 (Kamla Market Traffic Circle) → 20-07-20
16	TC		284/2020	STATE Vs. SORABH KUMAR (UP79T6844)	3349/2020 (Kamla Market Traffic Circle) → 20-07-20
17	TC		285/2020	STATE Vs. RAHUL VISHTA (HR41F4230)	3558/2020 (Kamla Market Traffic Circle) → 20-07-20
18	TC		286/2020	STATE Vs. GULREZ (DL6ER2234)	491/2020 (Kamla Market Traffic Circle) → 20-07-20
19	TC		287/2020	STATE Vs. BHAGWANT SINGH (DL1RV0141)	419/2020 (Kamla Market Traffic Circle) → 20-07-20
Prosecution Evidence					
20	Ct. Cases	105/M/2013	11531/2016	HEERA SINGH Vs. SANJEEV NAGPAL	/0 (Anand Parbat) → 20-07-20
21	Cr. Case	89/AP/2015	64134/2016	STATE Vs. ANIL	262/2014 (Anand Parbat) → 20-07-20
22	Ct. Cases	26/M/2015	14449/2016	SMT. VEENA Vs. GHANSHYAM DASS	/0 (Anand Parbat) → 20-07-20
23	Cr. Case	69/AP/2015	9234/2018	STATE Vs. YOGESH @ TAKKAL ANR	277/2013 (Anand Parbat) → 20-07-20
24	Cr. Case	60/AP/2016	9245/2018	STATE Vs. KISHAN	345/2015 (Anand Parbat) → 20-07-20
25	Cr. Case		4275/2019	STATE Vs. SUBHASH CHAND	219/2016 (Anand Parbat) → 20-07-20
26	Cr. Case		4272/2019	STATE Vs. VIJAY KUMAR @ BABLU	701/2015 (Anand Parbat) → 20-07-20
27	Cr. Case		8003/2017	STATE Vs. MAHINDER CHAND	245/2017 (Anand Parbat) → 20-07-20
28	Cr. Case		1715/2018	STATE Vs. KRISHAN @ PAWAN	241/2017 (Anand Parbat) → 20-07-20

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Sh. Rakesh Kumar-II
Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:32

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
29	Ct. Cases		4726/2018	RADHEY SHYAM KAUSHIK Vs. MANJU KAUSHIK	/2018 (Punjabi Bagh) 200720
<u>Statement of Accused</u>					
30	Cr. Case		4168/2019	STATE Vs. WASIM AHMED	205 /2013 (Anand Parbat) 200720
<u>Final Arguments</u>					
31	Cr. Case	57/AP/2013	67181/2016	STATE Vs. VINOD KUMAR	95 /2010 (Anand Parbat) 200720
<u>Order on Misc. Application</u>					
32	Ct. Cases	17/M/2014	4467/2016	VEENA GODARA Vs. GHANSHYAM DASS /0 (Anand Parbat)	200720

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Ms. Manu Vedwan
Metropolitan Magistrate

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Criminal Cause List Dated 23-03-2020 Total Cases:33

S.No.	Case Type	Old Case No.	Case No.	Title	FIR
Misc./ Appearance					
1	Cr. Case	499PB/2016	70547/2016	STATE Vs. RAJENDER SINGH MEHRA	349 /2015 (Mianwali Nagar)
2	Cr. Case		185/2018	STATE Vs. RAJ KUKREJA	880 /2014 (Punjabi Bagh)
3	Cr. Case		3914/2018	STATE Vs. UNTRACE	263 /2012 (Punjabi Bagh)
4	Ct. Cases		14858/2018	SURENDER KAUSHIK Vs. AMAR PAL SINGH	/2018 (Punjabi Bagh)
5	Cr. Case		1082/2019	STATE Vs. AVTAR SINGH	569 /2018 (Hari Nagar)
6	Cr. Case		2699/2019	STATE Vs. UNTRACE	639 /2018 (Punjabi Bagh)
7	Cr. Case		5690/2019	STATE Vs. AMAN	156 /2019 (Punjabi Bagh)
8	Ct. Cases		7859/2019	DALIP JINDAL Vs. STATE	/2019 (Punjabi Bagh)
9	Cr. Case		9454/2019	STATE Vs. PREM LATA	557 /2018 ()
10	Cr. Case		10052/2019	STATE Vs. MAHIPAL @ RICKY	645 /2019 (Punjabi Bagh)
Charge					
11	Cr. Case		7260/2018	STATE Vs. DEEPAK	347 /2018 (Punjabi Bagh)
12	Cr. Case		1959/2019	STATE Vs. HARISH KUMAR	40 /2019 (Punjabi Bagh)
Prosecution Evidence					
13	Cr. Case	70/PB/2011	62505/2016	STATE Vs. SURENDER YADAV	869 /2003 (Punjabi Bagh)
14	Cr. Case	481PB/2011	72437/2016	STATE Vs. ASHOK	308 /2010 (Punjabi Bagh)
15	Ct. Cases	610/1/2012	4169/2016	GEETA Vs. R.K. AGGARWAL	/0 (Punjabi Bagh)
16	Cr. Case	164PB/2013	67753/2016	STATE Vs. NARAYAN@ RAM NAIN	388 /2012 (Punjabi Bagh)
17	Cr. Case	855PB/2014	60458/2016	STATE Vs. IRFAN SAIPI	505 /2014 (Punjabi Bagh)
18	Cr. Case	920PB/2015	68217/2016	STATE Vs. RAM SURAT	577 /2014 (Punjabi Bagh)
19	Cr. Case		74537/2016	STATE Vs. BIJENDER SINGH	906 /2015 (Punjabi Bagh)
20	Cr. Case		75823/2016	STATE Vs. SATISH@ SAIF	579 /2016 (Punjabi Bagh)
21	Cr. Case		2030/2017	STATE Vs. KUNAL	675 /2016 (Punjabi Bagh)
22	Cr. Case		5138/2017	STATE Vs. IQBAL SINGH	59 /2017 (Punjabi Bagh)
23	Cr. Case		6019/2017	STATE Vs. SHASHI BHUSHAN	305 /2017 (Punjabi Bagh)
24	Cr. Case		798/2018	STATE Vs. VINOD KUMAR	00287 /2017 (Punjabi Bagh)
25	Cr. Case		6002/2019	STATE Vs. AJAY @ AJIT	274 /2019 (Punjabi Bagh)
26	Cr. Case		7452/2019	STATE Vs. SURAJ @ RAHUL @ KHATTA	381 /2019 (Punjabi Bagh)
27	Cr. Case		8126/2019	STATE Vs. RAHUL @ KAKE	96 /2019 (Punjabi Bagh)
Statement of Accused					

27/07/20

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Ms. Manu Vedwan
Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:33

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
28	Cr. Case	985PB/2015	67131/2016	STATE Vs. ANOOP KUMAR	128 /2015 (Punjabi Bagh)
Misc. Arguments					
29	Ct. Cases		2967/2018	JASPAL SINGH Vs. NARESH MITTAL KARTA	/0 (Punjabi Bagh)
30	Ct. Cases		2968/2018	JASPAL SINGH Vs. VIPUL MITTAL KARLA	/0 (Punjabi Bagh)
Arguments					
31	Cr. Case	28/PB/2011	72878/2016	STATE Vs. UNTRACE REPORT	402 /2009 (Punjabi Bagh)
32	Cr. Case	114PB/2012	67572/2016	STATE Vs. SANTOSH SHARMA	128 /2009 (Punjabi Bagh)
Order on Misc. Application					
33	TC		100/2020	STATE Vs. DL1ER4648 (ARJUN)	/2020 (Model Town Traffic Circle)

27/07/20

Criminal Cause List Dated 23-03-2020 Total Cases: 38

पश्चिम जिला/वेस्ट डिस्ट्रिक्ट
 कमरा संख्या-252, द्वितीय तल
 Room No. 252, 2nd Floor
 तीस हजारी, न्यायालय, दिल्ली
 The Hazari Courts, Delhi

Sl. No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
	MC	5/1/2013	5550327/2016	DEEPIKA VAID Vs. PRADEEP VAID	/0 (Rajouri Garden)
	MC	216/1/2014	5550175/2016	MEENAKSHI Vs. VICKY CHHABRA AND ORS	/0 (NIHAL VIHAR)
3	MC		1/2017	SARABJEET KAUR Vs. KANWALJIT SINGH GHAI	/0 (Rajouri Garden)
4	MC		226/2018	LEELA WATI Vs. REET RAM	/0 (Mianwali Nagar)
5	MC		707/2018	LAXMI MISHRA Vs. ASHISH TIWARI	/2018 (NIHAL VIHAR)
6	Cr. Case		9476/2018	STATE Vs. ANKIT SALUJA	472 /2017 (NIHAL VIHAR)
7	MC		762/2018	RICHA BHUTANI Vs. MANISH BHUTANI	/2018 ()
8	MC		54/2019	SONU @ NEHA Vs. VIJAY SANKHLA	/2019 (NIHAL VIHAR)
9	Cr. Case		1474/2019	STATE Vs. PRABJOT SINGH	381 /2016 (Rajouri Garden)
10	MC		113/2019	AMRITA Vs. VINOD SINGH	/2019 (NIHAL VIHAR)
11	MC		147/2019	HEMLATA @ HEMA DEVI Vs. ANAR SINGH @ MONI	/2019 (Mianwali Nagar)
12	MC		181/2019	GEETA Vs. BIMLA DEVI	/2019 (NIHAL VIHAR)
13	MC		532/2019	MINAKSHI Vs. DAKSH @ SANDEEP	/2019 (NIHAL VIHAR)
14	Cr. Case		7300/2019	STATE Vs. MOHIT RATHEE	657 /2018 (NIHAL VIHAR)
15	Cr. Case		8751/2019	MANISH BHUTANI Vs. RICHA BHUTANI	/2019 (Rajouri Garden)
16	Cr. Case		9262/2019	STATE Vs. TITU SHARMA	152 /2019 (NIHAL VIHAR)
17	Cr. Case		9263/2019	STATE Vs. RAHUL	263 /2019 (Mianwali Nagar)
18	Cr. Case		9264/2019	STATE Vs. HARI MOHAN	765 /2018 (NIHAL VIHAR)
19	Cr. Case	132/2/2015	9542/2018	STATE Vs. PAWAN KUMAR	196 /2015 (NIHAL VIHAR)
20	Cr. Case		303/2017	STATE Vs. VIKRAM SINGH @ VICKY	631 /2015 (Rajouri Garden)
21	Cr. Case		9351/2018	STATE Vs. DHARMENDER SINGH	633 /2017 (NIHAL VIHAR)
22	Cr. Case		7844/2019	STATE Vs. PANKAJ @ BIRENDER	112 /2019 (NIHAL VIHAR)
23	Cr. Case	389/2/2012	65527/2016	STATE Vs. GURDEEP SINGH ETC.	04 /2008 (Rajouri Garden)
24	Cr. Case	425/2/2012	66604/2016	STATE Vs. JASPREET SINGH BHATIA	275 /2010 (Rajouri Garden)
25	MC	302/2/2014	5550460/2016	DEEPALI SHARMA Vs. PAWAN VASHISTHA	/0 (NIHAL VIHAR)
26	Cr. Case	22/2/2015	70704/2016	STATE Vs. JAI PRAKASH	47 /2013 (NIHAL VIHAR)
27	MC		5552631/2016	RENU KAUR SAINI Vs. PARAMJEET KAUR	/0 (Rajouri Garden)
28	Cr. Case		74616/2016	STATE Vs. TARUN	602 /2016 (Rajouri Garden)
29	MC		5552670/2016	RUPINDER KAUR Vs. ASHISH GUPTA	/0 (Rajouri Garden)
30	MC		122/2017	POOJA Vs. LAL CHAND	/0 (NIHAL VIHAR)
31	Cr. Case		1646/2017	STATE Vs. SUNIL	871 /2014 (Mianwali Nagar)
32	Cr. Case		382/2018	STATE Vs. VED PRAKASH	1377 /2015 (Rajouri Garden)

Sl. No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
33	MC		13/2019	AMBIKA Vs. ROHIT SINGH	/2018 (Rajouri Garden)
34	Cr. Case	50/02/2012	66740/2016	STATE Vs. MOHD. JAMIL	45 /2010 (Mianwali Nagar)
35	MC		578/2018	HEMLATA Vs. SACHIN	/2018 (Rajouri Garden)
36	Cr. Case		5123/2019	STATE Vs. ANSHUMAN SAHI	529 /2018 (Mianwali Nagar)
37	Cr. Case	80/2/2015	69021/2016	STATE Vs. SORAN SINGH	402 /2015 (NIHAL VIHAR)
38	Cr. Case		4929/2019	STATE Vs. LAL CHAND	147 /2018 (Mianwali Nagar)

अन्य मामले:-
 1) Aelna Mathur Vs. Harish Chandra - 20-04-2020
 2) Mande Vs. Umesh - 20-04-2020
 3) FIR-412/17 Nihal Vihar State Vs Ankit Saluja - 20-04-2020
 4) FIR-673/19 Nihal Vihar State Vs Harishan Kumar - 20-04-2020

Chief Metropolitan Magistrate, West, THC

IN THE COURT OF MS. AKANKSHA

Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:33

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	107/2/2012	66156/2016	STATE Vs. HEMANT SINGH TAWAR @ SUNNY ETC.	37 /2010 (Mundka)
2	MC	105/1/2016	5551494/2016	VIMMI Vs. SACHIN MALHOTRA	/0 (Patel Nagar)
3	Cr. Case		74304/2016	STATE Vs. BASHIR @ BANNE	318 /2013 (Patel Nagar)
4	MC		265/2017	SONIA SHARMA Vs. SATISH SHARMA	/0 (Ranhola)
5	MC		30/2018	TANVI Vs. VINEET BHAYANA	/0 (Paschim Vihar)
(Main Matter : MC/0017599/2017)					
6	EX CRL		177/2018	RACHNA Vs. AMIT	/2018 (Ranhola)
7	MC		775/2018	KSHAMA Vs. MOHIT	/2018 (Patel Nagar)
8	EX CRL		132/2019	POONAM SAXENA Vs. DEEPAK SAXENA	/2019 (Patel Nagar)
9	MC		407/2019	NEELAM Vs. RAMNATH	/2019 (Patel Nagar)
10	EX CRL		207/2019	CHANDA Vs. GAURAV	/2019 (Mundka)
11	MC		535/2019	GUNJAN SYAL Vs. SIDDHARTH SYAL @ SONU SYAL	/2019 (Paschim Vihar)
12	Cr. Case		7551/2019	STATE Vs. MANOJ	355 /2018 (Ranhola)
13	MC		616/2019	LALITA BHANDARI Vs. VIRENDER SINGH ADHIKARI	/2019 (Patel Nagar)
14	MC		39/2020	KANTA Vs. AMARJIT	/2020 (Mundka)
15	MC		148/2020	SALMA Vs. FARUKH	/2020 (Ranhola)
Charge					
16	Cr. Case		3759/2017	STATE Vs. RADHE SHYAM	427 /2016 (Patel Nagar)
17	Cr. Case		1500/2019	STATE Vs. KARAN ARORA	126 /2018 (Paschim Vihar)
18	Cr. Case		1811/2019	STATE Vs. SATISH @ PATISA	194 /2018 (Ranjit Nagar)
19	Cr. Case		4824/2019	STATE Vs. OM PARKASH @ BHOLI	96 /2018 (Patel Nagar)
Prosecution Evidence					
20	Cr. Case	126/2/2012	62066/2016	STATE Vs. SONU SINGH	263 /2010 (Ranhola)
21	Cr. Case	221/2/2012	66889/2016	STATE Vs. VIJAY KUMAR	90 /2011 (Ranhola)
22	Cr. Case	431/2/2012	59768/2016	STATE Vs. INDERJEET SINGH	46 /2009 (Ranhola)
23	MC	292/1/2015	5551591/2016	RACHNA Vs. AMIT ORS.	/0 (Ranhola)
24	MC	59/1/2016	5550848/2016	SUSHMITA @ SHIILKI Vs. ROCKY KUMAR @ ROHIT ORS.	/0 (Patel Nagar)
25	MC	81/2/2016	5552111/2016	STATE Vs. PANKAJ SACHDEVA	284 /2015 (Paschim Vihar)
26	Cr. Case		74831/2016	STATE Vs. CHANDER PAL SINGH	250 /2015 (Ranhola)
27	MC		5552896/2016	RENU Vs. MANISH	/0 (Patel Nagar)
28	Cr. Case		10051/2018	STATE Vs. SANDEEP @ SANJEEV	312 /2017 (Patel Nagar)
Defence Evidence					
29	MC	73/1/2013	5552302/2016	NEETU @ REKHA Vs. ANIL KUMAR	/0 (Patel Nagar)
Misc. Arguments					
30	Cr. Case		74543/2016	STATE Vs. VIMLA DEVI	338 /2015 (Ranjit Nagar)
31	MC		77/2019	SUMAN @ DIVYA Vs. DILIP KUMAR	/2019 (Ranhola)
32	MC		299/2019	PALLAVI Vs. GAURAV DABA	/2019 (Paschim Vihar)
33	MC		336/2019	REVTI DEVI Vs. MANOJ KUMAR	/2019 (Ranhola)

29/06/2020

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Chief Metropolitan Magistrate, West, THC
IN THE COURT OF MS. NEETU SHARMA
Metropolitan Magistrate

COURT NO
ANNEXE-I

Criminal Cause List Dated 23-03-2020 Total Cases:99

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	963/1/2016	5761/2016	M/S B R AGROTECH LTD Vs. SAURABH BEHL	/0 (Patel Nagar)
2	Ct. Cases	500/1/2015	13960/2016	AGRICO ORGANICS LTD Vs. VIKAS AGRO CENTRAE	/0 (Patel Nagar)
3	Ct. Cases	452/1/2015	4831/2016	BHARAT INSECTICIDES SLTD. Vs. NARAYANA SWAMY	/0 (Nangloi)
4	Ct. Cases	544-1/2015	5374/2016	BHARAT INSECTICIDES LTD Vs. PATALAM NAGA VENKATESWARA RAO	/0 (Patel Nagar)
Misc. cases/purpose					
5	Ct. Cases	378/1/2015	16324/2016	BHARAT INSECTICIDES LTD Vs. M J REDDY	/0 (Patel Nagar)
Misc./ Appearance					
6	Ct. Cases	135/1/2016	10978/2016	B.D CREDITS LTD Vs. AJEET SINGH BHATI	/0 (Punjabi Bagh)
7	Ct. Cases	136/1/2016	10979/2016	B.D CREDITS LTD Vs. RAJ PAL	/0 (Punjabi Bagh)
8	Ct. Cases	215/1/2016	7855/2016	ARVINDER SINGH BILKHU Vs. JATINDER SINGH	/0 (Khyala)
9	Ct. Cases		20270/2016	AGRICO ORGANICS Vs. LAKHVIR SINGH / ()	
Misc. cases/purpose					
10	Ct. Cases		20472/2016	EMPIRE HOME APPLIANCES PRIVATE LIMITED Vs. PRAVEENA ENGINEERING WLOKRS AND ELECTRONICS AND ANR	/0 (Patel Nagar)
11	Ct. Cases		21676/2016	EMPIRE HOME APPLIACNES Vs. NATIONAL TV CENTRE AND ANR	/0 (Patel Nagar)
12	Cr. Case		74530/2016	KAWALJEET SINGH Vs. POOJA CHAUHAN	/0 (Hari Nagar)
(Main Matter : Ct. Cases/0130721/2016)					
13	Ct. Cases		23015/2016	B D CREDITS LTD Vs. SUBHASH	/0 (Punjabi Bagh)
Misc./ Appearance					
14	Ct. Cases		24500/2016	AGRICO ORGANICS LTD Vs. B N MURALI MOHAN	/0 (Patel Nagar)
15	Ct. Cases		24501/2016	AGRICO ORGANICS LTD Vs. NIRMAL KRISHI SEVA KENDRA	/0 (Patel Nagar)
16	Ct. Cases		24497/2016	AGRICO ORGANICS LTD Vs. MUKESH KUMAR SAHU	/0 (Patel Nagar)
17	Ct. Cases		24498/2016	AGRICO ORGANICS LTD Vs. PUNJAB AGRO SERVICE	/0 (Patel Nagar)
18	Ct. Cases		24499/2016	AGRICO ORGANICS LTD Vs. KRISHI KALP KENDRA	/0 (Patel Nagar)
Misc. cases/purpose					
19	Ct. Cases		245/2017	BHARAT INSECTICIDES LTD Vs. N NANJEGOWDA	/0 (Patel Nagar)
Misc./ Appearance					
20	Ct. Cases		313/2017	ANIRUDH SPORTSWEAR Vs. NARESH KUMAR	/0 (Rajouri Garden)
Misc. cases/purpose					
21	Ct. Cases		1287/2017	AGRICO ORGANICS LTD Vs. GRAMIN KRISHI SEVA KENDRA	/0 (Patel Nagar)
Misc./ Appearance					
22	Ct. Cases		2190/2017	M/S A J ELECTRICALS Vs. M/S PRECI-TECH INDIA	/0 (Paschim Vihar)
Misc. cases/purpose					
23	Ct. Cases		3617/2017	ANCHAL KAPOOR Vs. VINAY NIRMAN	/0 (Paschim Vihar)
Misc./ Appearance					

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**Chief Metropolitan Magistrate, West, THC
IN THE COURT OF MS. NEETU SHARMA
Metropolitan Magistrate**

Criminal Cause List Dated 23-03-2020 Total Cases:99

S No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
24	Ct. Cases		5075/2017	AGRICO ORGANICS LTD Vs. OM KRISHI SEWA KENDRA	/0 (Patel Nagar)
25	Ct. Cases		7006/2017	AGRICO ORGANICS LTD Vs. VIPRE AGRO CHEMICALS PVT LTD	/0 (Patel Nagar)
26	Ct. Cases		7730/2017	AGRICO CROP CARE PVT LTD Vs. SRI SAINATH TRADERS	/0 (Patel Nagar)
27	Ct. Cases		7731/2017	AGRICO CROP CARE PVT LTD Vs. SRI SAINATH AGRO AGENCY	/0 (Patel Nagar)
28	Ct. Cases		7732/2017	AGRICO CROP CARE PVT LTD Vs. BADRINATH AGENCIES SEEDS AND PESTICIDES	/0 (Patel Nagar)
29	Ct. Cases		782/2018	BHARAT INSECTICIDES LTD Vs. SRI SAI GANESH RYTHU CENTRE	/0 (Patel Nagar)
Misc. cases/purpose					
30	Ct. Cases		908/2018	ANKIT BHANDARI Vs. AJAY KUMAR	/0 (Paschim Vihar)
31	Ct. Cases		2369/2018	AYE FINANCE PVT LTD Vs. NAVAB	/0 (Moti Nagar)
32	Ct. Cases		2375/2018	AYE FINANCE PVT LTD Vs. RAVINDAR SINGH	/0 (Moti Nagar)
33	Ct. Cases		2376/2018	AYE FINANCE PVT LTD Vs. MANSI PHARMA	/0 (Moti Nagar)
34	Ct. Cases		2379/2018	AYE FINANCE PVT LTD Vs. KAPIL TEHLANI	/0 (Moti Nagar)
35	Ct. Cases		2382/2018	AYE FINANCE PVT LTD Vs. POONAM KUMARI	/0 (Moti Nagar)
36	Ct. Cases		3364/2018	BONTON CABLES INDIA PVT LTD Vs. GIRDHAR GOPAL JHALANI	NA /2018 (Punjabi Bagh)
Misc./ Appearance					
37	Ct. Cases		3941/2018	HDFC BANK LIMITED Vs. SUNIL KUMAR SHARMA	NA /2018 0
38	Ct. Cases		4040/2018	NAINI FINCAP LIMITED Vs. PRAMOD	/2018 (Paschim Vihar)
Misc. cases/purpose					
39	Ct. Cases		5135/2018	AGRICO ORGANICS LTD Vs. SANJAY INSECTICIDES PVT LTD	/2018 (Patel Nagar)
40	Ct. Cases		5137/2018	AGRICO ORGANICS LTD Vs. JAI BALAJI AGRO AND HARDWARE	/2018 (Patel Nagar)
41	Ct. Cases		5138/2018	AGRICO ORGANICS LTD Vs. PRAVEEN SINGH DANGI	/2018 (Patel Nagar)
Misc./ Appearance					
42	Ct. Cases		11727/2018	AGRICO ORGANICS LTD Vs. DHARTI AGRO SEEDS	/2018 (Patel Nagar)
43	Ct. Cases		13732/2018	AGRICO ORGANICS LTD Vs. AGRI INDIA CORPORATION	/2018 0
44	Ct. Cases		13738/2018	AGRICO ORGANICS LTD Vs. SHRI HINGLAJ BIO TECH AGRO INDUSTRIES	/2018 (Patel Nagar)
Misc. cases/purpose					
45	Ct. Cases		14865/2018	JUHIE INDIA PVT LTD Vs. AMARJEET	/2018 (Kirti Nagar)
Misc./ Appearance					
46	Ct. Cases		707/2019	JUPITER ILLUMINATION PVT LTD Vs. SUJATA GUHA	/2019 (Paschim Vihar)
Misc. cases/purpose					
47	Ct. Cases		718/2019	HDFC BANK LIMITED Vs. VIKAS KAUSHIK	/2019 0
48	Ct. Cases		719/2019	HDFC BANK LIMITED Vs. ASHWANI KUMAR	/2019 0
49	Ct. Cases		720/2019	HDFC BANK LIMITED Vs. SUNIL CHAUDHARY	/2019 0

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Chief Metropolitan Magistrate, West, THC
IN THE COURT OF RINKU JAIN
Metropolitan Magistrate

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Criminal Cause List Dated 23-03-2020 Total Cases:79

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	39/1/2015	15901/2016	MAYANK DAVE Vs. MANMOHAN SINGH DHARIWAL	/0 (Hari Nagar)
2	Ct. Cases	157/1/2016	2462/2016	HDFC BANK LIMITED Vs. JAMSHED ALAM	/0 (Rajouri Garden)
3	Ct. Cases	824/1/2016	15326/2016	HDFC BANK LTD Vs. DLB HERBS INDIA P LTD	/0 (Rajouri Garden)
4	Ct. Cases	256/1/2016	8046/2016	HDFC Bank Vs. DHANANJAY NATH TIWARI	/0 (Rajouri Garden)
5	Ct. Cases	425/1/2016	2004/2016	HDFC BANK LTD Vs. PRASHANT KUMAR GIRI	/0 (Rajouri Garden)
6	Ct. Cases	336/1/2016	14539/2016	HDFC Bank Vs. PRITI PHILIP	/0 (Rajouri Garden)
7	Ct. Cases	526/1/2016	15433/2016	MS LARS MEDICARE PVT.LTD Vs. MS R.M. SURGICAL	/0 (Punjabi Bagh)
8	Ct. Cases	678/1/2016	17725/2016	DEEPAK SACHDEVA Vs. YASH CHAWLA	/0 (Hari Nagar)
Misc. cases/purpose					
9	Ct. Cases		2502/2017	SYNDICATE BANK Vs. DELHI ELECTRICAL INDUSTRIES	/0 (Hari Nagar)
Misc./ Appearance					
10	Ct. Cases		4883/2017	JAMEELA KHATOON Vs. SHIVAM	/0 (Khyala)
11	Ct. Cases		6523/2017	ALGEN HEALTHCARE LTD Vs. SHEKHAR BISWAS	/0 (Paschim Vihar)
12	Ct. Cases		481/2018	HDFC Bank Vs. CHAMAN KR MOHAPATRA	/0
13	Ct. Cases		3091/2018	KRYSTAL OVERSEAS Vs. AOG AUTOMOTIVE PVT LTD	/0 (Rajouri Garden)
14	Ct. Cases		4502/2018	PUNJAB NATIONAL BANK Vs. RISHI VERMA	/2018 (Nangloi)
15	Ct. Cases		12839/2018	RASIKA SETHI Vs. TARA CHAND PURI	/2018 (Kirti Nagar)
16	Ct. Cases		12841/2018	SURBHI SETHI Vs. TARA CHAND PURI	/2018 (Kirti Nagar)
17	Ct. Cases		13046/2018	BHARAT INSECTICIDES LTD Vs. VINAYAK AGRO TRADERS	/2018 (Patel Nagar)
Misc. cases/purpose					
18	Ct. Cases		13047/2018	BHARAT INSECTICIDES LTD Vs. SIBARAM AGENCY	/2018 ()
Misc./ Appearance					
19	Ct. Cases		13070/2018	PARIDHI INDUSTRIES Vs. ARVIND KUMAR VERMA	/2018 (Moti Nagar)
20	Ct. Cases		14043/2018	SINGH FINLEASE PVT LTD Vs. CHANDAN KUMARI	/2018 ()
21	Ct. Cases		14044/2018	SINGH FINLEASE PVT LTD Vs. ARTI	/2018 (Mianwali Nagar)
22	Ct. Cases		14045/2018	SINGH FINLEASE PVT LTD Vs. RAJESH KUMAR	/2018 ()
23	Ct. Cases		14047/2018	SINGH FINLEASE PVT LTD Vs. SADHNA SHARMA	/2018 ()
24	Ct. Cases		14414/2018	SWASTIK INTERCHEM Vs. A M VINYL PVT LTD	/2018 (Mianwali Nagar)
25	Ct. Cases		14723/2018	AGRICO ORGANICS LTD Vs. SRI SHYAM BEEJ BHANDAR	/2018 (Patel Nagar)
26	Ct. Cases		14810/2018	RAJNEESH VERMA Vs. SJA APPARELS DESIGN PVT LTD	/2018 (Patel Nagar)
27	Ct. Cases		15045/2018	KRISHAN PAL Vs. MOOL CHAND	/2018 (Rajouri Garden)
28	Ct. Cases		675/2019	TELEECARE NETWORK INDIA PVT LTD Vs. NEW SAGAR MOBILES AND ACCESSORIES	/2019 (Kirti Nagar)

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Chief Metropolitan Magistrate, West, THC

IN THE COURT OF RINKU JAIN

Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:79

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
29	Ct. Cases		1262/2019	SAVERA ENTERPRISES Vs. SHRI NATH ELECTRICALS	/2016 (Paschim Vihar)
30	Ct. Cases		3761/2019	HDFC BANK LIMITED Vs. GAURAV DATT SHARMA	/2019 ()
31	Ct. Cases		4399/2019	SHRIRAM CITY UNION FINANCE LTD Vs. UMAR MOHD	/2019 (Tilak Nagar)
32	Ct. Cases		6167/2019	AMRIT KAUR BAWEJA Vs. MANOJ	/2019 (Tilak Nagar)
33	Ct. Cases		6169/2019	AMRIT KAUR BAWEJA Vs. BINA	/2019 (Tilak Nagar)
34	Ct. Cases		6741/2019	ANKIT MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
35	Ct. Cases		6742/2019	ANKITA MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
36	Ct. Cases		6743/2019	ANKITA MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
37	Ct. Cases		6744/2019	ALKA MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
38	Ct. Cases		6745/2019	ALKA MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
39	Ct. Cases		6746/2019	ANKIT MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
40	Ct. Cases		6747/2019	NARINDER KUMAR MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
41	Ct. Cases		6748/2019	NARINDER KUMAR MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
42	Ct. Cases		6749/2019	NARINDER KUMAR MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
43	Ct. Cases		6750/2019	NARINDER KUMAR MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
44	Ct. Cases		7855/2019	HDFC BANK LTD Vs. PRIYA KAPOOR	/2019 (Rajouri Garden)
45	Ct. Cases		9303/2019	GASSY ENTERPRISES Vs. RAJENDER TRADERS	/2019 (Rajouri Garden)
46	Ct. Cases		144/2020	RAJENDER JAIN Vs. LALIT KUMAR @ LALIT SHASHTRI	/2019 (Paschim Vihar)
47	Ct. Cases		147/2020	ASHWANI MAHAJAN Vs. PRADEEP SINGH NIRWAN	/2020 (Moti Nagar)
Charge					
48	Ct. Cases	435/1/2015	5891/2016	GURUCHARAN SINGH Vs. RAMAN PREET KAUR	/0 (Rajouri Garden)
49	Ct. Cases		20654/2016	SHRIRAM CITY UNION FINANCE LTD Vs. BHAG RAJ KUMAR	/0 (Tilak Nagar)
50	Ct. Cases		21827/2016	MEDI ACCESS SOLUTIONS PVT LTD Vs. RAHUL GOEL PROP RADHA KRISHNA DRUG DISTRIBUTORS	/0 (Punjabi Bagh)
51	Ct. Cases		1011/2018	SARIKA INFRASTRUCTURE LLP Vs. BHARATIYA GLOBAL INFOMEDIA LTD	/0 (Paschim Vihar)
52	Ct. Cases		13697/2018	ARJUN Vs. NARENDER PAL SINGH	/2018 (Tilak Nagar)
53	Ct. Cases		13700/2018	SHAKTI Vs. GURPREET KAUR	/2018 (Paschim Vihar)
54	Ct. Cases		935/2019	HARSH SETHI Vs. ANAMIKA POORVA	/2019 (Paschim Vihar)
55	Ct. Cases		4212/2019	OM PRAKASH DHALL Vs. GYAN GUPTA	/2019 (Maya Puri)
Prosecution Evidence					
56	Ct. Cases	378/1/2014	11461/2016	KULDEEP SINGH Vs. RAJESH KUMAR BABBAR	/0 (Tilak Nagar)
57	Ct. Cases	841/1/2014	7238/2016	MANPREET SINGH RANDHAWA Vs. SATISH DHINGRA	/0 (Patel Nagar)
58	Ct. Cases	831/1/2014	7239/2016	MANPREET SINGH RANDHAWA Vs. SATISH DINGRA	/0 (Patel Nagar)

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Chief Metropolitan Magistrate, West, THC

IN THE COURT OF RINKU JAIN

Metropolitan Magistrate

Criminal Cause List Dated 22-03-2020 Total Cases:1

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases		9311/2019	DEEPESH GUPTA Vs. NEETU BAHL	/2019 (Kirti Nagar)

Senior Civil Judge cum RC, West, THC
 IN THE COURT OF Sh Ajay Nagar
 CCJ cum Addl. Rent Controller
 CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:16

अजय नागर
 AJAY NAGAR
 व्यवसायिक कोर्टाची न्यायाधीश
 अतिरिक्त विभागा नियंत्रक (भरिवणी)
 Commercial Civil Judge cum
 Additional Rent Controller
 कदम नं. 255, द्वितीय तल
 Room No. 255, IInd Floor
 तीस हजारी अदालत, दिल्ली
 Tis Hazari Court, Delhi

S. No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		1689/18	OM WATER SUPPLY COMPANY Vs. DEV INFRA SALES — 03/10/20
2	CS SCJ		162/19	NARENDER Vs. ROSHAN LAL — 03/10/2020
3	EX		287/19	SEEMA MITTAL Vs. SANJEEV GOSAIN — 22/05/2020
4	CS SCJ		1815/19	S. MALKIYAT SINGH Vs. MANINDER SINGH — 28/07/2020
5	RC ARC		8/20	PREM CHAWLA Vs. KAMAL GROVER — 03/06/2020
6	Misc SCJ		25/20	SUKH DEVI JAIN Vs. RAMINDER SINGH — 03/06/2020
Plaintiff/Petitioner Evidence				
7	CS SCJ	333/2013	8613/16	SH. MIRAJUDDIN Vs. MD. ARIE — 30/05/2020
8	CS SCJ	400/2013	10378/16	INDER BIR SINGH UPPAL Vs. BHARAT BHUSHAN — 01/06/2020
9	Misc SCJ	6/2013	29575/16	INDER BIR SINGH UPPAL Vs. BHARAT BHUSHAN — 01/06/2020
10	RC ARC		32/18	DR VIDHU AGGARWAL Vs. ASHOK KUMAR — 02/06/2020
Misc./ Arguments				
11	RC ARC	90/2014	26160/16	DAVINDER SINGH Vs. AMRIK SINGH — 01/06/2020
12	RC ARC		160/17	AJAY KUMAR SHARMA Vs. RAJENDER BYALA — 03/10/2020
13	RC ARC		33/18	RAVINDER KAUR Vs. PRADEEP KUMAR JAIN — 03/10/2020
14	RC ARC		34/18	RAVINDER KAUR Vs. GURVINDER SINGH PURAN SINGH AND SONS — 03/10/2020
Order				
15	RC ARC	57/2011	26217/16	RANBIR YADAV Vs. YKD BATRA — 14/04/2020
16	RC ARC	93/2014	25720/16	JAIPAL SINGH TANWAR Vs. MUKESH KUMAR KHANNA — 21/04/2020

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Chief Metropolitan Magistrate, West, THC
IN THE COURT OF MS. NEETU SHARMA
Metropolitan Magistrate

**COURT NO
ANNEXE-I**

Criminal Cause List Dated 23-03-2020 Total Cases:99

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	963/1/2016	5761/2016	M/S B R AGROTECH LTD Vs. SAURABH BEHL	/0 (Patel Nagar)
2	Ct. Cases	500/1/2015	13960/2016	AGRICO ORGANICS LTD Vs. VIKAS AGRO CENTRAE	/0 (Patel Nagar)
3	Ct. Cases	452/1/2015	4831/2016	BHARAT INSECTICIDES SLTD. Vs. NARAYANA SWAMY	/0 (Nangloi)
4	Ct. Cases	544-1/2015	5374/2016	BHARAT INSECTICIDES LTD Vs. PATALAM NAGA VENKATESWARA RAO	/0 (Patel Nagar)
Misc. cases/purpose					
5	Ct. Cases	378/1/2015	16324/2016	BHARAT INSECTICIDES LTD Vs. M.J REDDY	/0 (Patel Nagar)
Misc./ Appearance					
6	Ct. Cases	135/1/2016	10978/2016	B.D CREDITS LTD Vs. AJEET SINGH BHATI	/0 (Punjabi Bagh)
7	Ct. Cases	136/1/2016	10979/2016	B.D CREDITS LTD Vs. RAJ PAL	/0 (Punjabi Bagh)
8	Ct. Cases	215/1/2016	7855/2016	ARVINDER SINGH BILKHU Vs. JATINDER SINGH	/0 (Khyala)
9	Ct. Cases		20270/2016	AGRICO ORGANICS Vs. LAKHVIR SINGH	/0
Misc. cases/purpose					
10	Ct. Cases		20472/2016	EMPIRE HOME APPLIANCES PRIVATE LIMITED Vs. PRAVEENA ENGINEERING WLOKS AND ELECTRONICS AND ANR	/0 (Patel Nagar)
11	Ct. Cases		21676/2016	EMPIRE HOME APPLIACNES Vs. NATIONAL TV CENTRE AND ANR	/0 (Patel Nagar)
12	Cr. Case		74530/2016	KAWALJEET SINGH Vs. POOJA CHAUHAN	/0 (Hari Nagar)
(Main Matter : Ct. Cases/0130721/2016)					
13	Ct. Cases		23015/2016	B D CREDITS LTD Vs. SUBHASH	/0 (Punjabi Bagh)
Misc./ Appearance					
14	Ct. Cases		24500/2016	AGRICO ORGANICS LTD Vs. B N MURALI MOHAN	/0 (Patel Nagar)
15	Ct. Cases		24501/2016	AGRICO ORGANICS LTD Vs. NIRMAL KRISHI SEVA KENDRA	/0 (Patel Nagar)
16	Ct. Cases		24497/2016	AGRICO ORGANICS LTD Vs. MUKESH KUMAR SAHU	/0 (Patel Nagar)
17	Ct. Cases		24498/2016	AGRICO ORGANICS LTD Vs. PUNJAB AGRO SERVICE	/0 (Patel Nagar)
18	Ct. Cases		24499/2016	AGRICO ORGANICS LTD Vs. KRISHI KALP KENDRA	/0 (Patel Nagar)
Misc. cases/purpose					
19	Ct. Cases		245/2017	BHARAT INSECTICIDES LTD Vs. N NANJEGOWDA	/0 (Patel Nagar)
Misc./ Appearance					
20	Ct. Cases		313/2017	ANIRUDH SPORTSWEAR Vs. NARESH KUMAR	/0 (Rajouri Garden)
Misc. cases/purpose					
21	Ct. Cases		1287/2017	AGRICO ORGANICS LTD Vs. GRAMIN KRISHI SEVA KENDRA	/0 (Patel Nagar)
Misc./ Appearance					
22	Ct. Cases		2190/2017	M/S A J ELECTRICALS Vs. M/S PRECI-TECH INDIA	/0 (Paschim Vihar)
Misc. cases/purpose					
23	Ct. Cases		3617/2017	ANCHAL KAPOOR Vs. VINAY NIRMAN	/0 (Paschim Vihar)
Misc./ Appearance					

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Chief Metropolitan Magistrate, West, THC
IN THE COURT OF MS. NEETU SHARMA
Metropolitan Magistrate
Criminal Cause List Dated 23-03-2020 Total Cases:99

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
24	Ct. Cases		5075/2017	AGRICO ORGANICS LTD Vs. OM KRISHI SEWA KENDRA	/0 (Patel Nagar)
25	Ct. Cases		7006/2017	AGRICO ORGANICS LTD Vs. VIPRE AGRO CHEMICALS PVT LTD	/0 (Patel Nagar)
26	Ct. Cases		7730/2017	AGRICO CROP CARE PVT LTD Vs. SRI SAINATH TRADERS	/0 (Patel Nagar)
27	Ct. Cases		7731/2017	AGRICO CROP CARE PVT LTD Vs. SRI SAINATH AGRO AGENCY	/0 (Patel Nagar)
28	Ct. Cases		7732/2017	AGRICO CROP CARE PVT LTD Vs. BADRINATH AGENCIES SEEDS AND PESTICIDES	/0 (Patel Nagar)
29	Ct. Cases		782/2018	BHARAT INSECTICIDES LTD Vs. SRI SAI GANESH RYTHU CENTRE	/0 (Patel Nagar)
Misc. cases/purpose					
30	Ct. Cases		908/2018	ANKIT BHANDARI Vs. AJAY KUMAR	/0 (Paschim Vihar)
31	Ct. Cases		2369/2018	AYE FINANCE PVT LTD Vs. NAVAB	/0 (Moti Nagar)
32	Ct. Cases		2375/2018	AYE FINANCE PVT LTD Vs. RAVINDAR SINGH	/0 (Moti Nagar)
33	Ct. Cases		2376/2018	AYE FINANCE PVT LTD Vs. MANSI PHARMA	/0 (Moti Nagar)
34	Ct. Cases		2379/2018	AYE FINANCE PVT LTD Vs. KAPIL TEHLANI	/0 (Moti Nagar)
35	Ct. Cases		2382/2018	AYE FINANCE PVT LTD Vs. POONAM KUMARI	/0 (Moti Nagar)
36	Ct. Cases		3364/2018	BONTON CABLES INDIA PVT LTD Vs. GIRDHAR GOPAL JHALANI	NA /2018 (Punjabi Bagh)
Misc./ Appearance					
37	Ct. Cases		3941/2018	HDFC BANK LIMITED Vs. SUNIL KUMAR SHARMA	NA /2018 ()
38	Ct. Cases		4040/2018	NAINI FINCAP LIMITED Vs. PRAMOD	/2018 (Paschim Vihar)
Misc. cases/purpose					
39	Ct. Cases		5135/2018	AGRICO ORGANICS LTD Vs. SANJAY INSECTICIDES PVT LTD	/2018 (Patel Nagar)
40	Ct. Cases		5137/2018	AGRICO ORGANICS LTD Vs. JAI BALAJI AGRO AND HARDWARE	/2018 (Patel Nagar)
41	Ct. Cases		5138/2018	AGRICO ORGANICS LTD Vs. PRAVEEN SINGH DANGI	/2018 (Patel Nagar)
Misc./ Appearance					
42	Ct. Cases		11727/2018	AGRICO ORGANICS LTD Vs. DHARTI AGRO SEEDS	/2018 (Patel Nagar)
43	Ct. Cases		13732/2018	AGRICO ORGANICS LTD Vs. AGRI INDIA CORPORATION	/2018 ()
44	Ct. Cases		13738/2018	AGRICO ORGANICS LTD Vs. SHRI HINGLAJ BIO TECH AGRO INDUSTRIES	/2018 (Patel Nagar)
Misc. cases/purpose					
45	Ct. Cases		14865/2018	JUHIE INDIA PVT LTD Vs. AMARJEET	/2018 (Kirti Nagar)
Misc./ Appearance					
46	Ct. Cases		707/2019	JUPITER ILLUMINATION PVT LTD Vs. SUJATA GUHA	/2019 (Paschim Vihar)
Misc. cases/purpose					
47	Ct. Cases		718/2019	HDFC BANK LIMITED Vs. VIKAS KAUSHIK	/2019 ()
48	Ct. Cases		719/2019	HDFC BANK LIMITED Vs. ASHWANI KUMAR	/2019 ()
49	Ct. Cases		720/2019	HDFC BANK LIMITED Vs. SUNIL CHOUHAN	/2019 ()

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**Chief Metropolitan Magistrate, West, THC
IN THE COURT OF MS. NEETU SHARMA
Metropolitan Magistrate**

Criminal Cause List Dated 23-03-2020 Total Cases:99

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
50	Ct. Cases		721/2019	HDFC BANK LIMITED Vs. AMIT RANJAN	/2019 0
51	Ct. Cases		724/2019	HDFC BANK LIMITED Vs. VIMLA DEVI	/2019 0
52	Ct. Cases		726/2019	HDFC BANK LIMITED Vs. SURAJ PANDEY	/2019 0
53	Ct. Cases		728/2019	HDFC BANK LIMITED Vs. RAJESH TREHAN	/2019 0
54	Ct. Cases		729/2019	HDFC BANK LIMITED Vs. SIDDHARTH SINGH	/2019 0
55	Ct. Cases		731/2019	HDFC BANK LIMITED Vs. AMIT SAGAR	/2019 0
Misc./ Appearance					
56	Ct. Cases		764/2019	AGRICO ORGANICS LTD Vs. SHIV TRADERS	/2019 (Patel Nagar)
Misc. cases/purpose					
57	Ct. Cases		1020/2019	AIMIL PHARMACEUTICALS (INDIA) LTD Vs. ASTHA APPORVA DISTRIBUTORS	/2019 (Patel Nagar)
Misc./ Appearance					
58	Ct. Cases		1140/2019	BONTON CABLES INDIA PVT LTD Vs. VARDUSHI ASSOCIATES	/2019 (Punjabi Bagh)
59	Ct. Cases		1456/2019	KARAN MEHTA Vs. PUNEET SINGH ANAND	/2019 (Paschim Vihar)
60	Ct. Cases		3605/2019	BONTON CABLES INDIA PVT LTD Vs. SH NITIN SINGHAL	/2019 (Punjabi Bagh)
61	Ct. Cases		4515/2019	DANDONA FINACE LTD Vs. GAYATRI	/2019 (Punjabi Bagh)
62	Ct. Cases		4516/2019	DANDONA FINACE LTD Vs. BHOLA PASWAN	/2019 (Punjabi Bagh)
63	Ct. Cases		4519/2019	DANDONA FINACE LTD Vs. NAVNEET KUMAR	/2019 (Punjabi Bagh)
64	Ct. Cases		4520/2019	DANDONA FINANCE LTD Vs. NEKI RAM	/2019 (Punjabi Bagh)
65	Ct. Cases		4521/2019	DANDONA FINANCE LTD Vs. ANIL THEFT	/2019 (Punjabi Bagh)
66	Ct. Cases		4522/2019	DANDONA FINANCE LTD Vs. MOBIN SAIFI	/2019 (Punjabi Bagh)
67	Ct. Cases		4523/2019	DANDONA FINACE LTD Vs. KASIM	/2019 (Punjabi Bagh)
68	Ct. Cases		4524/2019	DANDONA FINACE LTD Vs. PRADEEP KUMAR	/2019 (Punjabi Bagh)
69	Ct. Cases		4525/2019	DANDONA FINACE LTD Vs. RAJESH	/2019 (Punjabi Bagh)
70	Ct. Cases		4808/2019	PARIDHI UDYOG Vs. GAPTEC INDIA PVT LTD AND ORS	/2019 (Punjabi Bagh)
71	Ct. Cases		5637/2019	PRASAN KUMAR Vs. NITIN	/2019 (Anand Parbat)
72	Ct. Cases		5638/2019	PRASAN KUMAR Vs. VIPIN	/2019 (Anand Parbat)
73	Ct. Cases		5666/2019	SHIVANI VERMA Vs. KAPIL	/2019 (Patel Nagar)
74	Ct. Cases		8586/2019	HDFC BANK LTD Vs. ANITA JAIN	/2019 0
75	Ct. Cases		8587/2019	HDFC BANK LTD Vs. ANIL SHARMA	/2019 0
76	Ct. Cases		8588/2019	HDFC BANK LTD Vs. PRIYANSHU BARTWAL	/2019 0
77	Ct. Cases		8589/2019	HDFC BANK LTD Vs. SACHIN	/2019 0
78	Ct. Cases		8590/2019	HDFC BANK LTD Vs. BUDHI RAJ SHARMA	/2019 0
79	Ct. Cases		8591/2019	HDFC BANK LTD Vs. ASEEM BHATIA	/2019 0
80	Ct. Cases		8592/2019	HDFC BANK LTD Vs. RAM CHANDER	/2019 0
81	Ct. Cases		8593/2019	HDFC BANK LTD Vs. RAM CHANDER	/2019 0
Charge					
82	Ct. Cases		3870/2018	ANJU DAWAR Vs. DHANESHWAR TRADING CO	/2018 (Tilak Nagar)

FRESH APPLICATION

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**Chief Metropolitan Magistrate, West, THC
IN THE COURT OF MS. NEETU SHARMA
Metropolitan Magistrate**

Criminal Cause List Dated 23-03-2020 Total Cases:99

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
83	Ct. Cases		14755/2018	ADARSH CHAUDHARY Vs. RAMESH SHARMA	/2018 (Rajouri Garden)
Prosecution Evidence					
84	Ct. Cases	882/1/2015	8034/2016	BRIJ NANDAN GUPTA Vs. VIPUL VIKRAM SINGH	/0 (Khyala)
85	Ct. Cases	889/1/2015	8200/2016	MS GAURAV KULFI Vs. VIPUL VIKRAM SINGH	/0 (Khyala)
86	Ct. Cases	883/1/2015	8269/2016	BRIJ NANDAN GUPTA Vs. VIPUL VIKRAM SINGH	/0 (Khyala)
87	Ct. Cases	881/1/2015	8281/2016	BRIJ NANDAN GUPTA Vs. VIPUL VIKRAM SINGH	/0 (Khyala)
88	Ct. Cases	24188/2016	18235/2016	ABHISHEK GULATI Vs. MOHNISH POPLI	/0 (Patel Nagar)
89	Ct. Cases		20646/2016	ABHISHEK GULATI Vs. MOHNISH POPLI	/0 (Patel Nagar)
90	Ct. Cases		21485/2016	BALJIT KAUR Vs. DALJIT SINGH	/0 (Khyala)
91	Ct. Cases		5997/2017	CEESTA STEEL Vs. PAWAN INDUSTRIES	/0 (Mianwali Nagar)
92	Ct. Cases		798/2018	DINESH KALRA Vs. ANAND JINDAL	/0 (Punjabi Bagh)
93	Ct. Cases		4507/2018	ANKUR MAHAJAN HUF Vs. M.R. JIYANI CONSTRUCTION COMPANY	/2018 (Kirti Nagar)
94	Ct. Cases		15067/2018	ARSHAD ALI Vs. DHIRAJ SADHANA	/2018 (Tilak Nagar)
Defence Evidence					
95	Ct. Cases	160/1/2014	5149/2016	DHANRAJ Vs. BIJENDER RANA	/0 (Tilak Nagar)
96	Ct. Cases	679/1/2015	2734/2016	RAVI SETHI Vs. VISHWANATH	/0 (Tilak Nagar)
97	Ct. Cases		21714/2016	AJAY KUAMR BADYAL Vs. SANDEEP CHOUDHARY	/0 (Tilak Nagar)
98	Ct. Cases		2574/2017	DALIP DURGA Vs. DAVINDER SINGH	/0 (Rajouri Garden)
Order on Misc. Application					
99	Ct. Cases		214/2017	KALRA PAPER CONVERTOR TRADER PVT LTD Vs. ARAVALI PRINTERS AND PUBLISHERS PVT LTD	/0 (Rajouri Garden)

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Chief Metropolitan Magistrate, West, THC
IN THE COURT OF RINKU JAIN
Metropolitan Magistrate

**COURT NO
101 ANNEXE**

Criminal Cause List Dated 23-03-2020 Total Cases:79

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	39/1/2015	15901/2016	MAYANK DAVE Vs. MANMOHAN SINGH DHARIWAL	/0 (Hari Nagar)
2	Ct. Cases	157/1/2016	2462/2016	HDFC BANK LIMITED Vs. JAMSHED ALAM	/0 (Rajouri Garden)
3	Ct. Cases	824/1/2016	15326/2016	HDFC BANK LTD Vs. DLB HERBS INDIA P LTD	/0 (Rajouri Garden)
4	Ct. Cases	256/1/2016	8046/2016	HDFC Bank Vs. DHANANJAY NATH TIWARI	/0 (Rajouri Garden)
5	Ct. Cases	425/1/2016	2004/2016	HDFC BANK LTD Vs. PRASHANT KUMAR GIRI	/0 (Rajouri Garden)
6	Ct. Cases	336/1/2016	14539/2016	HDFC Bank Vs. PRITI PHILIP	/0 (Rajouri Garden)
7	Ct. Cases	526/1/2016	15433/2016	MS LARS MEDICARE PVT.LTD Vs. MS R.M. SURGICAL	/0 (Punjabi Bagh)
8	Ct. Cases	678/1/2016	17725/2016	DEEPAK SACHDEVA Vs. YASH CHAWLA	/0 (Hari Nagar)
Misc. cases/purpose					
9	Ct. Cases		2502/2017	SYNDICATE BANK Vs. DELHI ELECTRICAL INDUSTRIES	/0 (Hari Nagar)
Misc./ Appearance					
10	Ct. Cases		4883/2017	JAMEELA KHATOON Vs. SHIVAM	/0 (Khyala)
11	Ct. Cases		6523/2017	ALGEN HEALTHCARE LTD Vs. SHEKHAR BISWAS	/0 (Paschim Vihar)
12	Ct. Cases		481/2018	HDFC Bank Vs. CHAMAN KR MOHAPATRA	/0 <i>Purpose fixed.</i>
13	Ct. Cases		3091/2018	KRYSTAL OVERSEAS Vs. AOG AUTOMOTIVE PVT LTD	/0 (Rajouri Garden)
14	Ct. Cases		4502/2018	PUNJAB NATIONAL BANK Vs. RISHI VERMA	/2018 (Nangloi)
15	Ct. Cases		12839/2018	RASIKA SETHI Vs. TARA CHAND PURI	/2018 (Kirti Nagar)
16	Ct. Cases		12841/2018	SURBHI SETHI Vs. TARA CHAND PURI	/2018 (Kirti Nagar)
17	Ct. Cases		13046/2018	BHARAT INSECTICIDES LTD Vs. VINAYAK AGRO TRADERS	/2018 (Patel Nagar)
Misc. cases/purpose					
18	Ct. Cases		13047/2018	BHARAT INSECTICIDES LTD Vs. SIBARAM AGENCY	/2018 ()
Misc./ Appearance					
19	Ct. Cases		13070/2018	PARIDHI INDUSTRIES Vs. ARVIND KUMAR VERMA	/2018 (Moti Nagar)
20	Ct. Cases		14043/2018	SINGH FINLEASE PVT LTD Vs. CHANDAN KUMARI	/2018 ()
21	Ct. Cases		14044/2018	SINGH FINLEASE PVT LTD Vs. ARTI	/2018 (Mianwali Nagar)
22	Ct. Cases		14045/2018	SINGH FINLEASE PVT LTD Vs. RAJESH KUMAR	/2018 ()
23	Ct. Cases		14047/2018	SINGH FINLEASE PVT LTD Vs. SADHNA SHARMA	/2018 ()
24	Ct. Cases		14414/2018	SWASTIK INTERCHEM Vs. A M VINYL PVT LTD	/2018 (Mianwali Nagar)
25	Ct. Cases		14723/2018	AGRICO ORGANICS LTD Vs. SRI SHYAM BEEJ BHANDAR	/2018 (Patel Nagar)
26	Ct. Cases		14810/2018	RAJNEESH VERMA Vs. SJA APPARELS DESIGN PVT LTD	/2018 (Patel Nagar)
27	Ct. Cases		15045/2018	KRISHAN PAL Vs. MOOL CHAND	/2018 (Rajouri Garden)
28	Ct. Cases		675/2019	TELEECARE NETWORK INDIA PVT LTD Vs. NEW SAGAR MOBILES AND ACCESSORIES	/2019 (Kirti Nagar)

Chief Metropolitan Magistrate, West, THC

IN THE COURT OF RINKU JAIN

Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:79

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
29	Ct. Cases		1262/2019	SAVERA ENTERPRISES Vs. SHRI NATH ELECTRICALS	/2016 (Paschim Vihar)
30	Ct. Cases		3761/2019	HDFC BANK LIMITED Vs. GAURAV DATT SHARMA	/2019 ()
31	Ct. Cases		4399/2019	SHRIRAM CITY UNION FINANCE LTD Vs. UMAR MOHD	/2019 (Tilak Nagar)
32	Ct. Cases		6167/2019	AMRIT KAUR BAWEJA Vs. MANOJ	/2019 (Tilak Nagar)
33	Ct. Cases		6169/2019	AMRIT KAUR BAWEJA Vs. BINA	/2019 (Tilak Nagar)
34	Ct. Cases		6741/2019	ANKIT MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
35	Ct. Cases		6742/2019	ANKITA MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
36	Ct. Cases		6743/2019	ANKITA MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
37	Ct. Cases		6744/2019	ALKA MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
38	Ct. Cases		6745/2019	ALKA MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
39	Ct. Cases		6746/2019	ANKIT MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
40	Ct. Cases		6747/2019	NARINDER KUMAR MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
41	Ct. Cases		6748/2019	NARINDER KUMAR MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
42	Ct. Cases		6749/2019	NARINDER KUMAR MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
43	Ct. Cases		6750/2019	NARINDER KUMAR MIDHA Vs. RG RESIDENCY PVT LTD	/2019 (Punjabi Bagh)
44	Ct. Cases		7855/2019	HDFC BANK LTD Vs. PRIYA KAPOOR	/2019 (Rajour. Garden)
45	Ct. Cases		9303/2019	GASSY ENTERPRISES Vs. RAJENDER TRADERS	/2019 (Rajour. Garden)
46	Ct. Cases		144/2020	RAJENDER JAIN Vs. LALIT KUMAR @ LALIT SHASHTRI	/2019 (Paschim Vihar)
47	Ct. Cases		147/2020	ASHWANI MAHAJAN Vs. PRADEEP SINGH NIRWAN	/2020 (Moti Nagar)
Charge					
48	Ct. Cases	435/1/2015	5891/2016	GURUCHARAN SINGH Vs. RAMAN PREET KAUR	/0 (Rajouri Garden)
49	Ct. Cases		20654/2016	SHRIRAM CITY UNION FINANCE LTD Vs. BHAG RAJ KUMAR	/0 (Tilak Nagar)
50	Ct. Cases		21827/2016	MEDI ACCESS SOLUTIONS PVT LTD Vs. RAHUL GOEL PROP RADHA KRISHNA DRUG DISTRIBUTORS	/0 (Punjabi Bagh)
51	Ct. Cases		1011/2018	SARIKA INFRASTRUCTURE LLP Vs. BHARATIYA GLOBAL INFOMEDIA LTD	/0 (Paschim Vihar)
52	Ct. Cases		13697/2018	ARJUN Vs. NARENDER PAL SINGH	/2018 (Tilak Nagar)
53	Ct. Cases		13700/2018	SHAKTI Vs. GURPREET KAUR	/2018 (Paschim Vihar)
54	Ct. Cases		935/2019	HARSH SETHI Vs. ANAMIKA POORVA	/2019 (Paschim Vihar)
55	Ct. Cases		4212/2019	OM PRAKASH DHALL Vs. GYAN GUPTA	/2019 (Maya Puri)
Prosecution Evidence					
56	Ct. Cases	378/1/2014	11461/2016	KULDEEP SINGH Vs. RAJESH KUMAR BABBAR	/0 (Tilak Nagar)
57	Ct. Cases	841/1/2014	7238/2016	MANPREET SINGH RANDHAWA Vs. SATISH DHINGRA	/0 (Patel Nagar)
58	Ct. Cases	831/1/2014	7239/2016	MANPREET SINGH RANDHAWA Vs. SATISH DINGRA	/0 (Patel Nagar)

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Chief Metropolitan Magistrate, West, THC
IN THE COURT OF RINKU JAIN
Metropolitan Magistrate
Criminal Cause List Dated 23-03-2020 Total Cases:79

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
59	Ct. Cases	833/1/2014	7542/2016	MANPREET SINGH RANDHAWA Vs. SATISH DINGRA	/0 (Patel Nagar)
60	Ct. Cases	830/1/2015	2432/2016	DHEERAJ KUMAR @ KAKA Vs. PARMANAND	/0 (Nangloi)
61	Ct. Cases		20192/2016	DINESH KUMAR YADAV Vs. RAJESH KUMAR	/0
62	Ct. Cases		6704/2017	KUNAL THAPAR Vs. GURPREET SINGH BHATIA	/0 (Rajouri Garden)
63	Ct. Cases		7135/2017	SUNITA JAIN Vs. PUNEET RAI	/0 (Paschim Vihar)
64	Ct. Cases		2463/2018	ABHISHEK GARG Vs. MOHD SALMAN	/0 (Paschim Vihar)
65	Ct. Cases		15020/2018	CEILO PETROCHEMICALS PVT LTD Vs. VISHESH ENTERPRISES	/2018 (Punjabi Bagh)
66	Ct. Cases		936/2019	MANSI SETHI Vs. ANAMIKA PURBA	/2019 (Paschim Vihar)
67	Ct. Cases		5145/2019	ASHOK RAJ POKHRAL Vs. BHAGIRATH SHARMA	/2019 (Moti Nagar)
Statement of Accused					
68	Ct. Cases	954/1/2015	18557/2016	ANAND SWAROOP SHARNA Vs. PARMOD KUMAR SEHTI	/0 (Rajouri Garden)
69	Ct. Cases	5/1/2015	8388/2016	CHARANPREET SINGH Vs. TEJINDER B. SINGH	/0 (Paschim Vihar)
70	Ct. Cases		20805/2016	SUMIT KHANNA Vs. SMT. PAPA	/0 (Punjabi Bagh)
Defence Evidence					
71	Ct. Cases	840/1/2014	7237/2016	GURMEET SINGH Vs. SATISH DHINGRA	/0 (Patel Nagar)
72	Ct. Cases	940/1/2016	9422/2016	JASVINDER SINGH FLORA Vs. RAVINDER SINGH WAHI	/0 (Tilak Nagar)
73	Ct. Cases		2857/2019	HARPREET SINGH Vs. TWINKLE	/2019 (Tilak Nagar)
Misc. Arguments					
74	Ct. Cases		7891/2017	SINGH FINLEASE PVT LTD Vs. RAJINDER SINGH SAINI	/0 (Mianwali Nagar)
75	Ct. Cases		14470/2018	MODERN FLOUR MILLS PVT LTD Vs. V.K. MANGLA FOOD PVT LTD	/2018 (Punjabi Bagh)
Final Arguments					
76	Ct. Cases	463/1/2015	1065/2016	AMRIK SINGH Vs. RAVINDER KUMAR	/0 (Nangloi)
77	Ct. Cases	792/1/2016	3989/2016	BRIJ MOHAN SINGHA Vs. CHANDER MOHAN	/0 (Rajouri Garden)
Judgement					
78	Ct. Cases	542/1/2015	9852/2016	SUBHASH BANGA Vs. RAMA RANI	/0 (Rajouri Garden)
79	Ct. Cases	937/1/2015	3097/2016	MANMEET SINGH Vs. GAURAV KHURANA	/0 (Tilak Nagar)

06/7/20
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Chief Metropolitan Magistrate, West, THC
IN THE COURT OF RINKU JAIN
Metropolitan Magistrate
Criminal Cause List Dated 22-03-2020 Total Cases:1

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases		9311/2019	DEEPESH GUPTA Vs. NEETU BAHL	/2019 (Kirti Nagar)

Sl. No.	Case Type	Old Case No.	Case No.	Title	FIR/PS	Date
5/1/20	Misc./Appearance		577/2019	STATE Vs. SAGAR	253/2019 (Mod Nagar)	05.05.20
	Charge		217/2018	STATE Vs. KULDEEP..	319/2016 (Nangloi)] 29.07.20
			459/2019	STATE Vs. AMIT	254/2019 (Nangloi)	
	Prosecution Evidence	136/2013	56302/2016	STATE Vs. DAYA KISHAN	161/2016 (Nangloi)	26.05.20
			673/2017	STATE Vs. VIKAS KUMAR	520/2016 (Nangloi)	30.06.20
			724/2017	STATE Vs. RAKESH KUMAR @ DHONI	235/2017 (Mundka)	25.04.20
			43/2018	STATE Vs. PAWAN KUMAR CHAUDHARY	260/2016 (Kivale)	30.06.20
			292/2018	STATE Vs. VIJAY SHANKAR MISHRA	24/2018 (Mod Nagar)	22.09.20
			420/2018	STATE Vs. SAJAN KUMAR	159/2018 (Mod Nagar)	23.09.20
	Statement of Accused		58050/2016	STATE Vs. MAN SINGH	1/71/2015 (Mod Nagar)	04.05.20
	Defence Evidence	34/2016	55895/2016	STATE Vs. GAURAV PANT	1405/2015 (Mod Nagar)	05.05.20

ORDER

Civil Suit

Deepika Gauram vs Santosh Kumar - 7/4/20

7/4/20

COURT NO: 221

Court No. 355

Chief Metropolitan Magistrate, West, THC

IN THE COURT OF Ms. Babita Puniya बबीता पूनिया

Metropolitan Magistrate Ms. BABITA PUNIYA

Criminal Cause List Dated 23-03-2020 Total Cases: 60
महानगर मण्डलाधिकारी न्यायालय-08
Metropolitan Magistrate-08

जिला पश्चिम, कमरा नं. 355, तृतीय तले
West District, Room No. 355, Third Floor
तीस हजारी न्यायालय, दिल्ली
33 Hari Courts, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc./ Appearance					
1	Ct. Cases	608/1/2009	17837/2016	VINOD KUMAR Vs. SOHAN	06/07/20
2	Cr. Case	366II/2012	73122/2016	STATE Vs. KANWARJEET SINGH	06/07/20
Misc. cases/purpose					
3	Cr. Case	794II/2013	63062/2016	STATE Vs. GURMEET KAUR ATT. FILE CC NO.6738113 KULDEEP KAUR VS GURMEET KAUR	06/07/20
4	Ct. Cases	395/1/2014	11346/2016	HARJINDER KAUR Vs. RANJEET SINGH ORS	06/07/20
5	Cr. Case	987II/2014	68785/2016	STATE Vs. CANCELLATION REPORT ATT. FILE CC NO. 1589109 HARJEET KAUR VS AJAY SHARMA	06/07/20
Misc./ Appearance					
6	Cr. Case	308/2/2015	68005/2016	STATE Vs. CANCELLATION	06/07/20
Misc. cases/purpose					
7	Cr. Case		806/2016	STATE Vs. MANPREET SINGH	06/07/20
8	Cr. Case		2523/2017	STATE Vs. SANDEEP @ CHELLA	06/07/20
Misc./ Appearance					
9	Cr. Case		408/2018	STATE Vs. CANCELLATION	06/07/20
(Main Matter : Cr. Case/0000001/2018)					
Sub Matter : Cr. Case/0000572/2018					
10	Cr. Case		418/2018	STATE Vs. SUBHAM KUMAR @ MACHCHHI	06/07/20
11	Cr. Case		1297/2018	STATE Vs. ABRAN	06/07/20
Misc. cases/purpose					
12	Cr. Case		2216/2018	STATE Vs. SATISH MADIA	06/07/20
13	Cr. Case		5615/2018	STATE Vs. RANJEET SINGH @ BILLA @ SAHIL	06/07/20
14	Cr. Case		8492/2018	STATE Vs. DAJEET SINGH	06/07/20
15	Cr. Case		517/2019	STATE Vs. NAVEEN DAHIYA	06/07/20
16	Ct. Cases		518/2019	NEERAJ KUMAR GUPTA @ LALU Vs. PARMOD KUMAR TANWAR	06/07/20
17	Cr. Case		4753/2019	STATE Vs. INDERJEET @ LOVI	06/07/20
18	Ct. Cases		7125/2019	OM PRAKASH Vs. JYOTI GABA	06/07/20
19	Ct. Cases		7126/2019	AMARBIR SINGH Vs. ASHA RANI	06/07/20
20	Cr. Case		8520/2019	STATE Vs. UNTRACE	06/07/20
Misc./ Appearance					
21	Cr. Case		9171/2019	STATE Vs. AJAY	06/07/20
22	Cr. Case		10137/2019	STATE Vs. MANOJ KUMAR @ PAHIYA	06/07/20
23	Cr. Case		354/2020	STATE Vs. SACHIN MISHRA	06/07/20
24	Ct. Cases		1019/2020	OM PRAKASH Vs. SURAJ	06/07/20
25	Cr. Case		2034/2020	STATE Vs. MOHIT SOM	06/07/20
26	Cr. Case		2035/2020	STATE Vs. AKSHAY	06/07/20
27	Cr. Case		2033/2020	STATE Vs. KULDEEP	06/07/20
28	Cr. Case		2030/2020	STATE Vs. UNTRACE	06/07/20
29	Cr. Case		2076/2020	STATE Vs. KUNWAR PAL	06/07/20
30	Cr. Case		2077/2020	STATE Vs. SHAHIL	06/07/20
Charge					
31	Cr. Case		4333/2019	STATE Vs. ANIL KUMAR CHAUHAN	06/07/20
32	Cr. Case		6185/2019	STATE Vs. PANKAJ PANDEY	06/07/20
Prosecution Evidence					
33	Cr. Case	243II/2011	72118/2016	STATE Vs. KAPIL DEV SINGH	06/07/20

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Ms. Babita Puniya
Metropolitan Magistrate

बबीता पूनिया
Ms. BABITA PUNIYA
महानगर इन्डस्ट्रियल न्यायालय-06
Metropolitan Magistrate-06
जिला पश्चिम, कमरा नं. 355, तृतीय तल
District, Room No. 355, Third Floor
तीस हजारी न्यायालय, दिल्ली
Thirteen Courts, Delhi

Criminal Cause List Dated 23-03-2020 Total Cases 60

S.No.	Case Type	Old Case No.	Case No.	Title	
34	Ct. Cases	765/1/2013	962/2016	SMT SEEMA SHARMA Vs. RAJESH SHARMA	/0 (Hari Nagar) 6/07/20
35	Cr. Case	748II/2013	66590/2016	STATE Vs. AMARJEET SINGH ETC.	459 /2012 (Hari Nagar) 6/07/20
36	Cr. Case	803II/2013	67418/2016	STATE Vs. MUKESH TANWAR ETC.	357 /2013 (Hari Nagar) 6/07/20
37	Cr. Case	845II/2014	67643/2016	STATE Vs. BEAINT SINGH	623 /2013 (Hari Nagar) 6/07/20
38	Cr. Case	274/2/2014	63142/2016	STATE Vs. ARUN GUPTA	122 /2012 (Mundka) 6/07/20
39	Cr. Case	208/2/2015	60997/2016	STATE Vs. KRISHAN	139 /2012 (Mundka) 6/07/20
40	Cr. Case	28/2/2016	65222/2016	STATE Vs. S. KULDEEP SINGH ETC.	464 /2013 (Hari Nagar) 6/07/20
41	Ct. Cases		22059/2016	ISHWAR DEVI Vs. SHANKAR DASS PHULWARIA	/0 (Hari Nagar) 6/07/20
42	Cr. Case		76472/2016	STATE Vs. VINOD SURI	411 /2013 (Hari Nagar) transfer
43	Cr. Case		75020/2016	STATE Vs. RAVINDER ETC.	487 /2015 (Mundka) 6/07/20
44	Cr. Case		75482/2016	STATE Vs. GURDAS SINGH BHULLAR	575 /2015 (Mundka) 6/07/20
45	Cr. Case		75965/2016	STATE Vs. RAHISH AHMED	30 /2016 (Mundka) 6/07/20
46	Cr. Case		76504/2016	STATE Vs. GHYAN SHYAM	135 /2013 (Hari Nagar) 6/07/20
47	Ct. Cases		1222/2017	RUPENDER KAUR Vs. SHILPA GAMBHIR	/0 (Hari Nagar) 6/07/20
48	Cr. Case		2883/2017	STATE Vs. RANJEET SINGH	530 /2013 (Hari Nagar) 6/07/20
49	Cr. Case		2884/2017	STATE Vs. BALWINDER SINGH	531 /2013 (Hari Nagar) 6/07/20
50	Cr. Case		4216/2017	STATE Vs. SUNDER LAL	149 /2013 (Mundka) 6/07/20
(Main Matter : Cr. Case/0000216/2017)					
51	Cr. Case		3654/2017	STATE Vs. RAGHAVU@RAHUL	29988 /2016 (Hari Nagar) 6/07/20
52	Cr. Case		6376/2017	STATE Vs. GURVINDER JEET SINGH	408 /2016 (Hari Nagar) 6/07/20
53	Cr. Case		5947/2017	STATE Vs. AKASH @ AJJU	149 /2017 (Mundka) 07/04/20
54	Cr. Case		2891/2018	STATE Vs. UTTAM	109 /2018 (Mundka) 07/04/20
(Main Matter : Cr. Case/0000088/2018)					
55	Cr. Case		768/2019	STATE Vs. NARENDER	56 /2017 (Mundka) 6/07/20
56	Cr. Case		8855/2018	STATE Vs. ASHU CHILLAR @ MOGLI	181 /2016 (Mundka) 6/07/20
57	Cr. Case		9117/2018	STATE Vs. JASVINDER	296 /2018 (Hari Nagar) 6/07/20
58	Cr. Case		6172/2019	STATE Vs. AMAN KUMAR MANGLA	188 /2019 (Mundka) 6/07/20
Statement of Accused					
59	Cr. Case	86III/2014	61282/2016	STATE Vs. BHUPENDER SINGH	532 /2013 (Hari Nagar) 6/07/20
Arguments					
60	Ct. Cases	419/1/2012	4786/2016	MOHINDER PAL SINGH Vs. AMARJEET SINGH	/0 (Hari Nagar) 6/07/20

IN THE COURT OF MS. VRINDA KUMARI, LD -ASJ-07, WEST, THC, DELHI
CAUSE LIST FOR 23-03-2020

ROOM NO. 216

S.NO	PS/FIR NO.	STATE	ACCUSED	PURPOSE	NDOH
1	1532/14 HARI NAGAR	VS	JASPREET SINGH @ RAJU (BAIL)	MISC	- 18/5/20 MISC
2	380/18 PASCHIM VIHAR WEST	VS	SURESH AND ORS (BAIL)	ARGUMENTS ON CHARGE	Notice to SI Ritu Raj. put up previous order + charge - 04-5-2020
3	669/17 NIHAL VIHAR	VS	GAJENDER SINGH (BAIL)	ADMISSION DENIAL	- admission denil 21-5-2020
4	370/16 RANJIT NAGAR	VS	ANURAG CHOUDHARY (BAIL)	ADMISSION DENIAL	- Admission denil - 18-5-2020
5	973/15 NIHAL VIHAR	VS	SANDEEP TURI PURTI (BAIL) AND ORS	PE	PE same 06/7/2020
6	86/13 HARI NAGAR	VS	AJAY PAL @ AJAY GAUTAM (JC) AND ORS (BAIL)	PE	PE - 04/5/20 Pw - Surrender + Pw - Hari kishan through PO
7	81/18 NIHAL VIHAR	VS	ASHISH SHOKEEN @ BITTU AND ORS (JC)	PE	- Appearance of IO 11-5-2020
8	88/16 NIAHAL VIHAR	VS	GAUTAM (JC)	VIAR	18/4/2020 For VIAR

Received By Panjeer

411/13 - H. Nagar st v/s Vinod Sirohi - 11/5/2020

COURT NO. 122

District and Sessions Judge, West, THC

IN THE COURT OF Ms. Sugandha Aggarwal

Additional Sessions Judge

Criminal Cause List Dated 23-03-2020 Total Cases: 5

डॉ. सुगन्धा अग्रवाल
Dr. SUGANDHA AGGARWAL
अतिरिक्त सत्र न्यायाधीश-01, पश्चिम
Additional Sessions Judge-01 West
विशेष न्यायालय (पोक्सो अधिनियम)
Special Court Under POC SO Act.
कमरा संख्या 122, प्रथम तल,
Room No. 122, First Floor,
तीस हजारी न्यायालय, दिल्ली
THC, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
1	Misc./ Appearance SC		111/2019	STATE Vs. AJAY @ GULLU	22 /2018 (Moti Nagar) 18/5/20 FA
2	Prosecution Evidence SC		871/2018	STATE Vs. PAPPU @ BAGAR BILLA	562 /2018 (Punjabi Bagh) 04/07/20 PE
3	SC		337/2019	STATE Vs. HUKAM SINGH	155 /2019 (Punjabi Bagh) 06/07/20 PE
4	Statement of Accused SC		347/2018	STATE Vs. GAURI SHANKER MISHRA	73 /2018 (Patel Nagar) 27/5/20 SA
5	Final Argument SC		58206/2016	STATE Vs. MOHD. SHAKEEL	376 /2016 (Ranjit Nagar) - 23/07/20 FA

MISC

1. FIR NO. 399/2019 vs Ravi kumar etc. (Bairi appl's)
ps. Moti Nagar

Court

No

122

Court No - 113

District and Sessions Judge, West, THC
IN THE COURT OF Sh. Gorakh Nath Pandey
Additional Sessions Judge

Criminal Cause List Dated 23-03-2020 Total Cases:16

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	SC		233/2017	STATE Vs. CHAMPAI MUNDA (01 JC)	712 /2016 (Rajouri → 22-4-20 Garden) P/W Accused
Charge					
2	SC		62/2020	STATE Vs. ARUN KAUSHIK (01 Bail)	700 /2019 (Ranhola) → 13-4-2020 charge
Prosecution Evidence					
3	SC	271/2014	56583/2016	STATE Vs. MOHD. FAISEL (01 Bail)	853 /2014 (Khyala) → 16-5-2020 PE
4	SC	56/2015	56048/2016	STATE Vs. MOHD. SOAIB @ KANNU (01 Bail)	283 /2014 (Khyala)
5	SC	66/2015	57804/2016	STATE Vs. AABID (01 Bail)	286 /2014 (Ranhola)
6	SC	174/2015	56455/2016	STATE Vs. BILAL (01 Bail)	443 /2015 (Khyala) → 15-5-2020 PE
7	SC	47/2016	56348/2016	STATE Vs. PARVEEN DUTTA ETC (01 Bail)	1468 /2014 (Rajouri Garden)
8	SC		111/2017	STATE Vs. MOHIT BALMIKI (01 Bail)	288 /2012 (Ranhola) → 16-05-2020 PE
9	SC		309/2017	STATE Vs. SUKHRAM (01 Bail)	93 /2017 (Ranhola)
10	SC		208/2018	STATE Vs. SAKIR (01 JC)	48 /2018 (Ranhola) → 18-5-2020 PE
11	SC		381/2018	STATE Vs. RAJENDER (01 Bail)	87 /2018 (Khyala)
12	SC		646/2018	STATE Vs. SUNNY @ AARYAN YADAV ORS. (02 Bail)	247 /2017 (Ranhola)
13	SC		661/2019	STATE Vs. NARESH KUMAR (01 Bail)	674 /2019 (NIHAL VIHAR)
Statement of Accused					
14	SC	47/2015	57270/2016	STATE Vs. VIJAY (02 Bail)	1140 /2014 (Rajouri → 13-4-2020 Garden) SA
Judgement					
15	SC	136/2016	56056/2016	STATE Vs. BOBBY (02 Bail)	1141 /2014 (Rajouri → 04-04-2020 Garden) Considered
Final Argument					
16	SC	82/2014	56454/2016	STATE Vs. TAPUS DASS (01 Bail)	121 /2014 (Rajouri → 12-04-2020 Garden) F.A.S

Court No.

113

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		274/19	PHOOL SINGH Vs. DDA - 26/5/20
2	CS SCJ		294/19	KRISHNA POPLI Vs. TAJENDER SINGH PAHWA 30/05/20
3	CS SCJ		810/19	MUKESH TREHAN Vs. MANIKANTA SPRAYE AND SPARE PARTS 27/5/20
4	Misc SCJ		123/19	* MRS. MEHTAB (SINCE DECEASED) THROUGH HER LR. Vs. DDA 30/3
5	CS SCJ		1020/19	RAMESH KUMAR Vs. PARMINDER KAUR 27/5/20
6	CS SCJ		99/20	X PHOOL SINGH Vs. DDA (EA) 26/5/20
7	CS SCJ		130/20	JASPAL SINGH Vs. GURDEEP SINGH
8	CS SCJ		131/20	JASPAL SINGH Vs. SITA RAM
9	CS SCJ		136/20	JASPAL SINGH Vs. TECHNO INDIA ENTERPRISES } - 30/5/20
Issues				
10	CS SCJ		1707/19	SHREE ADINATH ENGINEERING WORKS PVT LTD Vs. IDEAL ELECTRICAL ENGINEERING - 01/06/20
Plaintiff/Petitioner Evidence				
11	CS SCJ	34/2016	6814/16	DARSHI DASS Vs. LAXMI DASS 13/5/20
12	CS SCJ		1287/19	HIM LOGISTICS PVT LTD Vs. LAXMI REMOTE INDIA PVT LTD 11/5/20
Defendant/Respondent Evidence				
13	CS SCJ	166/2014	9712/16	CHITRA HARIT Vs. DDA 19/5/20
Misc./ Arguments				
14	CS SCJ	62/11/2011	12567/16	SURESH KUMAR Vs. SURENDER SINGH 29/5/20
15	CS SCJ		13352/16	X KAMLESH AGGARWAL Vs. USHA MATHUR this file sent to ADJ 20/5/20
Final Arguments				
16	CS SCJ	11/16/2016	11672/16	RAKESH KUMAR GARG Vs. FIBER HOMES INDIA PVT LTD 01/06/20
17	CS SCJ	37/2016	11425/16	ATUL BERRY Vs. DDA 02/06/20
18	CS SCJ		1239/18	BIRMATI Vs. GOVT OF NCT DELHI - 24/05/20
Order				
19	CS SCJ		19/20	ROHTASH Vs. PEARLS LIFE STYLE DEVELOPERS PVT LTD 13/4/20
				27/20 Handraj Yadav Vs DDA - 04/4/20

कमरा नं. 361

COURT NO 1

CAUSE LIST FOR 23.03.2020

IN THE COURT OF MS. RENU BHATNAGAR, PRINCIPAL JUDGE,
FAMILY COURT, WEST TIS HAZARI COURT, DELHI.

FRESH/MUTUAL

1	MT/98/20	SIMRAN VS SUNIL KASANA	- 16-4-2019
2	HMA/545/20	SANGEETA VS NEELESH	- 17-4-2019
3	HMA/544/20	NITIN KUMAR VS SONI	- 20-4-2019
4	HMA/543/20	ASHISH GUPTA VS ANAMIKA KUMARI	- 21-4-2019
5	MT/97/20	VANDNA VS ANIL KUMAR	- 21-4-2019
6	MT/96/20	SARASWATI KUMARI VS RINKU KUMAR SHARMA	- 24-4-2019
7	HMA/2289/19	SANJAY KAPOOR VS GARIMA KAPOOR	- 24-4-20

MISC.

8	HMA/2079/19	VISHAL SINGH VS MADHU	- 1-5-20
9	HMA/417/18	YOGESH VS RAJNI	1-5-20
10	HMA/3091/18	RAJAN VS SHIVANI	1-5-20
11	HMA/1746/18	HARI OM GOEL VS KAVITHA SARVESH	1-5-20
12	HMA/2579/19	VANDNA VS ANIL KUMAR	4-5-20
13	HMA/1990/19	KARAN VS SUSHMA	4-5-20
14	HMA/1366/19	JASVINDER SINGH VS POOJA MEENA	4-5-20
15	HMA/2031/19	NIKITA VS HARENDER SINGH	4-5-20
16	MT/399/19	DEEPIKA VS HUNNY KHURANA	5-5-20
17	MT/99/19	JASPREET VS INDERJEET SINGH	5-5-20
18	MT/519/19	SURJEET KAUR VS MANJEET SINGH	5-5-20
19	MT/123/18	AMBIKA VS VARUN TAWRA	5-5-20
20	M/95/19	SANTOSH KUMAR VS URMILA	6-5-20
21	EX/232/18	JYOTI GABA VS DEEPAK GABA	6-5-20
22	EX/267/18	SONIA VS HEMANT SAHNI	(11-5-20) 11-5-20
23	EX/223/19	JASLEEN KAUR VS ANGELINA	8-5-20
24	EX/228/17	VIRVATI DEVI VS SHAMEER	8-5-20
25	EX/230/19	SARITA VS RAJBIR cc	(11-5-20) 11-5-20
26	EX/122/18	SUSHMA VS KULDEEP PANCHAL	8-5-20
27	EX/194/19	HARSIMRAN KAUR VS HARPREET SINGH	11-5-20
28	EX/47/18	DURGA KHANNA VS ROHIT KHANNA	11-5-20
29	EX/54/18	SONIA VS HEMANT SHAHNI	11-5-20

RE

30	HMA/488/14	GURPREET SINGH VS NEEMA KAUR	- 5-5-20 RE
31	HMA/1423/18	KAPIL CHOUDHARY VS SWATI CHOUDHARY	6-5-20 RE
32	MT/572/818	SARITA VS RAJBIR cc	11-5-20 RE

COURT NO 1

P.E

33	HMA/1904/18	JATIN SAHNI VS SUCHI SEKHRI	- 1-7-20 PE
34	HMA/163/19	ASHOK KUMAR VS SANGEETA	1-7-20
35	HMA/108/18	MANISHA VS BUNTY	2-7-20
36	HMA/1276/19	ROHIT VS ANJALI	2-7-20
37	HMA/1464/14	VINOD KUMAR VS SANTOSH	- 9-7-20
38	M/108/19	SOMNATH VS MEENA	- 9-7-20

ARGUMENT

39	HMA/1394/18	MANOJ GULATI VS NIDHI GULATI	- 27-4-20 FA
40	HMA/3625/18	VIJAY LAXMI VS VEKRAMJIT SHARMA	- 13-7-20 BY
41	HMA/88/18	GURPREET SINGH VS TARANJIT KAUR	- 13-7-20
42	HMA/226/18	GAURAVJIT SINGH VS PARAMJEET KAUR	- 14-7-20
43	HMA/736/17	DHEERAJ VS SONI	14-7-20
44	MT/319/19	SONIA VS HEMANT	15-7-20
45	MT/618/18	KAJAL VS KAJASE	15-7-20
46	MT/36/19	SHAHANA PARVEEN VS MOHJ. FIROZ	16-7-20
47	MT/590/18	MANISHA KUMARI VS SUMAYANK BHATNAGAR	16-7-20
48	GP/30/18	BIJENDER SINGH VS JASLEEN KAUR	- 28-4-20 BY

District and Sessions Judge, West, THC
IN THE COURT OF Ms. Hemani Malhotra
Presiding Off.-MACT

Ms. HEMANI MALHOTRA
JUDGE
Motor Accident Claims Tribunal
(West District)-02
Room No. 139, First Floor,
Tis Hazari Court, Delhi

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:20

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	MACT		30/17	BINDU DEVI Vs. CHANDAN UPADHYAY
2	MACT		366/19	NITIN BANSAL Vs. SUBHASH CHAND (NIC)
3	MACT		367/19	ASHA BANSAL Vs. SUBHASH CHAND (NIC)
4	MACT		655/19	SALMAN SAIFI Vs. SAMPAT RAM
5	MACT		38/20	SONU Vs. MAHINDER KAUR AND ORS
6	MACT		93/20	KANWAL KUMAR Vs. PARTH DUA AND ORS
7	MACT		95/20	SOURABH KUMAR Vs. JITENDER KUMAR
8	MACT		98/20	MOOL CHAND Vs. RANDHIR YADAV
9	MACT		100/20	BALRAJ Vs. RANDHIR YADAV AND ORS
Plaintiff/Petitioner Evidence				
10	MACT		773/17	AAMNA KHATOON Vs. VIKASH
11	MACT		144/18	AASILA Vs. DEEPAK KUMAR RAI
12	MACT		861/18	ASHOK KUMAR Vs. DINESH KUMAR
13	MACT		208/19	BINA DEVI Vs. BASRAM KUMAWAT
14	MACT		468/19	SACHIN Vs. ROHIT (BAGI)
15	Misc DJ		494/19	AASILA Vs. DEEPAK KUMAR
16	MACT		783/19	MITHLESH DEVI AND ORS. Vs. BASRAM KUMAWAT AND ORS.
Defendant/Respondent Evidence				
17	MACT		370/18	RAJINDER LAL Vs. MANAV NARANG
18	MACT		598/18	PANKHURI PANDAY Vs. RAMINDER SINGH
Final Arguments				
19	MACT	212/2015	76747/16	PARAS AGGARWAL Vs. PRABHU LAL
20	MACT		760/17	SHIVENDRA BAHADUR SINGH Vs. KIDARA

20/4
20-04-2020

-11.5.20

11.5.20

06/7/20

Senior Civil Judge cum RC, West, THC
IN THE COURT OF Ms. Saumya Chauhan
JSCC-cum-Addl. SCJ-cum-Guardian Judge
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:31

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Insolvency	2/2013	✓7/16	AJAY KUMAR VERMA Vs. ABN AMRO CARDS → 02/05/2020
2	M-Ex		✓8/17	KAMALJEET SINGH Vs. GURVINDER SINGH → 02/05/20
3	M-Ex		✓4/18	VINOD KUMAR Vs. SURAJ PARKASH → 09/05/20
4	CS SCJ		✓421/18	DHARAMPAL Vs. S/O YOGENDER KUMAR YADAV → 30/04/2020
5	CS SCJ		✓988/18	NIKUNJ WOODS PVT LTD Vs. RAUNAK INTERIORS → 09/05/20
6	CS SCJ		✓989/18	NIKUNJ WOODS PVT LTD Vs. SALUJA DESIGNS → 09/05/20
7	CS SCJ		✓1549/19	ARUN KUMAR SALUJA Vs. SANJAY GUPTA → 09/05/2020
8	EX		✓672/19	DHARMVIR YADAV Vs. SAMARJEET SINGH → 09/05/2020
9	RCA SCJ		✓28/19	PRIYANKA GUPTA Vs. SATISH CHANDER GUPTA → 04/05/20
10	Misc SCJ		✓233/19	AMARJEET KAUR Vs. SIMMI DHAWAN AND ORS → 04/05/20
11	CS SCJ		✓383/20	BIMLA Vs. NORTH DELHI MUNICIPAL CORPORATION → 27/04/20
Issues				
12	CS SCJ		✓1299/18	SIMRANJEET KAUR BEDI Vs. RATAN SINGH → 04/05/20
Plaintiff/Petitioner Evidence				
13	CS SCJ	302/2009	✓1532/16	SHYAM LAL Vs. MCD → 05/05/20
14	CS SCJ	54/2016	✓1523/16	SMT LAXMI Vs. SOUTH DELHI MUNICIPAL CORPORATION → 01/06/20
15	CS SCJ		✓12821/16	SH BINDESHWAR RAI Vs. SH MANI RAJ → 01/06/20
16	CS SCJ		✓13502/16	SMT JASWANT KAUR Vs. SOUTH DELHI MUNICIPAL CORPORATION → 02/06/20
17	CS SCJ		✓933/18	CHAMPA RANI Vs. THE STATE (NCT OF DELHI) → 02/06/20
18	CS SCJ		✓990/18	NIKUNJ WOODS PVT LTD Vs. GEEKEN DESIGN CONCEPTS PVT LTD → 02/05/20
Misc. Arguments				
19	RCA SCJ	30/2013	✓320/16	RANJIT SINGH SIBBAL Vs. VIJAY KUMAR GUPTA → 19/05/20
Misc./ Arguments				
20	CS SCJ		✓1095/18	SAIMPEX INDIA Vs. P.G. TRADING CO → 01/06/20
Misc. Arguments				
21	EX		✓507/18	D.K. AGGARWAL Vs. UNICCON REAL ESTATE PVT LTD → 01/06/20
Misc./ Arguments				
22	CS SCJ		✓1469/18	NAVEEN KUMAR BHATIA Vs. RAJINDER SINGH BHATIA → 01/06/20
23	CS SCJ		✓1470/18	NAVEEN KUMAR BHATIA Vs. RAJINDER SINGH BHATIA → 01/06/20
24	CS SCJ		✓1471/18	NAVEEN KUMAR BHATIA Vs. RAJINDER SINGH BHATIA → 01/06/20
25	CS SCJ		✓1577/18	INDRA RANI SINGH Vs. FATEH SINGH CHAUHAN → 26/05/20
26	RCA SCJ		✓19/19	MANJU CHOUDHARY Vs. PRAVIN MIDHA → 26/05/20
27	CS SCJ		✓1492/19	KULBIR SAHI Vs. UNION OF INDIA → 26/05/20
Final Arguments				
28	CS SCJ	333/2009	✓17393/16	SUMITRA RANI LUTHRA Vs. MCD → 04/05/20
Order				
29	CS SCJ	2314/2008	✓10792/16	DIVYA Vs. DHARAM PAL → 30/04/20
30	CS SCJ	195/2014	✓7003/16	SH DALBIR SINGH Vs. SH PREM SAINI → 29/04/20
31	CS SCJ	4/2015	✓9451/16	SH KULWANT SINGH Vs. SMT AMARJEET KAUR → 30/04/20

Room No. 296 B

District and Sessions Judge, West, THC
IN THE COURT OF Ms. Harleen Singh
Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:30

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Civ DJ	60/16/2016	8031/16	MS HIMANSHI IMPEX PVT. LTD. Vs. JITENDER KUMAR 25/7/20
2	Civ DJ	19/16/2016	8735/16	SH. PANKAJ MONGIA Vs. SH. DAVINDER PAL SINGH 25/7/20
3	Civ DJ	111/2016	12208/16	A.P. CHEMICALS PRIVATE LTD. Vs. SUN LUBRICANTS 25/7/20
4	Civ DJ		1312/17	HEMLATA AGGARWAL AND ANR Vs. M/S PREMIA PROJECTS LTD 25/7/20
5	EX		1235/18	SBI CARDS AND PAYMENT SERVICES P. LTD. Vs. SANDEEP SINGH 25/7/20
6	EX		1236/18	SBI CARDS AND PAYMENT SERVICES P. LTD. Vs. RACHANA GAUBA 25/7/20
7	RCA DJ		63/19	RAJESH CHADHA Vs. M/S SAHNI INDUSTRIAL ESTATE AND ORS. 25/7/20
8	Civ DJ		500/19	SMT SUNILA RAJORA Vs. SATINDER KAUR 25/7/20
9	Misc DJ		357/19	ASHOK KUMAR VOHRA Vs. MAHESH CHAND VOHRA AND ORS. 25/7/20
10	Civ DJ		821/19	ASHUTOSH BANSAL Vs. SUNNY AND ORS. 25/7/20
11	Civ DJ		844/19	MAK V ENGINEERS PVT LTD Vs. MOHAN LAL AND ORS 25/7/20
12	Civ DJ		139/20	SMT RITA VERMA Vs. SHRI BABU LAL VERMA AND ORS 25/7/20
13	Misc DJ		148/20	BALJEET SINGH Vs. SUKHVINDER SINGH AND ORS. 25/7/20
Issues				
14	Civ DJ		1096/17	RAVINDER KUMAR JAIN Vs. SURESH KUMAR JAIN AND ORS 28/7/20
15	Civ DJ		638/19	INDRA MALHOTRA Vs. RAMINDER KAUR 29/7/20
16	Civ DJ		678/19	S SURINDER SINGH Vs. ROHIT SEHGAL 30/7/20
Plaintiff/Petitioner Evidence				
17	Civ DJ	625/2016	9443/16	SMT. PROMILLA SUD Vs. VINOD CHAND SUD OTHERS 04/8/20
18	Civ DJ		13225/16	SHADILAL MAGGO Vs. SMT. PAWAN 20/5/20
19	Civ DJ	69/16/2016	11972/16	SUSHIL KUMAR Vs. SANJAY KUMAR ORS. 14/8/20
20	Civ DJ		413/17	GULSHAN VERMA AND ANR Vs. MADHU DEVI 21/8/20
21	Civ DJ		61/18	REKHA GUPTA Vs. GUPTA PROPETRY DEVELOPERES P LTD AND ORS 22/5/20
Defendant/Respondent Evidence				
22	Civ DJ	173/2014	8114/16	ANIL KUMAR Vs. NARAIN SINGH 08/7/20
Misc. Arguments				
23	Civ DJ	351/2014	9995/16	YASHPAL BANSAL Vs. BACHU LAL SHARMA 20/5/20
24	Civ DJ		12837/16	M/S GURDAYAL AND SONS Vs. M/S KIRAN COMPUTER FORM 5/8/20
25	Civ DJ		12893/16	M/S GOLDEN PAPER MART Vs. M/S KIRAN COMPUTER FORM 5/8/20
26	Civ DJ	528/2014	10268/16	BACHU LAL SHARMA Vs. YASHPAL BANSAL 20/5/20
27	Civ DJ	218/2016	8885/16	PRATEEK GUPTA Vs. SHILPI GUPTA 06/8/20
28	Civ DJ		215/17	DARSHAN LAL Vs. RAJEEV MANAKTALA 07/8/20
Misc./ Arguments				
29	MCA DJ		22/18	AZAD SINGH RAWAT Vs. DALIP YADAV 10/8/20
Final Arguments				
30	MCA DJ		51/19	RAM LAKHAN S/O SH. ABHARAN Vs. GULSHAN CHAWLA S/O LATE SH. RAVI CHAWLA 26/5/20

On App.:

31. CN DJ 609568/2016 - Mahesh Kumar v/s Tai Amby Global Electricals → 17/04/20

ROOM ^{1/1} No. 131

**IN THE COURT OF Ms. SARITA BIRBAL, LD. ADD. PR. JUDGE
FAMILY COURT, WEST TIS HAZARI COURT, DELHI**

CAUSE LIST

MISC- CASES				DATE-23/03/2020		
Sl. NO.	CASE NO.	TITLE	U/S	NDOH		
1	GP-30/17	SHASHI	VS	LALIT	12	03/07/2020
2	HMA-933/18	KAPIL CHADHA	VS	BHAWANA BERI	13(1)(IA)	01/05/2020
3	HMA-609/19	HEENA CHHATWAL	VS	AMANJOT SINGH	13(1)(IA)	01/04/2020
4	ML-10/19	MOHD HASIM	VS	SHAHR BANO	RESTTN	03/07/2020
5	HMA-1013/18	AMIT MEHTA	VS	KAUVERY MEHTA	9	02/5/2020
6	GP-2/20	DR ANKITA SAPROO	VS	KUNAL GROVER	25	03/07/2020
7	HMA-740/19	BALRAM	VS	PRIYANKA	13(1)(IA)	26/5/2020
8	HMA-01/20	NITIN VERMA	VS	PRIYANKA VERMA	13(1)(IA)	06/7/2020
9	CS-14/19	MOHAN LAL	VS	BARKHA	SUIT	12/5/2020
10	HMA-643/16	AJAY KUMAR	VS	REKHA RANI	13(1)(IA)	02/07/2020
11	HMA-1180/18	ANJU GOYAL	VS	PRADEEP GOYAL	9	01/5/2020
12	GP-37/19	ZAHID QURESHI	VS	RENU DEVI	25	06/08/2020
13	HMA-498/19	VIJAY SINGH DAHIYA	VS	SUSHEEL LAKRA	15/5/2020 13(1)(IA)	18/5/2020
14	MT-12/20	SUMAN & ORS	VS	RAKESH	125CRPC	18/5/2020
15	MT-156/18	PINKI	VS	BUNTY	125CRPC	13/5/2020
16	MT-197/17	HEMA	VS	ASHOK	125CRPC	01/06/2020
17	MT-62/19	LAXMI	VS	GANPAT	125CRPC	22/5/2020
18	MT-21/20	KAJAL & ORS	VS	DEEPAK KUMAR	125CRPC	22/4/2020
19	HMA-210/19	JEETU	VS	SOMBIR	13(1)(IA)	03/07/2020
P. E.						
20	HMA-421/19	PRADEEP GOYAL	VS	ANJU GOYAL	13(1)(IA)	03/07/2020
21	HMA-1070/17	PUNESH SINGH	V/S	SEEMA	13(1)(IA)	04/07/2020
22	HMA-1090/16	NEERAJ	VS	SHEETAL	13(1)(IA)	11/5/2020
23	MT-14/14	GHAZALA KHANAM	VS	MOHD IKRAM	125CRPC	02/5/2020
24	MT-224/15	RISHU SAINI & ANR	VS	KAMAL KRISHAN SAINI	125CRPC	11/5/2020
R. E.						
25	MT-115/14	BHARTI JAIN & ORS	VS	SUNIL JAIN	125CRPC	16/4/2020
MISC ARUGUMENTS						
26	CS-03/18	URVASHI SURI GROVER	VS	VISHAL GROVER	SUIT	11/5/2020
27	MT-01/19	DEEPIKA BHALLA	VS	RAJENDER SINGH	125CRPC	14/5/2020

LIST OF 22/03/2020
IN THE COURT OF SH. RAKESH SYAL, JUDGE FAMILY COURT
Court No. 08
WEST DISTRICT, TIS HAZARI COURTS , DELHI

Sr. No	Case No.	Name of Parties	NDH
1	MT 358/19	Nikita Bajaj v Rohan Malik	16-7-20
2	GP 121/14	Ramesh Kumar v State	24-4-20
LIST OF 23/03/2020 IN THE COURT OF SH. RAKESH SYAL, JUDGE FAMILY COURT No. 08 WEST DISTRICT, TIS HAZARI COURTS , DELHI			
Fresh other than 13 B-1 and B-2			
3	MT 144/20	Seema v Rakesh	1-7-20
4	Ex 04/20	Baani Dhamija v Manandeep Singh	1-7-20
5	Ex 05/20	Baby Prabhleen kaur v Manandeep Singh	1-7-20
7	HMA 544/20	Pawan v Kirti	2-7-20
8	HMA 538/20	Ajeet Singh v Jasmeet Kaur	2-7-20
9	MT 756/19	Kiran Kapoor v Vijay Kapoor	3-7-20
10	HMA 1138/15	Ankur Gupta v Manju	-1-5-20
11	MT 505/19	Vaishali Dogra v Vinod Kumar	3-7-20
12	HMA 1864/19	Vaishali Dogra v Vinod Kumar	3-7-20
13	HMA 114/18	Pradeep Khurana v Sonia Khurana	4-7-20
14	MT 651/19	Anita v Mohit Chandania	4-7-20
15	MT 542/19	Gunjan Syal v Siddartha Syal	4-7-20
16	MT 680/18	Manju v Mukesh	4-7-20
17	MT 312/19	Priyanka v Pradeep Srivastava	4-7-20
18	MT 878/19	Sajjan Sharma v Sunny Sharma	4-7-20
19	HMA 1526/19	Kusum Kalra v Harvinder kumar	16-4-20
20	GP 2505/19	Mohd. Salim v Shamina	4-7-20
21	GP 78/19	Kali charan v Sapna	4-26-5-20
22	MT 227/19	Tanvi v Vineet Bhayana	-1-7-20
23	MT 1268/18	Divya Gujral v Kulbir Singh	-24-4-20
24	MT 27/17	Geeta Chopra v Birender Chopra	3-7-20
25	HMA 2072/19	Praveen Raj v Reena	6-7-20

26	MT 264/19	Shivani v Pawan Kumar	- 6-7-20
27	HMA 1552/19	Deepak Singh v Suman Singh	7-7-20
28	HMA 274/18	Manandeep Sigh v Bani Dhamija	- 1-7-20
29	HMA 43/15	Davinder Gaganpreet	14-5-20
30	HMA 616/20	Balvinder Kaur v Paramjeet Singh	17-4-20
31	M 22/14	Manjeet Kaur v Harmohan Singh	4-7-20
32	MT 94/17	Gurleen Kaur v Karanbir Singh	- 4-7-20
33	GP 83/18	Rajinder Kumar v Dhanwati	- 7-7-20
	Executions		
34	Ex 43/18	Pushpa Rani v Ram Nath	- 7-7-20
35	Ex 22/20	Pooja v Suresh	- 1-7-20
36	Ex 12/20	Uma Devi v Suresh Giri	- 1-7-20
37	Ex 58989/16	Pushpa Rani v Ram Nath	- 7-7-20
38	Ex 123/19	Veena Gosain v Surender Gosain	
39	Ex 125/19	Veena Gosain v Surender Gosain	2-7-20
40	Ex 01/18	Veena Gosain v Surender Gosain	
41	Ex 16/20	Reena v Amit Yadav	- 3-7-20
42	Ex 58952/16	Pushpa Rani v Ram Nath	7-7-20
43	Ex 59193/16	Pushpa Rani v Ram Nath	7-7-20
44	Ex 59331/16	Veena v Surender Gosain	7-7-20
45	Ex 59331/16	Veena v Surender Gosain	2-7-20
46	Ex 33/19	Veena v Surender Gosain	2-7-20
47	Ex 59273/16	Goldy v Shamsheer Singh	18-5-20
48	Ex 59365/16	Veena v Surender Singh	2-7-20
	Evidence		
49	MT 558/17	Sangeeta v Ashok	- 6-7-20
50	HMA 1120/18	Geeta Adhana v Raj kumar	- 6-7-20
	Arguments		
51	HMA 261/17	Captain Yogesh v Aastha Sharma	- 22-4-20
52	MT 494/19	Bhawna Anand v Ankur	4-5-20
53	CC 58795/15	Sagufta Abdali v Faizanuddin	- 19-5-20

28	MT-112/18	SUSHILA LAKRA	VS	VIJAY SINGH DAHIYA	125CRPC	15/5/2020
29	MT-115/16	MEENU	VS	VIMAL DIXIT	125CRPC	19/5/2020
30	HMA-649/17	PARDEEP SHARMA	VS	JYOTI	13(1)(IA)	16/5/2020
31	MT-139/18	JYOTI & ORS	VS	PRADEEP SHARMA	125CRPC	16/5/2020

EXECUTIONS

DATED-23/03/2020

32	EX-132/17	RUPINDER KAUR GUPTA	VS	ASHISH GUPTA		
33	EX-94/19	ARVINDER KAUR	VS	GURUSHARAN SINGH		
34	EX-115/19	BABY SAIBI	VS	GURSHARAN SINGH		18/5/2020 FP
35	EX-5/20	VANDANA	VS	DEEP SINGH RAWAT		19/5/2020 FP

Cases recieved from transfree Court of the Presiding Officer

36	MT-395/18	SANTOSH	VS	SANJAY KUMAR	125CRPC	13/4/2020
37	HMA-52/18	AYUSH	VS	NIDHI PUNJ	13(1)(IA)	09/4/2020

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Sh. Kishor Kumar
Metropolitan Magistrate
Criminal Cause List Dated 23-03-2020 Total Cases:35

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases		4246/2018	SHUBHITA SHARMA Vs. SYLVIA PAUL	/2018 (Mianwali Nagar)
2	Cr. Case		7604/2019	STATE Vs. RAHUL	191 /2019 (Mianwali Nagar)
3	Ct. Cases		9197/2019	SUMAN @ DIVYA Vs. DALIP KUMAR	/2019 (Ranhola)
4	Cr. Case		9742/2019	STATE Vs. RAJESH	220 /2019 (Ranhola)
5	Cr. Case		9839/2019	STATE Vs. BIJENDER KUMAR	340 /2019 (Mianwali Nagar)
6	Cr. Case		217/2020	STATE Vs. SURESH MADHAVAN	281 /2019 (Mianwali Nagar)
7	Ct. Cases		814/2020	BHUTANI ALLOYS PVT LTD Vs. VINAY MISHRA	/2020 (Mianwali Nagar)
8	Cr. Case		1384/2020	STATE Vs. TINKU	357 /2017 (Mianwali Nagar)
Charge					
9	Cr. Case	16/02/2016	67777/2016	STATE Vs. MOLU MUKHIYA	796 /2015 (Mianwali Nagar)
10	Cr. Case		3886/2017	STATE Vs. DAYA KISHAN	492 /2015 (Ranhola)
Prosecution Evidence					
11	Cr. Case	938/2/2014	67741/2016	STATE Vs. RAKESH TYAGI ETC.	111 /2010 (Ranhola)
12	Cr. Case	550/2/2014	60987/2016	STATE Vs. BACHCHI RAM ETC	288 /2011 (Mianwali Nagar)
13	Cr. Case	551/2/2014	72157/2016	STATE Vs. CHIRAG SHOKKEN	642 /2014 (Mianwali Nagar)
14	Ct. Cases	497/1/2014	17928/2016	MOHD MUSTAKIM Vs. JANVED SINGH	/0 (Ranhola)
15	Ct. Cases	20/01/2016	15934/2016	REKHA YADAV Vs. STATE	/0 (Mianwali Nagar)
16	Cr. Case		74212/2016	STATE Vs. SANDEEP KUMAR	844 /2015 (Mianwali Nagar)
17	Cr. Case		76013/2016	STATE Vs. JANVED SINGH (PO)	166 /2010 (Ranhola)
18	Cr. Case		424/2017	STATE Vs. SHANKAR DASS	481 /2016 (Mianwali Nagar)
19	Ct. Cases		1002/2017	JAGBIR Vs. ASHOK KUMAR	/0 (Ranhola)
20	Cr. Case		5017/2017	STATE Vs. BALRAM VERMA	104 /2014 (Ranhola)
21	Cr. Case		6213/2018	STATE Vs. SUBRATA BISWAS	417 /2017 (Ranhola)
22	Ct. Cases		11992/2018	MANJU DEVI Vs. SAVITRI	/2018 (Mianwali Nagar)
23	Cr. Case		8657/2018	STATE Vs. ROHIT GETHA @ LEKH RAJ	/2018 (Mianwali Nagar)
24	Ct. Cases		14910/2018	ROHTASH KUMAR Vs. RAMESH SINGH	/2018 (Ranhola)
25	Cr. Case		9966/2018	STATE Vs. RAVI MEHTO	378 /2018 (Ranhola)
26	Cr. Case		627/2019	STATE Vs. RITESH KUMAR MAGGO	507 /2018 ()
27	Cr. Case		1119/2019	STATE Vs. JAJGBIR	185 /2017 (Mianwali Nagar)
28	Cr. Case		2076/2019	STATE Vs. MONU	0302 /2017 ()
29	Cr. Case		4082/2019	STATE Vs. RAKESH	464 /2018 (Mianwali Nagar)
30	Cr. Case		7594/2019	STATE Vs. RAKESH	493 /2018 (Mianwali Nagar)
31	Cr. Case		7660/2019	STATE Vs. SUMIT	0099 /2019 (Mianwali Nagar)
32	Cr. Case		9749/2019	STATE Vs. MOHD. ASLAM	480 /2019 (Mianwali Nagar)
Misc. Arguments					
33	Cr. Case		667/2019	STATE Vs. ANIL KUKREJA	375 /2017 (Mianwali Nagar)
Arguments					

29/6/20

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Sh. Kishor Kumar
Metropolitan Magistrate
Criminal Cause List Dated 23-03-2020 Total Cases:35

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
34	Cr. Case		74695/2016	STATE Vs. CANCELLATION	308 /2014 (Mianwali Nagar)
35	Ct. Cases		2457/2018	MADHU DEVI Vs. AJAY VEER SINGH	/0 (Ranholia)
36.	302/17	M.V(Nagar)	SW Momu vs 392/482 Zfc -		
37 -	906/15	R.N SW	Dharmender vs 392/394 Zfc -		
38 -	503/14	R.N. Rn.	Mamish & Bantu vs 325/279 Zfc -		

-29/6/20

District and Sessions Judge, West, THC
IN THE COURT OF Sh. Manish Gupta
Additional Sessions Judge

Criminal Cause List Dated 23-03-2020 Total Cases:11

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	CA		254/2019	DHANWATI DEVI Vs. VINOD SHARMA	/00 11.05.2020
2	CA		296/2019	BIJENDER @ DESI Vs. STATE NCT OF DELHI	/00 11.05.2020
3	CA		312/2019	KULBIR SINGH KHARB Vs. DAL CHAND YADAV	/00 11.05.2020
4	CA		313/2019	KULBIR SINGH KHARB Vs. DAL CHAND YADAV	/00 11.05.2020
Charge					
5	SC		32/2020	STATE Vs. AMIT KUMAR	292 /2019 (Khvala) 11.05.20
Prosecution Evidence					
6	SC	17/1/2016	57024/2016	STATE Vs. RAHUL	75 /2013 (Anand Parbat) 27.04.20
7	SC		542/2017	STATE Vs. SONU @ AKASH @ BABU	222 /2017 (Nangloi) 11.05.20
8	SC		231/2018	STATE Vs. RAVI SHANKAR	95 /2018 (Rajouri Garden) 11.05.20
Final Arguments					
9	SC	150/1/2014	56926/2016	STATE Vs. PUNNET YADAV	560 /2014 (Ranhola) 27.04.20
10	CA		55/2018	DHRUV RAJ WADHWA Vs. DEV RAJ AND ORS	/0 18.05.20
Final Argument					
11	SC	30/15/2015	56143/2016	STATE Vs. SURAJ @ GOGI ETC	916 /2015 (Rajouri Garden) 18.05.20

Fresh (PBT)

12.

Stu Usher Sami for 296/19 Ranhola 18.05.20
(Recourd Recourd by Sh)

District and Sessions Judge, West, THC
IN THE COURT OF Sh. Umed Singh
Additional District Judge
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:34

S. No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	PC	63/2014	15974/16	ANJANA BHASIN Vs. STATE
2	Civ DJ		13465/16	VIJAY KUMAR Vs. SARITA
3	Civ DJ		104/17	SARITA Vs. VIJAY KUMAR
4	PC		4/19	ASHOK KUMAR SHARMA Vs. THE STATE
5	EX		99/19	M/S EKTA BIOTECH PVT LTD Vs. KUMAR AMRIKAR
6	EX		100/19	M/S EKTA AGRO INDUSTRIES LTD Vs. KUMAR AMRIKAR
7	Civ DJ		602/19	SH. GOPAL NARAIN KHANNA Vs. MS SHEENA KHANNA
8	EX		879/19	SHRIRAM TRANSPORT FINANCE CO LTD Vs. SH. GAURI SHANKAR JHA AND ANR
9	EX		880/19	SHRIRAM TRANSPORT FINANCE CO LTD Vs. SH GAURI SHANKAR JHA AND ANR
10	EX		881/19	SHRIRAM TRANSPORT FINANCE CO LTD Vs. SH. MUKESH AND ANR
11	PC		47/19	RAMINDER SINGH AHLUWALIA Vs. STATE AND ORS
12	MCA DJ		50/19	VEENA BHASKAR Vs. PRABHU DAYAL
13	EX		1190/19	EDELWEISS RETAIL FINANCE LTD Vs. KPG INTERNATIONAL PRIVATE LTD AND ANR
14	EX		1206/19	AXIS BANK LIMITED Vs. VIPIN KUMAR SHARMA
15	PC		2/20	MAHINDER NATH KUMAR Vs. STATE NCT OF DELHI
16	PC		3/20	SMT POONAM MALHOTRA Vs. STATE
17	EX		15/20	EDELWEISS RETAIL FINANCE LTD Vs. DCP INDIA PVT LTD AND ORS
18	EX		16/20	EDELWEISS RETAIL FINANCE LTD Vs. SHEETAL ENTERPRISES AND ANR
19	Civ DJ		49/20	M/S BAJAJ HOLOGRAPHICS INDIA P. LTD. Vs. SSG MANAGEMENT
20	RCA DJ		34/20	VIJAY KUMAR Vs. NORTH DELHI MUNICIPAL CORPORATION AND ANR.
21	RCA DJ		35/20	MAMTA GARG Vs. NORTH DELHI MUNICIPAL CORPORATION AND ANR.
22	Civ DJ		200/20	BRIJ MOHAN Vs. LATE RAJENDER KUMAR AGGARWAL
Plaintiff/Petitioner Evidence				
23	PC	34/2014	19/19	NAND LAL Vs. STATE
24	Civ DJ		13727/16	M/S NIKITASHA HOME APPLIANCES P. LTD. Vs. M/S RAVI CROCKERY HOUSE
25	PC		76/17	KIRAN BASANDRA Vs. STATE
26	PC		46/18	SATPAL SINGH CHATRAH Vs. STATE NCT OF DELHI
27	PC		55/18	JASNITA WALIA Vs. STATE
Defendant/Respondent Evidence				
28	PC		59/17	ANJU SACHDEVA Vs. STATE
Misc./ Arguments				
29	ARBTN	39/15/2015	60761/16	VIKAL BHADANA Vs. DIRECTOR MS L T FINANCE LTD AND ORS
Misc. Arguments				
30	Civ DJ		308/17	REMEDIIUM ENTERPRISES PVT LTD Vs. M/S JAGRITI SALES
31	Civ DJ		305/19	SUNIL KUMAR Vs. KULDEEP SINGH
Final Arguments				
32	Civ DJ	68/2013	9121/16	SH. SURAJ VERMA Vs. THE EXECUTIVE ENGINEER
33	Civ DJ	532/2014	9741/16	MS. KRISHNA DEVI Vs. SANJAY

District and Sessions Judge, West, THC
IN THE COURT OF Sh. Umed Singh
Additional District Judge
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:34

S.No.	Case Type	Old Case No.	Case No.	Title
34	PC		45/18	DAVINDER SINGH Vs. STATE (GOVT OF NCT OF DELHI) - 14/5/20

① Sanjay Saini Reader - 9990389718

② Kamal Kr (Anmol) - 9212347369

Ro 127

Room No. - 138

District and Sessions Judge, West, THC
IN THE COURT OF Mr. Prashant Sharma
Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases: 26

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Civ DJ	146/2016	10655/16	BOMBAY AMMONIA P. LTD. Vs. RAJ KUMAR ORS. - 29.08.20
2	Civ DJ	161/2016	11037/16	RAJ KUMAR Vs. BOMBAY AMMONIA PVT. LTD. - 29.08.20
3	EX	5/2014	60698/16	RAJESH MALHOTRA Vs. BABITA SHARMA - 29.08.20
4	Civ DJ	163/2016	8337/16	S.S.MOTA SINGH (NILA) CHARITABLE TRUST Vs. PUNJAB SIND BANK - 29.08.20
5	Civ DJ	548/2016	9181/16	S.S MOTA SINGH Vs. PUNJAB SIND BANK - 29.08.20
6	Civ DJ		603/17	DHARAMPAL Vs. BSES RPL LIMITED - 08.09.20
7	Civ DJ		734/17	RBL BANK LTD. Vs. M/S SAIMAA HEALTH CARE - 08.09.20
8	Civ DJ		270/18	PAHARPUR 3P Vs. FUND00 FOODS AND BEVERAGES AND ANR - 08.09
9	Misc DJ		175/18	S K ARORA Vs. H L ASWAL - 08.09.20
10	EX		881/18	M/S HOME CREDIT INDIA FINANCE PVT LTD Vs. DILPREET SHARMA - 08.09
11	Civ DJ		843/18	PAWAN KUMAR MISHRA Vs. VIJAY SINGH RATHORE - 08.09.20
12	Civ DJ		1239/18	UMED KUMAR MARWAH Vs. ASHWANI KUMAR MARWAH - 09.09.
13	Civ DJ		96/19	AKHILESH KUMAR JHA Vs. PRABHU CHOUDHARY AND ANR. - 09.09
14	RCA DJ		46/19	SUNITA DEVI Vs. SANJEEV KUMAR - 09.09.20
15	Misc DJ		304/19	MAHENDER KUMAR Vs. KIRAN DEVI - 09.09.20
16	Misc DJ		144/20	SMT. MIRAN BAI @ MEERA BAI Vs. SMT JYOTSNA BHATIA - 09.09.
Issues				
17	Civ DJ		291/18	SYNDICATE BANK Vs. ABHINAV VERMA AND ANR. - 07.07.20
18	Civ DJ		238/19	SMT. BHARTI DEVI Vs. SURENDER KUMAR - 08.07.20
Plaintiff/Petitioner Evidence				
19	Civ DJ	330/2016	8309/16	MAHENDER KUMAR Vs. KIRAN DEVI - 09.09.20
20	Civ DJ		290/18	SYNDICATE BANK Vs. PANKAJ ARORA AND ANR. - 08.10.20
21	Civ DJ		1015/18	YOGENDER BAGAI AND ORS Vs. REETA GANDHI - 08.10.20
Misc. Arguments				
22	Civ DJ	531/2016	9040/16	GURMEET SINGH Vs. SEEMA SHARMA AND ANR - 14.09.20
23	Civ DJ		51/17	Punjab National Bank Vs. AMANPREET SINGH AND ANR. - 14.09.20
24	Misc DJ		193/18	M/S HSIL LIMITED Vs. M/S ARUN INDUSTRIES AND ANR - 15.09
25	Civ DJ		1386/18	KUSUM CHADHA Vs. KRISHAN KUMAR CHADHA - 15.09.20
Final Arguments				
26	Civ DJ	212/2016	10025/16	M/S VANDANA LOGISTICS Vs. M/S SIMBHAOLI SUGARS - 28.09 at 5

Senior Civil Judge cum RC, West, THC
IN THE COURT OF SH. NITISH KUMAR SHARMA

COURT NO. 118

Civil Judge

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:24

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ	843/2012	6715/16	LEELAWATI @ DILAWATI Vs. MUNNALAL → 18-05-2020
2	CS SCJ	173/2015	9916/16	SUDHIR TYAGI Vs. SHO 18-05-2020
3	EX		651/18	BADRI NATH BAJPAI Vs. PRADIP KUMAR SHUKLA → 18-05-2020
4	CS SCJ		923/19	AJAY SALUJA Vs. KUSHAL PAL → 18-05-2020
5	CS SCJ		924/19	AJAY SALUJA Vs. SATISH KUMAR → 18-05-2020
6	CS SCJ		1241/19	OKAYA POWER PVT LTD Vs. NARSBAN ENTERPRISES PVT LTD 18-05-2020
7	CS SCJ		1920/19	RADHA Vs. REETA BHASIN 18-05-2020
8	CS SCJ		351/20	SANDEEP SINGHAL Vs. GOVT. OF NCT OF DELHI → 18-05-2020
9	CS SCJ		441/20	AJAY PAL LUTHRA Vs. J P DHAWAN 18-05-2020
Issues				
10	CS SCJ		1171/19	SUNDER KUMAR Vs. NAVEEN GUPTA 18-05-2020
11	CS SCJ		1517/19	CHANDER KALA Vs. RACHNA 18-05-2020
12	CS SCJ		1607/19	AMIT ARORA Vs. BSES RAJDHANI POWER LTD 18-05-2020
Plaintiff/Petitioner Evidence				
13	CS SCJ	52/2015	10723/16	RAJIV LUTHRA Vs. SANJEEV LUTHRA 18-05-2020
14	CS SCJ	67/2016	11326/16	SANTOSH KUMARI Vs. PUSHPA RANI - 18-05-2020
15	CS SCJ		476/17	PUSHPA RANI Vs. SANTOSH KUMARI → 18-05-2020
16	CS SCJ		220/18	SAVITRI Vs. NITU → 18-05-2020
17	CS SCJ		757/18	KIRAN GABA Vs. SHAILY → 18-05-2020
18	CS SCJ		1696/19	SUDARSHAN KATYAL Vs. TARANJEET SINGH BHATIA → 18-05-2020
Misc./ Arguments				
19	CS SCJ	295/2013	8355/16	KULWANT KAUR Vs. S. MANJEET SINGH → 18-05-2020
20	CS SCJ	486/2014	8713/16	DELHI ARYA PRATINIDHI SABHA Vs. KEVAL KRISHAN ARORA 18-05-2020
21	CS SCJ	104/2015	10508/16	HAWALDAAR SINGH (SR.C) Vs. STATION HOUSE OFFICER 18-05-2020
Misc. Arguments				
22	Misc SCJ		160/19	BADRI NATH BAJPAI Vs. PRADIP KUMAR SHUKLA 18-05-2020
Final Arguments				
23	CS SCJ	391/2014	10051/16	SUDHIR KRISHAN MATHUR Vs. SAPNA MATHUR 18-05-2020
24	CS SCJ		1377/18	TATA POWER DELHI DISTRIBUTION LTD Vs. SANJAY 18-05-2020 PRINTING WORK

**Chief Metropolitan Magistrate, West, THC
IN THE COURT OF MR. ABHINAV PANDEY
Metropolitan Magistrate**

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Criminal Cause List Dated 23-03-2020 Total Cases:41

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	178/3/2016	66719/2016	STATE Vs. RAJAN	67 /2016 (Khyala)
2	Cr. Case		75891/2016	STATE Vs. KARAN KAPOOR @ SONU	325 /2016 (Nangloi)
3	Ct. Cases		2425/2019	BIMLA SONI Vs. RAJIV GARG	/2019 (Moti Nagar)
4	Cr. Case		6572/2019	STATE Vs. CLOSER REPORT	147 /2016 (Moti Nagar)
5	Cr. Case		7745/2019	STATE Vs. DEEPAK CHAUDHARY	140 /2019 (Khyala)
6	Ct. Cases		8670/2019	UTPRARIT CONSUMER FOUNDATION Vs. UNKNOWNNS	/2019 ()
7	Ct. Cases		8990/2019	LAL SAHAB YADAV Vs. BABLI @ SAPNA @ PRIYANKA	/2019 ()
8	Cr. Case		1420/2020	STATE Vs. SONU @ NAVAB ALAM	15496 /2019 ()
9	Ct. Cases		1886/2020	RAVINDRA KUMAR Vs. BITTOO ARORA	/2020 (Moti Nagar)
10	Cr. Case		2016/2020	STATE Vs. UNTRACE	24 /2019 (Khyala)
11	Cr. Case		2018/2020	STATE Vs. CANCELLATION	400 /2019 ()
12	Cr. Case		2019/2020	STATE Vs. CANCELLATION	58 /2020 ()
13	Cr. Case		2020/2020	STATE Vs. CANCELLATION	10 /2020 ()
Charge					
14	Cr. Case		3065/2019	STATE Vs. GEETA	198 /2018 (Khyala)
15	Cr. Case		8175/2019	STATE Vs. MUKESH @ GOLU	0027504 /2019 (Moti Nagar)
Prosecution Evidence					
16	Cr. Case	488/1/2009	72116/2016	STATE Vs. TASLEEM ETC	152 /2004 (Nangloi)
17	Cr. Case	61N/1/2015	61064/2016	STATE Vs. BIR CHAND JAIN @ BEERU	304 /2013 (Nangloi)
18	Cr. Case		74341/2016	SONIA MEHRA Vs. DEEPAK	/0 (Khyala)
19	Cr. Case		75299/2016	STATE Vs. AJAY KUMAR Etc.	131 /2016 (Khyala)
20	Ct. Cases		22947/2016	SURESH SONI Vs. SURENDER SINGH CHANA	/0 (Moti Nagar)
21	Cr. Case		76193/2016	STATE Vs. ISRALL	62 /2016 (Khyala)
22	Cr. Case		4402/2017	STATE Vs. SHIKANDER @ MONU	228 /2016 (Khyala)
(Main Matter : Cr. Case/0000308/2017)					
23	Cr. Case		8009/2018	STATE Vs. SUNIL NISHCHAL	78 /2017 (Khyala)
24	Cr. Case		8631/2018	STATE Vs. SANDEEP PACHORI	724 /2015 (Khyala)
25	Ct. Cases		882/2019	IIFL HOME FINANCE LTD Vs. YOGESH BHASIN	/2019 (Moti Nagar)
26	Cr. Case		3159/2019	STATE Vs. NIKHIL @ BHARAT	34 /2019 (Khyala)
27	Cr. Case		3652/2019	STATE Vs. SUNIL KUMAR	520 /2018 (Nangloi)
28	Ct. Cases		4096/2019	MD NASIR UDDIN Vs. VARDEEP CHAUDHARY	/2019 (Moti Nagar)
29	Ct. Cases		6870/2019	HAIKO LOGISTICS INDIA PVT LTD Vs. LEELA RAWAT	/2019 ()
30	Cr. Case		1187/2020	STATE Vs. ABDUL RAHIM	41129 /2018 (Moti Nagar)
Arguments					
31	Ct. Cases	26/1/2013	9185/2016	HARBANS SINGH Vs. LAXMI NARAYAN CHABBRA	/0 (Moti Nagar)
32	Cr. Case	4/14/2014	64794/2016	STATE Vs. BHATERI DEVI	448 /2013 (Nangloi)
33	Ct. Cases	819/1/2015	6490/2016	STATE Vs. COMPLAINANT - MAM CHAND	819/1 /2015 (Khyala)
Order on Misc. Application					
34	Cr. Case		74205/2016	STATE Vs. DALCHAND	9 /2015 (Moti Nagar)
35	Ct. Cases		3549/2017	SUNIL SHARMA Vs. MESSRS ASIAN AUTOMOBILE INDIA PRIVAT LTD	/0 (Moti Nagar)
36	Cr. Case		3887/2017	STATE Vs. BALRAM NIGAM	131 /2010 (Moti Nagar)
Arguments					

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Chief Metropolitan Magistrate, West, THC
IN THE COURT OF MR. ABHINAV PANDEY

Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:41

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
37	Cr. Case		144/2018	STATE Vs. PRIT PAL SINGH CHANNA	402 /2016 (Moti Nagar)
Order on Misc. Application					
38	Ct. Cases		3838/2018	KANWAR DAYAL Vs. RELIANCE SECURITY LTD	/2018 (Moti Nagar)
Arguments					
39	Ct. Cases		11862/2018	MAM CHAND Vs. THE STATE (GOVT. OF NCT OF DELHI)	/2018 (Khyala)
Order on Misc. Application					
40	Ct. Cases		7614/2019	MAMTA LODHI Vs. RENU	/2019 (Moti Nagar)
Arguments					
41	Ct. Cases		150/2020	HEENA Vs. ANIL @ SUNIL	/2020 ()

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**District and Sessions Judge, West, THC
IN THE COURT OF Sh. Vikas Dhull
Additional District Judge**

विकास ढुल
VIKAS DHULL
अतिरिक्त जिला न्यायाधीश-01 (पश्चिम)
Additional District Judge-01 (West)
कमरा नं. 215 बीटा हज़ारी न्यायालय, दिल्ली
Room No 215, The Nazari Court, Delhi

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:26

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Civ DJ		13058/16	PUSHPA KUMARI Vs. KULBHUSHAN SUDHAN
2	Civ DJ	1258/2011	7673/16	MR. BHUPENDER SINGH Vs. MRS. NARAYNI DEVI
3	Civ DJ		50/20	SUSHIL CHAUHAN Vs. SANTOSH
4	Civ DJ	401/2014	9005/16	SATPAL Vs. YASHPAL
5	Misc Dj	20/2015	58110/16	SHER SINGH Vs. INDER SINGH
6	Civ DJ	169/2015	7937/16	CHAMKAUR SINGH KAINTH Vs. HARNEK SINGH KAINTH
7	Counter Claim		1/16	KULBHUSHAN SUDAN Vs. PUSHPA KUMARI
8	Civ DJ		888/17	UCO BANK HAVING ITS HEAD OFFICE AT 10 BTM SARANI KOLKATTA - 700001 Vs. GOPAL GOYAL S/O HARI KISHAN
9	Civ DJ		883/19	PUNEET MARWAH AND ANR Vs. RAVI
10	Civ DJ		922/19	KARTAR SINGH GANDHI Vs. JAI DEEP GANDHI AND ORS.
11	Misc DJ		54/20	PRAVEEN SINGH THROUGH LR. Vs. HAWA SINGH
12	RCA Dj		17/20	SURJIT SINGH Vs. S.C.J. PLASTIC LTD. AND ANR.
Issues				
13	Civ DJ		1389/18	MUKESH KUMAR Vs. RAJINDER KUMAR — 29/4/2020
Plaintiff/Petitioner Evidence				
14	Civ DJ		12819/16	SACHIN KUMAR @ RAJU Vs. GOVT OF NCT OF DELHI
15	Civ DJ		13560/16	PRAKASH RANI@SANTOSH KUMARI Vs. GOVT OF NCT OF DELHI
16	Civ DJ	408/2014	10824/16	MS JAI BHAWANI TRADERS Vs. MS ADIGEAR INTERNATIONAL
17	Civ DJ	135/2015	9874/16	SUKHVEER KAUR Vs. TEJENDER SINGH AND ORS
18	Civ DJ		1419/17	BAKSHI SUNDER SINGH Vs. THE POST MASTER GENERAL
Defendant/Respondent Evidence				
19	Civ DJ	1/2014	10589/16	RADHEY SHAM GUPTA Vs. HANS RAJ GUPTA ORS.
20	Civ DJ	118/2015	85118/15	VINOD KUMAR JAIN Vs. ARORA VINYL PRIVATE LIMITED
Misc. Arguments				
21	Civ DJ		13407/16	M/S APPOLO CRANES PVT. LTD. Vs. M/s ACCESS CRANES PVT. LTD.
22	Civ DJ		476/18	SANJAY ANAND Vs. RAMESH KUMAR
Final Arguments				
23	Civ DJ	583/2014	9058/16	RAJESH GAMBHIR Vs. SANTOSH GULATI
24	Civ DJ	153/2016	11598/16	INDRA ORS. Vs. RAM SINGH
25	Civ DJ		456/17	AJAY JAGGI Vs. YOGESH JAGGI
Judgement				
26	Civ DJ		13314/16	SUDERSHAN PATHAK Vs. RAMJI LAL SHARMA — 08/4/2020

District and Sessions Judge, West, THC
IN THE COURT OF Sh. Narinder Kumar
DISTRICT JUDGE (COMMERCIAL COURT) - 01, WEST, THC
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:8

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	ARB. A. (COMM.)		8/18	RAJEEV BHALLA Vs. M/S INDUSIND BANK LTD.
2	CS (COMM)		326/19	MERINO INDUSTRIES LTD. Vs. DINESH YADAV
3	CS (COMM)		370/19	M/S WELLNESS INDUSTRIES Vs. RONAK RANI
4	CS (COMM)		529/19	VIRENDER KAUR KATARIA Vs. TATA PROJECTS LTD.
5	CS (COMM)		590/19	WHITE FEATHERS HOSPITALITY PVT LTD Vs. KASHMIRA MUBASHIR SHAH
6	CS (COMM)		603/19	ZORIN INTERIORS PVT LTD Vs. SH GURPREET SINGH
Misc. Arguments				
7	CS (COMM)		68/18	MANJIT SINGH -- Vs. TDI INFRASTRUCTURE LTD.
8	CS (COMM)		65/19	NARESH Inderpal Singh Vs. THE MANAGER (NEW INDIA ASSURANCE COMPANY LTD)

COURT OF SH. NARINDER KUMAR,
LD DJ (Commercial-01) / West
COURT ROOM No. 317

Senior Civil Judge cum RC, West, THC
IN THE COURT OF Mr. Rajinder Kumar
Senior Civil Judge Cum Rent Controller

ROOM NO. 35

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:17

S.No.	Case Type	Old Case No.	Case No.	Title
[Purpose fixed]				
<u>Misc. cases/purpose</u>				
1	CS SCJ	103/2014	10025/16	RAVINDER SINGH Vs. CHARANJEET SINGH 4/05/20.
2	CS SCJ	169/2013	7145/16	RAVINDER KAUR (THROUGH GPA CHARNAJEET SINGH) Vs. NEERJA DHAWAN 4/05/20.
3	Misc SCJ		6/20	DARSHNA KHATTAR Vs. SHERWAN KUMAR KAPOOR 6/7/20
4	EX		146/20	VINOD KUMAR SHARMA Vs. MITHLESH RANI 15/05/20
5	EX		149/20	KAMLA DEVI Vs. KALLU SINGH 15/05/20
6	EX		280/20	HEM CHAND RACHHOYA Vs. LALIT 01/05/20.
<u>Plaintiff/Petitioner Evidence</u>				
7	CS SCJ	20/2016	11686/16	SUNITA DEVI Vs. BHUPINDER SINGH 26/05/20.
8	CS SCJ		570/19	RAM SINGH Vs. BSES RAJDHANI POWER LTD 26/05/20.
<u>Defendant/Respondent Evidence</u>				
9	CS SCJ	278/2014	8266/16	GAINDO DEVI Vs. MAHENDER KUMAR 20/04/20.
<u>Misc. Arguments</u>				
10	Misc SCJ		19/18	DARSHNA KHATTAR Vs. SHERWAN KUMAR KAPOOR 6/7/20.
<u>Misc./ Arguments</u>				
11	RC ARC		151/18	ASHOK KUMAR PURI Vs. SATISH AHUJA 4/05/20.
<u>Misc. Arguments</u>				
12	Misc SCJ		219/19	S. MANJEET SINGH Vs. HARSH WARDHAN KOHLI 26/05/20.
<u>Final Arguments</u>				
13	CS SCJ	132/2013	6709/16	PRIYA FINANCIAL SERVICES PVT LTD Vs. PRUSHOTAM DAS GUPTA 4/05/20.
14	CS SCJ	44/2015	10768/16	BABITA GAHLOT Vs. MOOL CHAND 11/05/20
15	CS SCJ	116/2015	10752/16	MOOL CHAND Vs. RAMBIR SINGH GEHLOT 11/05/20.
<u>Order</u>				
16	CS SCJ	325/2013	6928/16	SHRI RAJIV WACHWA Vs. THE DIRECTOR OF EDUCATION 27/04/20.
17	RC ARC		142/19	RASHMI GAUR Vs. RAJESH 29/04/20.

[Purpose fixed]

ROOM NO. 35

Room No. - 138

District and Sessions Judge, West, THC

IN THE COURT OF Mr. Prashant Sharma

Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases: 26

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Civ DJ	146/2016	10655/16	BOMBAY AMMONIA P. LTD. Vs. RAJ KUMAR ORS. - 29.08.20
2	Civ DJ	161/2016	11037/16	RAJ KUMAR Vs. BOMBAY AMMONIA PVT. LTD. - 29.08.20
3	EX	5/2014	60698/16	RAJESH MALHOTRA Vs. BABITA SHARMA - 29.08.20
4	Civ DJ	163/2016	8337/16	S.S.MOTA SINGH (NILA) CHARITABLE TRUST Vs. PUNJAB SIND BANK - 29.08.20
5	Civ DJ	548/2016	9181/16	S.S MOTA SINGH Vs. PUNJAB SIND BANK - 29.08.20
6	Civ DJ		603/17	DHARAMPAL Vs. BSES RPL LIMITED - 08.09.20
7	Civ DJ		734/17	RBL BANK LTD. Vs. M/S SAIMAA HEALTH CARE - 08.09.20
8	Civ DJ		270/18	PAHARPUR 3P Vs. FUND00 FOODS AND BEVERAGES AND ANR - 08.09.20
9	Misc DJ		175/18	S K ARORA Vs. H L ASWAL - 08.09.20
10	EX		881/18	M/S HOME CREDIT INDIA FINANCE PVT LTD Vs. DILPREET SHARMA - 08.09.20
11	Civ DJ		843/18	PAWAN KUMAR MISHRA Vs. VIJAY SINGH RATHORE - 08.09.20
12	Civ DJ		1239/18	UMED KUMAR MARWAH Vs. ASHWANI KUMAR MARWAH - 09.09.20
13	Civ DJ		96/19	AKHILESH KUMAR JHA Vs. PRABHU CHOUDHARY AND ANR. - 09.09.20
14	RCA DJ		46/19	SUNITA DEVI Vs. SANJEEV KUMAR - 09.09.20
15	Misc DJ		304/19	MAHENDER KUMAR Vs. KIRAN DEVI - 09.09.20
16	Misc DJ		144/20	SMT. MIRAN BAI @ MEERA BAI Vs. SMT JYOTSNA BHATIA - 09.09.20
Issues				
17	Civ DJ		291/18	SYNDICATE BANK Vs. ABHINAV VERMA AND ANR. - 07.07.20
18	Civ DJ		238/19	SMT. BHARTI DEVI Vs. SURENDER KUMAR - 08.07.20
Plaintiff/Petitioner Evidence				
19	Civ DJ	330/2016	8309/16	MAHENDER KUMAR Vs. KIRAN DEVI - 09.09.20
20	Civ DJ		290/18	SYNDICATE BANK Vs. PANKAJ ARORA AND ANR. - 08.10.20
21	Civ DJ		1015/18	YOGENDER BAGAI AND ORS Vs. REETA GANDHI - 08.10.20
Misc. Arguments				
22	Civ DJ	531/2016	9040/16	GURMEET SINGH Vs. SEEMA SHARMA AND ANR - 14.09.20
23	Civ DJ		51/17	Punjab National Bank Vs. AMANPREET SINGH AND ANR. - 14.09.20
24	Misc DJ		193/18	M/S HSIL LIMITED Vs. M/S ARUN INDUSTRIES AND ANR - 15.09.20
25	Civ DJ		1386/18	KUSUM CHADHA Vs. KRISHAN KUMAR CHADHA - 15.09.20
Final Arguments				
26	Civ DJ	212/2016	10025/16	M/S VANDANA LOGISTICS Vs. M/S SIMBHAOLI SUGARS - 28.05.20 at 2

District and Sessions Judge, West, THC
IN THE COURT OF Sh. Raj Kumar
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:28

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S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	22/2009	60935/16	SAVITRI DEVI Vs. PANKAJ KUMAR 23-4-20
2	MACT		354/18	MASTER VISHAL Vs. RANJEET PAL 23-4-20
3	Civ DJ		825/18	M/S SURYA VIJAY SAW MILLS Vs. M/S ASTHA INTERIOR AND INFRASTRUCTURES PVT LTD 23-4-20
4	Civ DJ		1170/18	M/S BALAJI ACTION BUILDWELL Vs. SANJEEV GOYAL 23-4-20
5	MACT		819/19	GULSHAN KHAN Vs. VIPLESH KUMAR(DRIVAER) 23-4-20
6	MACT		831/19	SURESH AGGARWAL AND ORS Vs. KESHAV GARG AND ANR 23-4-20
7	MACT		28/20	MD. AMIR KHAN Vs. VIPLESH 23-4-20
8	Misc DJ		78/20	CHAMAN Vs. ASHOK KUMAR AND ORS. 23-4-20
9	MACT		84/20	SMT. JAHIDA AND ANR-- Vs. NAUSHAD AHMAND AND ORS 23-4-20
10	Misc DJ		137/20	KAMLESH Vs. GULAB AND ANR. 23-4-20
Plaintiff/Petitioner Evidence				
11	MACT		581/17	HANS RAJ Vs. GOPAL LAL 5-5-20
12	MACT		374/18	DHARMENDER MAHTO Vs. KAMAL 5-5-20
13	MACT		375/18	SHIVJI Vs. KAMAL 5-5-20
14	Civ DJ		849/18	GAUTAM KUMAR Vs. MAHENDRA PRATAP 5-5-20
15	Civ DJ		1221/18	VARAHI LIMITED Vs. MEENU BAJAJ 5-5-20
16	MACT		194/19	AMEENA BEE Vs. TAUFIQ 5-5-20
17	MACT		195/19	ALI HUSSAIN Vs. TAUFIQ 5-5-20
18	MACT		196/19	TOFIK(LR) Vs. TAUFIQ 5-5-20
19	MACT		197/19	WASEEM Vs. TAUFIQ 5-5-20
Defendant/Respondent Evidence				
20	Civ DJ		857/17	HARVINDER SINGH BAWA Vs. SUKHWANT SINGH BAWA 5-5-20
21	Civ DJ		598/18	RAKESH GARG Vs. M/S SAIKY INTERIORS 5-5-20
22	MACT		136/19	SMT. BABY SARKAR -/ Vs. IFFCO Tokio General Insurance Co. Ltd. 5-5-20
Misc. Arguments				
23	Civ DJ		13767/16	MRS SHAGOON AGGARWAL Vs. SAMEER WHIG 11-5-20
24	Civ DJ		402/18	OM PRAKASH Vs. PAYAL AGGARWAL 11-5-20
25	Civ DJ		486/18	NARESH RAGHAV Vs. GAURAV BANSAL 11-5-20
Final Arguments				
26	MACT	213/2016	77171/16	POONAM Vs. SUNNY KUMAR 25-4-20
27	Civ DJ		459/18	NITIN PANJWANI Vs. MOHNISH POPLI 25-4-20
Order				
28	Civ DJ		497/17	STATE BANK OF INDIA Vs. DINESH KUMAR 9-4-20

**District and Sessions Judge, West, THC
IN THE COURT OF MR. HASAN ANZAR**

Additional District Judge *Room 210/137*

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:40

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Civ DJ	9/16/2016	11171/16	MAHESH PAMNANI (RBTHC) Vs. HARBANS SALE (P) LTD
2	Civ DJ	177/2016	7720/16	HARBANS LAL Vs. PREM CHAND AND ORS
3	Civ DJ	78/2016	9451/16	PARVEEN BAHL Vs. KRISHAN LAL BAHL
4	Civ DJ		17/17	AMRIK SINGH Vs. M.ATONY SELVARAJ
5	Misc DJ		397/17	BABA VISHWANATH BUILDCON PVT LTD Vs. SHIV SHANKAR MISHRA
6	Civ DJ		223/18	SYNDICATE BANK Vs. DEEPAK SHARMA
7	Civ DJ		685/18	SATENDER MEHTO Vs. ANITA SHARMA AND ORS
8	EX		1524/18	SURJIT SINGH SETHI AND ORS. Vs. BALDEV SINGH SETHI AND ORS.
9	Civ DJ		533/19	KANISHKA SABHARWAL Vs. SH SURESH KUMAR AND ORS
10	Civ DJ		865/19	HARBHAJAN SINGH ARORA Vs. YASH PAL BHOLA
11	Civ DJ		112/20	ASHOK KUMAR SHARMA AND ORS. Vs. SHASHI BALA AND ORS.
12	Civ DJ		170/20	ROHIT GUPTA Vs. SHAMMI MAHAJAN AND ORS.
13	RCA DJ		32/20	SUMIT KUMAR Vs. NORTH DELHI MUNICIPAL CORPORATION AND ANR.
Issues				
14	Civ DJ		1106/18	RAJINDER KUMAR Vs. DHANWATI
Plaintiff/Petitioner Evidence				
15	Civ DJ	101/2014	10508/16	CWICK (IMPORT CONSOLIDATIONS) PVT LTD Vs. INDIAN AGRICULTURAL RESEARCH INSITUTE
16	Civ DJ	330/2015	11861/16	MUKESH JAIN Vs. GAUTAM
17	Civ DJ	40/2016	10459/16	RAJ PAL Vs. ANAND KUMAR AND ORS
18	Civ DJ	137/2016	8932/16	BANK OF INDIA Vs. GOVIND KUMAR
19	Civ DJ	624/2016	8923/16	SUSHIL SABHARWAL Vs. LOVELY
20	Civ DJ		13901/16	MANJINDER SINGH Vs. HARVINDER KAUR
21	Civ DJ		822/17	WINSTROL PETROCHEMICALS PVT LTD Vs. JOGINDER CHOPRA
22	Civ DJ		919/17	SHATRUGHAN KUMAR SAHU Vs. GOPAL GOYAL AND ORS.
23	Civ DJ		1400/17	VARUN GAMBHIR Vs. JITENDER KUMAR
Defendant/Respondent Evidence				
24	Civ DJ	98/2016	11617/16	SHRI RAJ KUMAR SHARMA@ RAJ KISHAN SHARMA Vs. SHRI JAGDISH SHARMA
25	Civ DJ	1374/2011	9731/16	SURINDER KUMAR NAYYAR Vs. SHARDA KHURANA ORS
26	Civ DJ	284/2013	10380/16	KULDEEP SINGH Vs. RAVAL KAUR
27	Civ DJ	506/2014	10641/16	RAJENDER KUMAR Vs. ROMY MALHOTRA
28	Civ DJ	10/2015	9861/16	ROMY MALHOTRA Vs. RAJENDER KUMAR
29	Civ DJ	34/2016	8394/16	JAGDISH SHARMA Vs. RAJ KUMAR SHARMA @ RAJ KISHAN SHARMA
30	Civ DJ	144/2016	11944/16	PARMANAND KALRA NIRMAL KALRA Vs. VIJAY KUMAR ARORA
31	Civ DJ	338/2016	8563/16	VEENA RANI Vs. NASEEB SINGH
Misc. Arguments				
32	Civ DJ	2/2016	12200/16	MS J.D. ENGINEERING WORKS Vs. NISHANTA INFRA SERVICES PVT. LTD.
33	Civ DJ	584/2016	9026/16	DARSHAN SINGH Vs. RAVINDER
34	Civ DJ	621/2016	10102/16	DIMPLE BHANDoola AND ANR Vs. REKHA KAILA AND ORS

**District and Sessions Judge, West, THC
IN THE COURT OF MR. HASAN ANZAR
Additional District Judge**

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:40

S.No.	Case Type	Old Case No.	Case No.	Title
35	Civ DJ		387/18	M/S WAVE HOSPITALITY P. LTD. AND ANR. Vs. M/S ITSUMO BUSINESS ADVISORS LTD. AND ANR.
36	Civ DJ		702/18	M/S PATEL JIVA SALES PVT LTD Vs. M/S DELHI PLYWOODS
37	RCA DJ		91/19	VEERWATI Vs. SMT. PARBHAWATI AND ORS
Final Arguments				
38	Civ DJ	480/2014	11560/16	JOGINDER PRASAD Vs. SATISH KHATRI
39	Civ DJ		529/18	DAL CHAND YADAV Vs. DEEPAK KUMAR
40	RCA DJ		137/19	PRIYA AND POOJA Vs. HARI CHAND AND ANR

} 2/6/20

} → 19/5/20

District and Sessions Judge, West, THC
IN THE COURT OF Sh. Pooran Chand
Additional Sessions Judge

Criminal Cause List Dated 23-03-2020 Total Cases:8

पूरन चन्द
POORAN CHAND
अतिरिक्त सत्र न्यायाधीश-02 (पश्चिम)
Additional Sessions Judge-02 (West)
कमरा नं. 154, प्रथम तल
Court No. 154, 1st Floor
तीस हजारी कोर्ट, दिल्ली
Tis Hazari Court, Delhi
FIR/PS

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
✓	SC		330/2017	STATE Vs. LAXMAN	04 /2017 (Punjabi Bagh) 1-7-APP.
✓	SC		698/2019	STATE Vs. ASLAM	549 /2019 (Nangloi) 1-5-Ch.
Prosecution Evidence					
✓	SC	454/1/2012	57021/2016	STATE Vs. HARMEET UPPAL ETC.	257 /2009 (Rajouri Garden) 8-7-PE
✓	SC	1/3/2016	57092/2016	STATE Vs. KUNAL VERMA	671 /2015 (Patel Nagar) 4-5-PE
✓	SC		58157/2016	STATE Vs. NARENDER @ NARESH KHATRI	219 /2016 (Paschim Vihar East) 4-7-PE
✓	SC		488/2018	STATE Vs. ANURADHA SINHA	467 /2017 (Ranhola) 6-7-PE
✓	SC		710/2019	STATE Vs. AKHILESH PANDEY	369 /2019 (Moti Nagar) 23-5-PE
Defence Evidence					
✓	SC	35/3/2010	57731/2016	STATE Vs. SANDEEP@ SONU	104 /2010 (Tlak Nagar) 25-4-App.

पूरन चन्द
POORAN CHAND
अतिरिक्त सत्र न्यायाधीश-02 (पश्चिम)
Additional Sessions Judge-02 (West)
कमरा नं. 154, प्रथम तल
Court No. 154, 1st Floor
तीस हजारी कोर्ट, दिल्ली
Tis Hazari Court, Delhi

Room NO.

154

Criminal Cause List Dated 23-03-2020 Total Cases:9

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	SC		195/2019	STATE Vs. AKASH @ GAUTAM	748 /2018 (Rajouri Garden) - 21 ⁵ / ₂₀
2	CA		230/2019	IQBAL SINGH Vs. THE STATE AND ANR	/0 () - 20 ⁴ / ₂₀
3	Cr Rev		60/2020	M/S ARIHANT CLASSIC FINANCE LTD. Vs. SHARAD CHANDRA	/0 () - 2 ⁵ / ₂₀
Charge					
4	SC		587/2019	STATE Vs. GULKESH KUMAR	273 /2019 (Moti Nagar) - 22 ⁵ / ₂₀
Prosecution Evidence					
5	SC	37/2015	56438/2016	STATE Vs. ASHOK YADAV ETC	1525 /2014 (Rajouri Garden) - 2 ⁶ / ₂₀
6	SC	31/3/2015	56757/2016	STATE Vs. PANKAJ YADAV	64 /2015 (Maya Puri) - 13 ⁷ / ₂₀
7	SC		55845/2016	STATE Vs. GURPREET @ LALI ETC	119/16 /2016 (Uttam Nagar) - 14 ⁷ / ₂₀
8	SC		792/2018	STATE Vs. GAURAV SHRIVASTAV	390 /2018 (NIHAL VIHAR) - 2 ⁷ / ₂₀
Judgement					
9	CA		139/2019	SIMMI BHATIA Vs. SANDEEP BHATIA	/0 () - 25 ⁴ / ₂₀

ROOM NO. 33

Court No

358

Chief Metropolitan Magistrate, West, THC

COURT OF METROPOLITAN MAGISTRATE

Metropolitan Magistrate

Criminal Case List Dated 23-03-2020 Total Cases:35

M. Neetu Nagar
C.A. Man Mahila - 01
Law

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	49A/2/2009	70/2/2016	STATE Vs. SANWARIYA GIRDHARI VATS	777 /2007 (Punjabi Bagh) - 13/7/20
2	MC	153/1/2014	50/3/2016	ANITA MITTAL Vs. HANSRAJ MITTAL	/0 (Punjabi Bagh) - 13/7/20
3	EX CRL	2/2016		GANESH Vs. GOPI	/0 (Punjabi Bagh) - 13/7/20
4	EX CRL			SIMRAN @ SUNITA Vs. VIKRAM SINGH	/0 (Khyala) - 13/7/20
5	Cr. Case			STATE Vs. NARENDER	707 /2014 (Khyala) - 13/7/20
6	EX CRL			SHARMA KHATOON Vs. NOOR NABI @ PYARUL ISLAM	/0 (Khyala) - 13/7/20
7	EX CRL			GANESH Vs. GOPI	/0 (Punjabi Bagh) - 13/7/20
8	EX CRL			SIMRAN @ SUNITA Vs. VIKRAM SINGH	/0 (Khyala) - 13/7/20
9	Cr. Case			STATE Vs. GAURAV BATRA	184 /2016 (Kirti Nagar) - 13/7/20
10	MC			MANJARI DEVI (SR. CITIZEN) Vs. SANJAY BILLORE	/0 (Punjabi Bagh) - 13/7/20
11	MC			USHASH Vs. BHAGWAN DASS	/0 (Khyala) - 13/7/20
12	Cr. Case			STATE Vs. ROHIT AGGARWAL	46 /2017 (Kirti Nagar) - 13/7/20
13	EX CRL			SARVESH Vs. SUNIL	/0 (Kirti Nagar) - 13/7/20
14	EX CRL			GANESH Vs. GOPI	/2018 (Punjabi Bagh) - 13/7/20
15	EX CRL			SIMRAN @ SUNITA Vs. VIKRAM SINGH	/2018 (Khyala) - 13/7/20
16	MC			MONIKA RANA Vs. SAMEER KHADWAL	/2019 (Maya Puri) - 13/7/20
17	EX CRL			GANESH Vs. GOPI	/2019 (Punjabi Bagh) - 13/7/20
18	MC			MAYANK Vs. RAVINDER	/2019 (Khyala) - 13/7/20
19	MC			TASLEEM @ TASLEEMA KHATUN Vs. SAFI @ SAFIKUL ISLAM	/2019 (Kirti Nagar) - 13/7/20
20	EX CRL			SIMRAN @ SUNITA Vs. VIKRAM SINGH	/2019 (Khyala) - 13/7/20
Prosecution Evidence					
21	MC	97/1/2013	50/6/2016	GANESH Vs. GOPI	/0 (Punjabi Bagh) - 13/7/20
22	MC	13/1/2014	50/1/2016	SARVESH Vs. SUNIL	/0 (Kirti Nagar) - 13/7/20
23	Cr. Case	151/2/2015	60/0/2016	STATE Vs. NAZRUL ISLAM	76 /2013 (Khyala) - 13/7/20
24	Cr. Case	48/2/2016	70/2/2016	STATE Vs. SHRIKANT	163 /2016 (Punjabi Bagh) - 13/7/20
25	Cr. Case	69/2/2016	60/1/2016	STATE Vs. RAKESH KUMAR	382 /2013 (Khyala) - 13/7/20
26	Cr. Case			STATE Vs. RAMNIWAS GOEL	670 /2017 (Punjabi Bagh) - 13/7/20
27	Cr. Case			STATE Vs. RUPESH YADAV	849 /2015 (Punjabi Bagh) - 13/7/20
28	Cr. Case			STATE Vs. AMIT NAYYAR	278 /2018 (Punjabi Bagh) - 13/7/20
Defence Evidence					
29	Cr. Case	268/2/2009	70/29/2016	STATE Vs. SACHIN SONKAR ETC.	115 /2008 (Punjabi Bagh) - 13/7/20
Misc. Arguments					
30	MC			SUNITA Vs. GURMEET SINGH BHATIA	/0 (Kirti Nagar) - 13/7/20
31	MC			ARSHAD NO Vs. NAZRUL	/0 (Khyala) - 13/7/20
32	MC			TANUJA Vs. SONU KHAJOTIYA	/0 (Punjabi Bagh) - 13/7/20
33	MC			POOJA SHARMA Vs. ANIL SHARMA	/2019 (Kirti Nagar) - 13/7/20
34	MC			DEEPA Vs. KAWARIYA Vs. DINESH KAWARIYA	/2019 (Punjabi Bagh) - 13/7/20
Order on Misc. Application					
35	MC	493/1/2012	40/3/2016	SANDEEP KAUR Vs. GURMEET SINGH	/0 (Kirti Nagar) - 13/7/20

Fresh case

(1) CCI Ky Mantasha vs. Fahim Khan (D.V. Act) - 13/7/20 PFR/DIR

Senior Civil Judge cum RC, West, THC

IN THE COURT OF MR. ROBINJEET SINGH

Civil Judge

श्री रोबिन्जीत सिंह
 SH. ROBINJEET SINGH
 दीवानी न्यायाधीश-03 (परिवर्ती) जिला दिल्ली
 Civil Judge-03 (परिवर्ती) जिला दिल्ली
 कनरा नं. 131, प्रथम मंजूर
 Room No. 131, 1st Floor
 टि. हजारी, दिल्ली
 T. Hazari, Delhi

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:19

S. No.	Case Type	Old Case No.	New Case No.	Title
Cont. cases/purpose				
1	CS SCJ	53/2015	10705/16	KARUNA SHUKLA Vs. SARASWATI TIWARI
2	CS SCJ	73/2015	8753/16	KARUNA SHUKLA Vs. SARASWATI TIWARI
3	CS SCJ		297/19	MADAN LAL Vs. RAMESH CHANDER
4	CS SCJ		936/19	MEENU CHHABRA Vs. SATYENDER KUMAR
5	CS SCJ		1314/19	RANI DIWAKAR Vs. LOKESH @ LOKESHWAR
6	CS SCJ		1736/19	YOGESH SHARMA Vs. CHANDAN SHARMA
7	CS SCJ		146/20	MEENU CHHABRA Vs. SATYENDER KUMAR
Issues				
8	CS SCJ		1659/19	RAJ SINGH RUHELLA Vs. MADHU CHOPRA
Plaintiff/Petitioner Evidence				
9	CS SCJ		12936/16	SANJAY NANGLE Vs. SUMAN DEVI
10	CS SCJ		13298/16	RAJ RANI Vs. GUNJAN AGGARWAL
11	CS SCJ		939/17	ANIL KUMAR Vs. SUBHASH CHAND
12	CS SCJ		1698/18	MONIKA SINGLA Vs. ORIENT PAPER AND TAPE COMPANY
Defendant/Respondent Evidence				
13	CS SCJ	264/2014	10176/16	SUNNY MEHTA Vs. RAJESH KUMAR
14	CS SCJ	38/2016	11736/16	SUREKHA ASHOK TANWAR Vs. NAINA DEVI
Misc./ Arguments				
15	CS SCJ		736/17	OM PARKASH Vs. KAMLA
16	CS SCJ		412/18	ANIL KUMAR Vs. DILBAGH SINGH
17	CS SCJ		787/18	KIRAN SHARMA Vs. DEEPAKSHI KUNDAN SHARMA
18	CS SCJ		1113/18	PUNEESH GUPTA Vs. SANJAY POOPLI
Misc. Arguments				
19	Misc SCJ		90/19	KIRAN SHARMA Vs. DIPAKSHI KUNDAN SHARMA

06-7-20

06-7-20

13-7-20

13-7-20

28-5-20

06-7-20

06-7-20

06-7-20

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF MS. SONAM GUPTA
Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:37

सोनम गुप्ता
SONAM GUPTA
अनवर दण्डाधिकारी महिला न्यायालय-02
MM Mahila Court-02
जिला पश्चिम, कमरा नं. 158, प्रथम तल
W.P.S. Sect, Room No. 158, 1st Floor
मिस हजारी न्यायालय, दिल्ली
The Hazari Court, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc./ Appearance					
1	MC	6/1/2014	5550925/2016	BHUPINDER KAUR Vs. GURJINDER SINGH	/0 (Tilak Nagar) 1/6/20
2	MC	10/01/2016	5552148/2016	KULJEET KAUR Vs. SURJEET SINGH AND ORS	/0 (Tilak Nagar) 1/6/20
3	EX CRL		54/2018	KULJEET KAUR Vs. SURJEET SINGH	/0 (Tilak Nagar) 1/6/20
4	MC		233/2018	MRINALINI DAS Vs. DIPANKAR ROY	/0 (Hari Nagar) 1/6/20
(Main Matter : MC/0005781/2018)					
5	Cr. Case		4888/2018	STATE Vs. AMIT ARORA	23 /2017 (Tilak Nagar) 1/6/20
6	Cr. Case		5698/2019	STATE Vs. RAMANJOT	192 /2018 (Tilak Nagar) 1/6/20
7	Cr. Case		5946/2019	STATE Vs. AMIT SHARMA	552 /2016 (Hari Nagar) 1/6/20
8	MC		502/2019	TAJINDER KAUR Vs. AJIT PAL SINGH	/2019 (Tilak Nagar) 1/6/20
9	MC		545/2019	PREETI KASHYAP Vs. MOHIT GUPTA	/2019 (Hari Nagar) 1/6/20
10	EX CRL		272/2019	ARVINDER KAUR Vs. AMANJOT SINGH	/2019 (Hari Nagar) 1/6/20
11	EX CRL		263/2019	KANWALJEET KAUR Vs. BHUPINDER SINGH	/2019 () 1/6/20
12	MC		773/2019	GANGA Vs. RAVI SINGH	/2019 () 1/6/20
13	Cr. Case		165/2020	STATE Vs. MITHLESH CHAWLA	678 /2018 (Tilak Nagar) 1/6/20
14	MC		32/2020	NIKITA GILL Vs. DUPINDERDEEP SINGH GILL	/2020 (Tilak Nagar) 1/6/20
15	MC		91/2020	MEENAKSHI KAPOOR Vs. PAWAN KAPOOR	/2020 () 1/6/20
Misc. cases/purpose					
16	EX CRL		39/2020	JASPREET KAUR Vs. JAGMEET SINGH	/2020 () 1/6/20
17	EX CRL		66/2020	HARVINDER KAUR Vs. GURDEEP SINGH	/2020 () 1/6/20
Charge					
18	MC	70/2/2016	5551862/2016	STATE Vs. PANKAJ CHAWLA	1425 /2014 (Hari Nagar) 1/6/20
19	Cr. Case		7780/2018	STATE Vs. HARPAL SINGH	594 /2017 (Tilak Nagar) 1/6/20
20	Cr. Case		3805/2019	STATE Vs. RAJEEV KUMAR	462 /2016 (Tilak Nagar) 1/6/20
21	Cr. Case		4844/2019	STATE Vs. TAJENDER SINGH	366 /2018 (Tilak Nagar) 1/6/20
Prosecution Evidence					
22	Cr. Case		59460/2016	STATE Vs. KABEER HANDA ETC. (5Y)	28 /2009 (Mianwali Nagar) 1/6/20
23	MC	15/1/2013	5550623/2016	KAWALJEET KAUR Vs. BHUPINDER SINGH	/0 (Tilak Nagar) 1/6/20
24	Ct. Cases		20358/2016	RAJINDER KAUR Vs. AVNEET BHELTA	/0 (Hari Nagar) 1/6/20
(Main Matter : Ct. Cases/0128360/2016)					
25	Cr. Case		74052/2016	STATE Vs. VINOD KUMAR MAHORE	159 /2016 (Tilak Nagar) 1/6/20
26	Cr. Case		951/2016	STATE Vs. RAHUL	590 /2016 (Hari Nagar) 1/6/20
27	MC		344/2017	HARVINDER KAUR Vs. GURDEEP SINGH	/0 (Tilak Nagar) 1/6/20
28	MC		388/2017	BABITA Vs. PANKAJ KHANNA	/0 (Tilak Nagar) 1/6/20
29	Cr. Case		7233/2017	STATE Vs. DEEPAK	512 /2016 (Hari Nagar) 1/6/20
(Main Matter : Cr. Case/0013233/2017)					
30	Cr. Case		3823/2018	STATE Vs. ISHWAR TYAGI	252 /2017 (Hari Nagar) 1/6/20
Statement of Accused					
31	Cr. Case	211/2/2015	71936/2016	STATE Vs. MUKESH GULATI	1216 /2015 (Hari Nagar) 20/4/20

IN THE COURT OF DR. ARCHANA SINHA
ADDL. SESSIONS JUDGE-06 (POCSO), WEST TIS HAZARI COURTS, DELHI

COURT NO. 209

23.03.2020

Sr. No.	SC No.	FIR No.	PS	Title	NDOH	Stage
1	683/2019	434/14	Mundka	STATE Vs Kamal @ Anr.	27.05.2020	Charge
2	57896/16	432/14	Mundka	STATE Vs Kamal @ Anr.	27.05.2020	PE
3	57945/16	433/14	Mundka	STATE Vs Kamal @ Anr.	27.05.2020	PE
4	58167/16	118/14	Tilak Nagar	State Vs. Dhara Singh	27.05.2020	PE
5	439/17	27/17	Anand Parbat	State Vs. Pawan etc.	18.05.2020	PE
6	639/17	77/2017	Anand Parbat	State Vs. Kaushal Jha etc.	18.05.2020	PE
7	666/2018	297/2018	Nangloi	State Vs. Gurmel Singh	18.05.2020	PE
8	221/2019	264/2018	Anand Parbat	State Vs. Murari Lal	01.06.2020	PE

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Ms. Ruby Neeraj Kumar
Metropolitan Magistrate
Criminal Cause List Dated 23-03-2020 Total Cases:19

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	EX CRL	7/2016	197/2016 ✓	UMRAVATI DEVI Vs. TARKESHWER PANDEY	/0 (Anand Parbat)
2	EX CRL		339/2017	RENU VERMA Vs. DEVENDER SINGH	/0 (Anand Parbat)
3	EX CRL		171/2018 ✓	RASHMI UPPAL Vs. SURESH UPPAL	/2018 (Nangloi)
4	Cr. Case		6956/2018	STATE Vs. MANOJ KUMAR	48 /2016 (Moti Nagar)
5	EX CRL		139/2019 ✓	UMRAVATI DEVI Vs. TARKESHWAR PANDEY	/2019 (Anand Parbat)
6	MC		374/2019	PINKY Vs. VIJAY SINGH	/2019 (Nangloi)
7	MC		559/2019	SUDHA RANI Vs. ARVIND KUMAR	/2019 (Nangloi)
8	MC		647/2019	GURPREET BHARDWAJ Vs. RAJESH BHARDWAJ	/2019 (Moti Nagar)
9	MC		151/2020	RUKSAR Vs. SHER SINGH	/2020 (Nangloi)
Charge					
10	Cr. Case	229/2/2013	67112/2016	STATE Vs. MD. ABDULLA	306 /2013 (Moti Nagar)
11	Cr. Case		1531/2019	STATE Vs. VIKAS	270 /2018 (Nangloi)
Prosecution Evidence					
12	Cr. Case	41/2/2012	63060/2016	STATE Vs. SATYA NARAYAN	118 /2010 (Nangloi)
13	MC		33/2017	MONIKA SAINI Vs. LALIT SAINI	/0 (Moti Nagar)
14	Cr. Case		3310/2018	STATE Vs. RANJEET SINGH	161 /2017 (Moti Nagar)
Defence Evidence					
15	MC	24/01/2012	5551208/2016	SHIVANI Vs. PAWAN KUMAR	/0 (Nangloi)
Misc. Arguments					
16	MC		164/2018	CHANDRAKALA Vs. RAJU	/0 (Anand Parbat)
Arguments					
17	MC	221/1/2012	5552496/2016	SONIA RANI Vs. MANOJ VOHRA	/0 (Moti Nagar)
Final Arguments					
18	Cr. Case		1750/2017	STATE Vs. RAM SWAROOP	133 /2016 (Moti Nagar)
Arguments					
19	MC		537/2017	JAIBUN NISHA Vs. HASMUDDIN	/0 (Nangloi)

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Court No. 245

[Signature]

District and Sessions Judge, West, THC
IN THE COURT OF Sh. Dharmesh Sharma
District and Sessions Judge

Criminal Cause List Dated 23-03-2020 Total Cases:12

धर्मेश शर्मा
DHARMESH SHARMA
किराया नियंत्रण न्यायाधिकरण, (पश्चिमी) दिल्ली
Rent Control Tribunal (West) Delhi
कमरा नं. 201, तीस हजारी न्यायालय
Room No. 201, Tis Hazari Court
दिल्ली/Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	CA		162/2019	STATE Vs. YOGESH @ POSTI	/0 ()
Charge					
2	SC		153/2020	STATE Vs. SANDEEP SINGH(J/C)	167 /2019 (Nangloi)
Prosecution Evidence					
3	SC		134/2019	STATE Vs. ABHISHEK	395 /2016 ()
Final Arguments					
4	CA		53/2019	ANISHA KAPOOR @ VANSHIKHA ARORA W/O AMIT ARORA Vs. AMIT ARORA S/O KULDEEP SINGH	/0 ()
5	CA		56/2019	RAKMAN S/O LATE SHRI HARI CHAND Vs. DALJEET SINGH S/O IQBAL SINGH	/0 ()
6	CA		113/2019	DUKHAN KUMAR GUPTA Vs. BALA	/0 ()
7	Cr Rev		415/2019	DEEPAK KUMAR S/O SH. ROSHAN LAL Vs. STATE	/0 ()
8	Cr Rev		419/2019	POONAM Vs. STATE	/0 ()
9	Cr Rev		420/2019	SANDEEP KUMAR Vs. STATE	/0 ()
10	Cr Rev		499/2019	DEEPAK SHARMA S/O SH. RAJINDER KUMAR Vs. NEO INFRA TECH P. LTD. AND ANR.	/0 ()
Order on Misc. Application					
11	M		7/2020	CBI Vs. SHASHI SINGH	/0 ()
Judgement					
12	CA		93/2019	SUNDER LAL Vs. KAMAL KUMAR JAIN	/0 ()

- 26/5/2020

District and Sessions Judge, West, THC
IN THE COURT OF Sh. Dharmesh Sharma
District and Sessions Judge

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:7

धर्मेश शर्मा
DHARMESH SHARMA
किराया नियंत्रण न्यायाधिकरण, (पश्चिमी) दिल्ली
Rent Control Tribunal (West) Delhi
कमरा नं. 201, तीस हजारी न्यायालय
Room No. 201, Tis Hazari Court
दिल्ली/Delhi

S.No.	Case Type	Old Case No.	Case No.	Title
Misc./ Appearance				
1	CP		15/19	MASTER RISHIT KUMAR S/O SH. SUNIL KUMAR Vs. STATE
2	CP		22/19	PRERNA KHANNA W/O LATE SH. VARUN KHANNA Vs. THE STATE AND ANR.
Misc. cases/purpose				
3	MCA DJ		8/20	RAJ KUMAR KANAHI NURSERY Vs. SOUTH DELHI MUNICIPAL CORPORATION
Final Arguments				
4	RCT ARCT	90/12/2012	5/16	JATINDER PAL SINGH Vs. PUSHPA DEVI BAGRODIA ORS
5	RCT ARCT	1/15/2015	31/16	RAMBIR SINGH Vs. HARKRISHAN LAL CHOUDHARY (SINCE DECEASED)
6	RCT ARCT		66/19	SMT.SUDESH MEHTA WD/O LATE SH. ROOP LAL MEHTA Vs. GURMEET SINGH S/O LATE SH. PYARA SINGH
Order				
7	RCT ARCT	89/12/2012	9/16	RAJINDER KUMAR Vs. RAJ KUMAR ORS

- 26/5/2020

4/4/2020

- 26/5/2020

Transfer Matter
AT 28M

Sen. Advocate Aggarwal CJ (West)

Kamlesh Aggarwal vs VSHG

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Sh. Deepak Kumar-I
Metropolitan Magistrate

DEEPAK KUMAR-1
Metropolitan Magistrate (West)
Room No. 356, Tia Hezari Court

Criminal Cause List Dated 23-03-2020 Total Cases:25

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	186/1/2014	7367/2016	AJAY MAHAJAN Vs. VED PARKASH MAHAJAN	/0 (Rajouri Garden) 10/8/20
2	Cr. Case		1987/2017	STATE Vs. DEEPAK	1886 /2015 (Rajouri Garden) 10/8/20
3	Ct. Cases		1576/2017	VINAY BHUSHAN SHARMA Vs. PRIYANKA SHARMA	/0 (Rajouri Garden) 10/8/20
4	Cr. Case		5829/2017	STATE Vs. SANJU	879 /2015 (Rajouri Garden) 10/8/20
5	Cr. Case		1566/2018	STATE Vs. SANDIP GULATI	448 /2017 (Rajouri Garden) 10/8/20
6	Cr. Case		2604/2018	STATE Vs. RAJNI TOPPO	238 /2014 (Rajouri Garden) 10/8/20
Misc. cases/purpose					
7	Ct. Cases		12058/2018	PRAMOD KAPOOR Vs. PARAMJEET SINGH SETHI	/2018 (Rajouri Garden) 10/8/20
8	Cr. Case		1327/2019	STATE Vs. ANIL KUMAR @ GUPTA	006696 /2015 (Rajouri Garden) 10/8/20
9	Ct. Cases		1130/2019	SATVINDER SINGH Vs. MURLIDHAR CHORAT	/2019 (Rajouri Garden) 10/8/20
10	Cr. Case		3764/2019	STATE Vs. HEMANT SHARMA	343 /2012 () 10/8/20
11	Cr. Case		3901/2019	STATE Vs. KANCHAN KUMAR BHAKAT	521 /2017 (Rajouri Garden) 10/8/20
12	Cr. Case		7292/2019	STATE Vs. BALJEET SINGH	425 /2019 () 10/8/20
13	Cr. Case		7800/2019	STATE Vs. SAMIM @ MUNNA	333 /2019 (Rajouri Garden) 10/8/20
14	Cr. Case		8326/2019	STATE Vs. KARTIK MAGGO	220 /2019 (Rajouri Garden) 10/8/20
15	Cr. Case		9510/2019	STATE Vs. SUNIL KUMAR	543 /2019 () 10/8/20
16	Cr. Case		9657/2019	STATE Vs. SAHIL @ MULLA	524 /2019 () 10/8/20
17	Cr. Case		18/2020	STATE Vs. SIDHARTH	651 /2018 (Rajouri Garden) 10/8/20
18	Cr. Case		425/2020	STATE Vs. SANJAY ARORA	604 /2019 (Rajouri Garden) 10/8/20
Charge					
19	Cr. Case		7855/2017	STATE Vs. BRIJ MOHAN	95 /2017 (Rajouri Garden) 10/8/20
20	Cr. Case		8303/2019	STATE Vs. SHAMSHEER SINGH	294 /2019 (Rajouri Garden) 10/8/20
Prosecution Evidence					
21	Cr. Case	25/II/2014	64849/2016	STATE Vs. MANOJ KUMAR	247 /2008 (Rajouri Garden) 10/8/20
22	Ct. Cases	349/1/2014	11380/2016	SAMEER BHALLA Vs. RAJPAL KHARI	/0 (Rajouri Garden) 10/8/20
23	Cr. Case	30/II/2014	66470/2016	STATE Vs. RICH PAL SINGH ETC.	281 /2012 (Rajouri Garden) 10/8/20
24	Cr. Case	4/II/2014	65889/2016	STATE Vs. MANISH @ DEEPU @ BUNDA	462 /2013 (Rajouri Garden) 10/8/20
25	Cr. Case		9656/2019	STATE Vs. SAHIL @ MULLA	486 /2019 () 10/8/20

Senior Civil Judge cum RC, West, THC
 IN THE COURT OF Sh. Akash Jain
 Administrative Civil Judge cum Addl. Rent Control
 CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:22

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc. cases/purpose					
1	Misc RC ARC		14/18	BIMLA DEVI Vs. U.K. BISWAS	5/6/2020
2	CS SCJ		148/18	PUSHPA DEVI Vs. BISHAMBER SINGH	
3	EX		243/18	SUMAN MALHOTRA Vs. KARAN MANOCHA	
4	Succ. Court		72/18	SEEMA Vs. THE STATE OF NCT AND ORS	6/6/2020
5	CS SCJ		1451/18	VIKAS KUMAR Vs. NEHA BALI	
6	CS SCJ		1694/18	STATE BANK OF INDIA Vs. TARUN KUMAR	6/7/2020
7	CS SCJ		1286/19	CONTINENTAL HYGIENE CONCEPTS Vs. B-EARTH AND SPIRE INDIA PVT LTD	
8	Succ. Court		169/19	SUNITA Vs. STATE NCT OF DELHI AND ANR.	
9	Succ. Court		9/20	POONAM MALHOTRA AND ANR. Vs. STATE GOVT OF NCT OF DELHI	
10	EX		181/20	INDUSIND BANK LTD Vs. RAKESH	
Plaintiff/Petitioner Evidence					
11	RC ARC		82/17	DUSHYANT YADAV Vs. AGGARWAL TIMBERS TRADERS	17/7/2020
12	RC ARC		156/17	SUBHASH CHAND GUPTA Vs. RAGHUBIR SINGH	
13	RC ARC		89/19	ARUN SALUJA Vs. OM PRAKASH	
14	RC ARC		90/19	ARUN SALUJA Vs. RAJ BALLABH TIWARI	
15	RC ARC		91/19	ARUN SALUJA Vs. KEDAR NATH	
16	RC ARC		92/19	ARUN SALUJA Vs. RAJBIR SINGH	
Misc./ Arguments					
17	CS SCJ	105/2014	8859/16	S. SUKHMINDER SINGH Vs. NIRWAN CHARITABLE TRUST	3/7/2020
18	RC ARC		161/17	SAROJ KUMARI Vs. SURESH KUMAR	
Final Arguments					
19	CS SCJ	658/2014	9178/16	NEENA ANAND Vs. ANIL KUMAR CHHABRA	→ 6/7/2020
Order					
20	RC ARC		150/17	JAIPAL SINGH TANWAR Vs. DR. ASHOK KUMAR SETHI	20/7/2020
21	RC ARC		151/17	JAIPAL SINGH TANWAR Vs. DAVINDER KUMAR SETHI	
22	Succ. Court		133/19	MAHESH YADAV Vs. STATE	

District and Sessions Judge, West, THC
IN THE COURT OF Sh. Gurdeep Singh Saini
DISTRICT JUDGE (COMMERCIAL COURT) - 02, WEST, THC
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:19

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX		239/18	RELIANCE COMMERCIAL FINANCE LTD. Vs. SUNIL LAKRA
2	CS (COMM)		66/20	M/S R.D. PLAST PVT. LTD. Vs. M/S INVOKE MEDICAL SERVICES (P). LTD.
3	ARBTN		87/18	MANINDER PAL SINGH Vs. SHRI RAM TRANSPORT FINANCE CO LTD
4	OMP (COMM.)		19/19	SURESH CHAND AND ANR. Vs. SHRIRAM TRANSPORT FINANCE CO. LTD.
5	CS (COMM)		443/19	M/S PSA POLYMERS PRIVATE LTD Vs. RAJENDRA SINGH
6	CS (COMM)		493/19	AJAY SINGHAL Vs. ANIL KUMAR SINGH
7	OMP (I) (COMM.)		109/19	M/S CAPITAL HIND FINANCE P. LTD. Vs. DEEPAK GUPTA
8	CS (COMM)		548/19	SH KRISHAN GUPTA AND ANR Vs. MOHIT NANDA
9	CS (COMM)		70/20	VIKAS RADIATORS P. LTD. Vs. ADITYA VIDYUT APPLIANCES LTD. AND ORS.
Issues				
10	CS (COMM)		407/19	M/S A R SPARES PVT LTD Vs. RAJESH KUMAR MODANWAL
11	CS (COMM)		365/19	M/S SHIVANI LEATHER CLOTH INDUSTRIES Vs. VIKRAM MAGGO
12	CS (COMM)		492/19	M/S SAHA ELECTRICAL WORKS Vs. M/S C.S. DIREKT EVENTS AND EXHIBITIONS P. LTD. AND ORS.
Case Management Hearing / Pre - Trial Conference				
13	CS (COMM)		531/19	NARESH KUMAR SABHERWAL Vs. DINESH GUPTA AND ORS.
14	CS (COMM)		532/19	NARESH KUMAR SABHARWAL Vs. DINESH GUPTA AND ORS.
Plaintiff/Petitioner Evidence				
15	CS (COMM)		2/19	BHAVANA ARORA Vs. INDUS TOWER LTD.
Misc. Arguments				
16	CS (COMM)		207/19	UNITED DUTY FREE RETAIL SERVICES LLP Vs. GLOBAL BRANDS
Order				
17	CS (COMM)		164/20	M/S AKSH OPTIFIBRE LTD Vs. M/S TECHNO SAT COMM (INDIA) PVT LTD
18	OMP (COMM.)		1/19	JOLI SHARMA Vs. HDFC BANK LTD AND ANR
19	Contempt Petition		1/20	JOLI SHARMA Vs. HDFC BANK LTD

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ROOM No. 110

District and Sessions Judge, West, THC
IN THE COURT OF Ms. Shivali Sharma
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:47

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	14/16/2016	60820/16	MS SUKI ESTATE PVT Vs. SUNITA BHUSHAN 20.07.2020
2	Civ DJ		555/17	HEMANT WADHWA Vs. CHANDER MOHAN KHANDELWAL 22.07.2020
Misc./ Appearance				
3	Civ DJ		254/18	GULSHAN VERMA Vs. ASHOK PATRA 22.07.2020
Misc. cases/purpose				
4	EX		503/18	SHRIRAM TRANSPORT FINANCE COMPANY LTD Vs. BALBIR AND ANR
5	EX		898/18	M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. Vs. SUNIL KUMAR AND ANR.
6	EX		1045/18	M/S BAJAJ FINANCE LTD Vs. MAHENDER SINGH
7	EX		1046/18	M/S BAJAJ FINANCE LTD Vs. NITIN SHARMA
8	EX		1109/18	M/S PHEONIX ASSET RECONSTRUCTION COMPANY LTD Vs. RAJIV RANJAN
9	EX		1110/18	M/S PHEONIX ASSET RECONSTRUCTION COMPANY LTD Vs. RAJIV DUA
10	CS (COMM)		54/18	MEDIA 24 X 7 Vs. M/S ADVANTAGE COMPUTERS (I) PVT. LTD. 22/4/20
11	CS (COMM)		9/19	M/S SARV AIRTECH P LTD AND ANR Vs. OM SWEETS AND ANR
12	EX		270/19	RAM TRANSPORT FINANCE COMPANY LTD. Vs. MRS. GURMINDER AND ORS.
13	EX		381/19	HDFC BANK LTD. Vs. SONU GUPTA
14	EX		450/19	SHRIRAM CITY UNION FINANCE LTD Vs. RAMESH KUMAR
15	EX		451/19	SHRIRAM CITY UNION FINANCE LTD Vs. ISHAR SINGH
16	EX		452/19	SHRIRAM CITY UNION FINANCE LTD Vs. NITIN BHALLA
17	EX		453/19	SHRIRAM CITY UNION FINANCE LTD Vs. MANPREET SINGH
18	OMP (COMM.)		23/19	DIRECTOR GENERAL PRISON AND ANR. Vs. M/S JAGDAMBA SALES CORPORATION - 24.04.20
19	EX		937/19	SHRI RAM TRANSPORT FINANCE CO LTD Vs. AMAR SINGH
20	EX		952/19	SHRIRAM CITY UNION FINANCE LTD Vs. HARVINDER SINGH
21	EX		962/19	SHRIRAM CITY UNION FINANCE LTD Vs. FAHEEM AHMAD
22	EX		963/19	SHRIRAM CITY UNION FINANCE LTD Vs. AAKASH GOEL
23	EX		1076/19	HDFC Bank LTD Vs. MANVENDER S CHAUHAN
24	Civ DJ		835/19	PARVEEN Vs. KASHMIRA SINGH AND ORS. - 24.04.2020
25	EX		26/20	DR. COL. ASHOK TYAGI, YSM Vs. M/S DYNAMIC INFRA DEVELOPERS P. LTD. AND ORS. 24.04.20
26	Misc DJ		147/20	MAYA HALLAN Vs. RAM TIRATH HALLAN AND ANR. 24.07.2020
Issues				
27	Civ DJ		13408/16	ARUN KUMAR SINGH Vs. CHANDRA MOHAN SINGH 27.07.2020
28	Civ DJ		1329/17	M/S SALUTAIRE CHEMICALS P. LTD. Vs. M/S LDK LAMI PRINT PRIVATE LTD 27.07.2020
Plaintiff/Petitioner Evidence				
29	Civ DJ	243/2016	8506/16	JHANG BIRADARI HOUSING RESIDENTS SOCIETY Vs. BHARAT BHUSHAN SACHDEVA ORS. - 01.06.2020
30	Civ DJ	87/2014	9699/16	RANBIR SINGH Vs. RESIDENT WELFARE ASSOCIATION - 01.06.2020
31	Civ DJ		186/17	BHUPENDER KAUR Vs. SARABJEET SINGH KAHAI 13.07.2020
32	Civ DJ	23/2015	8874/16	SARBJIT SINGH KAHAI Vs. BHUPENDER KAUR 13.07.2020
33	Civ DJ	47/15/2015	9787/16	MS SUKI ESTATE P. LTD. Vs. SUNITA BHUSHAN 20.07.2020
34	Civ DJ		12760/16	ANIL KUMAR ARORA Vs. SUNIL ARORA - 27.07.2020
35	Civ DJ		52/17	BANK OF INDIA Vs. SANCHI BEHL AND ORS. 27.07.2020

District and Sessions Judge, West, THC

IN THE COURT OF Ms. Shivali Sharma

Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:47

S.No.	Case Type	Old Case No.	Case No.	Title
36	Civ DJ		420/18	MUNNA LAL Vs. CHUNNI LAL AND ORS 10.08.2020
Defendant/Respondent Evidence				
37	Civ DJ	93/2016	12750/16	SANDEEP KUMAR Vs. OM PRAKASH KHANDEWAL 11.05.2020
38	Civ DJ	5/2015	8691/16	RAKESH KUMAR SONI Vs. GURINDER ANAND AND OTHERS 01.06.2020
Misc./ Arguments				
39	RCA DJ	6/2014	60876/16	UNION OF INDIA Vs. RAM KISHAN AGGARWAL 14.09.2020
Misc. Arguments				
40	Civ DJ		13590/16	SURINDER MOHAN CHOWDHRY Vs. KAVITA BALI AND ANR 18.05.20
41	Civ DJ		662/18	CHANDER MOHAN KHANDELWAL Vs. HEMANT WADHWA 22.07.20
42	Civ DJ		864/18	PARVEEN Vs. VIKAS VATS AND ORS 06.07.2020
Final Arguments				
43	Civ DJ	43/2014	12493/16	MOHIT SETHI Vs. SURAJ PAL SINGH 20.04.2020
44	ARBTN	33/2014	60828/16	MANISH DAWAR Vs. Kotak Mahindra Bank Ltd. 06.07.2020
45	Civ DJ		806/17	UNIVERSAL PEARL PRINTERS Vs. ARJUN SINGH 04.06.2020
46	RCA DJ		57/18	HARI KISHAN Vs. RAM GOPAL (THROUGH LR DURGA DEVI AND ORS 06.07.2020
47	Civ DJ		569/19	AVINASH GARG Vs. ANITA ARORA - 06.07.2020

**Chief Metropolitan Magistrate, West, THC
IN THE COURT OF SH. MOHIT SHARMA
Metropolitan Magistrate**

Criminal Cause List Dated 23-03-2020 Total Cases:79

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	842/1/2010	19495/2016	RAKESH VERMA Vs. ATUL ABROL	/0 (Janak Puri)
2	Ct. Cases	866/1/2015	2938/2016	SHIV KUMAR GUPTA Vs. MANTUN YADAV	/0 (Punjabi Bagh)
3	Ct. Cases	813/1/2016	7373/2016	BALAJI ACTION BUILDWELL Vs. SANJEEV GOYAL	/0 (Paschim Vihar)
4	Ct. Cases		21644/2016	JAGDISH KUMAR Vs. RAMESH KUMAR	/0 (Nangloi)
5	Ct. Cases		24004/2016	VALENTINOS CHIT FUND PVT LTD Vs. HEAVEN ASSOCIATES	/0 (Patel Nagar)
6	Ct. Cases		24005/2016	VALENTINOS CHIT FUND PVT LTD Vs. HEAVEN ASSOCIATES	/0 (Patel Nagar)
7	Ct. Cases		24006/2016	VALENTINOS CHIT FUND PVT LTD Vs. HEAVEN ASSOCIATES	/0 (Patel Nagar)
8	Ct. Cases		24535/2016	TRILOK CHAND Vs. RAJENDER KUMAR	/0 (Mianwali Nagar)
9	Ct. Cases		1737/2017	UJJIVAN SMALL FINANCE BANK LTD Vs. RAVINDER KAUR	/0 (Patel Nagar)
10	Ct. Cases		2866/2017	M/S VALENTINOS CHIT FUND PRIVATE LTD Vs. M/S HEAVEN ASSOCIATES	/0 (Patel Nagar)
11	Ct. Cases		3207/2017	M/S AASHIRWAD TRADERS Vs. M/S SANGAR OVERSEAS	/0 (Kirti Nagar)
12	Ct. Cases		4232/2017	M/S BANK OF BARODA Vs. VIVEK KUMAR	/0 (Hari Nagar)
13	Ct. Cases		4985/2017	PRAMOD KUMAR BANSAL Vs. CHAMAN PREET KAUR	/0 (Tilak Nagar)
14	Ct. Cases		5616/2017	KRISHAN Vs. SABIR KHAN PATHAN	/0 (Mundka)
15	Ct. Cases		6101/2017	SACHIN GUPTA Vs. SAURABH	/0 (Punjabi Bagh)
16	Ct. Cases		6937/2017	TARUN GUPTA Vs. AVDHESH SHARMA	/0 (Rajouri Garden) 24/8/20
17	Ct. Cases		6938/2017	TARUN GUPTA Vs. AVDHESH SHARMA	/0 (Rajouri Garden)
18	Ct. Cases		6939/2017	TARUN GUPTA Vs. AVDHESH SHARMA	/0 (Rajouri Garden)
19	Ct. Cases		6940/2017	TARUN GUPTA Vs. AVDHESH SHARMA	/0 (Rajouri Garden)
20	Ct. Cases		797/2018	JANALAKSHMI FINANCIAL SERVICES PVT LTD Vs. SHAISTA	/0 (Mianwali Nagar)
21	Ct. Cases		1796/2018	KAISER INDUSTRIES LTD Vs. AJAY RULHANIA	/0 (Nangloi)
22	Ct. Cases		2154/2018	NEW COMPACE (INDIA) Vs. ACCESSIONS	/0 (Patel Nagar)
23	Ct. Cases		3319/2018	PARMEET SINGH Vs. ANKIT KAUSHIK	NA /2018 (Patel Nagar)
24	Ct. Cases		4223/2018	RAM PRAKASH PORWAL Vs. SAGAR BAJAJ	/2018 (Paschim Vihar)
25	Ct. Cases		12218/2018	PARIDHI INDUSTRIES Vs. RAJIB BISWAS	/2018 (Moti Nagar)
26	Ct. Cases		12219/2018	PARIDHI INDUSTRIES Vs. PRIYA RANJAN DUTTA	/2018 ()
27	Ct. Cases		12220/2018	PARIDHI INDUSTRIES Vs. SANJEEV KUMAR	/2018 ()
28	Ct. Cases		12879/2018	MEHAR BUCKS SOLUTIONS PVT LTD Vs. BHUPINDER SINGH	/2018 ()
29	Ct. Cases		12928/2018	PARIDHI INDUSTRIES Vs. BITOLIYA HARDWARE	/0 ()
30	Ct. Cases		12929/2018	PARIDHI INDUSTRIES Vs. BABU KHAN	/0 ()
31	Ct. Cases		12930/2018	PARIDHI INDUSTRIES Vs. GAURAV KUMAR	/0 ()
32	Ct. Cases		12931/2018	PARIDHI INDUSTRIES Vs. PRAKASH PRAJAPAT	/0 ()
33	Ct. Cases		12933/2018	PARIDHI INDUSTRIES Vs. VIKAS DHAWAN	/0 ()

Chief Metropolitan Magistrate, West, THC

IN THE COURT OF SH. MOHIT SHARMA

Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:79

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
34	Ct. Cases		12934/2018	PARIDHI INDUSTRIES Vs. SANJAY KUMAR	/0 ()
35	Ct. Cases		13071/2018	SHIVAM JEWELLERS Vs. SAURAV GUPTA	/2018 (Rajouri Garden)
36	Ct. Cases		14189/2018	DHEERAJ Vs. CHARLES C ROY	/2018 ()
37	Ct. Cases		115/2019	KANIKA INVESTMENT LTD Vs. SAYO SECURITY SERVICES	/2019 ()
38	Ct. Cases		495/2019	SAGAR MALHOTRA Vs. SHILPA KUMARI	/2019 ()
39	Ct. Cases		1800/2019	JANA SMALL FINANCE BANK LTD Vs. SEEMA	/2019 (Mianwali Nagar)
40	Ct. Cases		1801/2019	JANA SMALL FINANCE BANK LTD Vs. SATPAL SINGH	/2019 (Mianwali Nagar)
41	Ct. Cases		1802/2019	JANA SMALL FINANCE BANK LTD Vs. AMARJIT KAUR	/2019 (Mianwali Nagar)
42	Ct. Cases		1803/2019	SACHIN AHUJA Vs. RAMESH MARAN	/2019 (Mianwali Nagar)
43	Ct. Cases		1961/2019	INDO STONES Vs. SAMRIDHI ASSOCIATES	/2019 (Punjabi Bagh)
44	Ct. Cases		2828/2019	ASHISH MENDIRATTA Vs. SUNITA MANGI	/2019 (Tilak Nagar)
45	Ct. Cases		3091/2019	PARIDHI INDUSTRIES Vs. VISHAL ARORA	/2019 (Moti Nagar)
46	Ct. Cases		4670/2019	PARIDHI INDUSTRIES Vs. HIMANSHU KHATRI	/2019 (Moti Nagar)
47	Ct. Cases		4671/2019	PARIDHI INDUSTRIES Vs. HIMANSHU KHATRI	/2019 (Moti Nagar)
48	Ct. Cases		4672/2019	PARIDHI INDUSTRIES Vs. HIMANSHU KHATRI	/2019 (Moti Nagar)
49	Ct. Cases		6481/2019	LALIT CHANDER PANDEY Vs. YOGESH KUMAR	/2019 ()
50	Ct. Cases		6760/2019	ASHOK KUMAR Vs. VINOD KUMAR	/2019 (Moti Nagar)
51	Ct. Cases		6836/2019	THE INNOVATORS Vs. BAFNA HEALTHCARE PVT LTD	/2019 (Kirti Nagar)
52	Ct. Cases		8861/2019	DEEPAK MAHAJAN Vs. BHAWNA	/2019 (Paschim Vihar)
53	Ct. Cases		9096/2019	VIJAY KUMAR Vs. HARPREET SINGH LAMBA	/2019 (Tilak Nagar)
54	Ct. Cases		747/2020	PLASTOCRAFT SANITARY INDIA PVT LTD Vs. KOTO TRADE AND SERVICES PVT LTD	/2020 (Maya Puri)
Prosecution Evidence					
55	Ct. Cases	975/1/2015	17710/2016	SUNIL DUTT VYAS Vs. PARDEEP VASHISHT	/0 (Kirti Nagar)
56	Ct. Cases	279/1/2013	2106/2016	SURENDER SINGH Vs. SHYAM LAL	/0 (Nangloi)
57	Ct. Cases	984/1/2015	11536/2016	JOGINDER SINGH Vs. VIKAS TYAGI	/0 (Khyala)
58	Ct. Cases	250/1/2015	15909/2016	LARS MEDICARE PVT LTD Vs. MUKESH KUMAR	/0 (Punjabi Bagh)
59	Ct. Cases		22414/2016	MANOJ KUMAR VAID Vs. DIPTI	/0 (Tilak Nagar)
60	Ct. Cases		2250/2018	KAPIL BHARDWAJ Vs. MADHU ROHELLA	/0 (Paschim Vihar)
Statement of Accused					
61	Ct. Cases		24599/2016	RAM CHANDER Vs. MOHAD SEHZAD	/0 (Tilak Nagar)
Defence Evidence					
62	Ct. Cases		22480/2016	VIJAY CHOPRA Vs. LAKSHMI VATIKA LTD	/0
63	Ct. Cases		22478/2016	S C PANDEY Vs. LAKSHMI VATIKA LTD	/0 (Hari Nagar)
64	Ct. Cases	71D/1/2011	10552/2016	MR.VIVIDH MAKHIJA Vs. MR.DINESH GUPTA	/0 (Maya Puri)

21.8.20

Chief Metropolitan Magistrate, West, THC

IN THE COURT OF SH. MOHIT SHARMA

Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:79

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
65	Ct. Cases	554/1/2011	3299/2016	MS ALBRATROSS PARCEL EXPRESS PVT .LTD Vs. R. K SARKAR	/0 (Tilak Nagar)
66	Ct. Cases	553/1/2011	15029/2016	MS ALBATROSS PARCEL EXPRESS PVT Vs. R.K SARKAR	/0 (Tilak Nagar)
67	Ct. Cases	550/1/2011	15032/2016	MS ALBATROSS PARCEL EXPRESS PVT Vs. R.K SARKAR	/0 (Tilak Nagar)
68	Ct. Cases	391/1/2015	6875/2016	RAM PHAL YADAV Vs. SUSHIL KUMAR	/0 (Nangloi)
69	Ct. Cases	263B//2015	17694/2016	GULBADAN PANWAR@GULBADAN Vs. PANKAJ TANWAR	/0 (Uttam Nagar)
70	Ct. Cases	255/1/2015	1591/2016	REKHA BEDI Vs. VS BANWARI LAL SHARMA	/0 (Tilak Nagar)
71	Ct. Cases	818/1/2015	12138/2016	MALA SONI Vs. VIKAS VERMA	/0 (Nangloi)
72	Ct. Cases	123/1/2015	2502/2016	MALA SONI Vs. VIKAS VERMA	/0 (Nangloi)
Final Arguments					
73	Ct. Cases	449/1/2016	6980/2016	SUNITA SINGHAL Vs. CHANDER MOHAN MAGAN	/0 (Hari Nagar)
74	Ct. Cases	341/1/2015	15028/2016	PARVEEN KUMAR GUPTA Vs. NIPPUN JASUJA	/0 (Hari Nagar)
75	Ct. Cases		23916/2016	THE ADITYA COOPERATIVE THRIFT AND CREDIT SOCIETY LTD Vs. BALBIR SINGH	/0 (NIHAL VIHAR)
Judgement					
76	Ct. Cases	642/1/2013	5696/2016	PRAVEEN KUMAR Vs. SUSHIL JOON	/0 (Vikas Puri)
77	Ct. Cases	233/1/2015	9434/2016	RAM SWAROOP Vs. SANTOSH MISHRA	/0 (Maya Puri)
Order on Sentence					
78	Ct. Cases	404/1/2014	1692/2016	SHAMMI SURI Vs. SPICE VACATIONS TRAVEL PVT LTD	/0 (Janak Puri)
79	Ct. Cases	405/1/2014	1693/2016	SHIVAM ADVENTURES PVT LTD Vs. SPICE VACATIONS TRAVEL PVT LTD	/0 (Janak Puri)

24.8.20

District and Sessions Judge, West, THC
 IN THE COURT OF Sh. Rajesh kr. Singh
 Additional Sessions Judge

MON

Criminal Cause List Dated 23-03-2020 Total Cases:11

No.	Case Type	Old Case No.	Case No.	Title	FIR/PS	
5/1/20	Misc./Appearance		577/2019	STATE Vs. SAGAR	253/2019 (Modi Nagar)	05.05.20
	Charge		217/2018	STATE Vs. KULDEEP	319/2016 (Nangloi)] 29.07.20
			459/2019	STATE Vs. AMIT	254/2019 (Nangloi)	
	Prosecution Evidence	136/2013	56302/2016	STATE Vs. DAYA KISHAN	161/2011 (Nangloi)	26.05.20
			673/2017	STATE Vs. VIKAS KUMAR	520/2016 (Nangloi)	30.06.20
			724/2017	STATE Vs. RAKESH KUMAR @ DHONI	235/2017 (Mundka)	25.04.20
			43/2018	STATE Vs. PAWAN KUMAR CHAUDHARY	260/2016 (Kivala)	30.06.20
			292/2018	STATE Vs. VIJAY SHANKAR MISHRA	24/2018 (Modi Nagar)	22.04.20
			420/2018	STATE Vs. SAJAN KUMAR	159/2018 (Modi Nagar)	23.09.20
	Statement of Accused		58050/2016	STATE Vs. MAN SINGH	1/21/2016 (Modi Nagar)	04.05.20
	Defence Evidence	34/2016	55895/2016	STATE Vs. GAURAV PANT	1405/2016 (Modi Nagar)	05.05.20

ORDER

Civil Suit

Deepika Gautom vs Santosh Kumar - 7-12-20.

COURT NO: 221

Room No-132

District and Sessions Judge, West, THC
IN THE COURT OF Mr. Sunil Benival
ASJ/SPECIAL JUDGE (NDPS)

Criminal Cause List Dated 23-03-2020 Total Cases: 13

श्री श्री सुनील बेनिवाल
अधीक्षक एवं सत्राधीश
अतिरिक्त सत्राधीश
Additional Sessions Judge
अतिरिक्त सत्राधीश एवं सत्राधीश
Special Judge (NDPS), West
रूम नं. 132, दि. 23 मार्च 2020, पश्चिम
Rm. No. 132, 23.03.2020, Delhi

S.No. Case Type Old Case No. Case No. Title

1 Misc./Appearance SC 12/15/20 For Bail
STATE VS. SANDHEEP @ NICKY 58147/2016

2 Bail Matters 393/2020 STATE VS. DEEPU SINGH @ KADA

3 Charge SC 31/4/20 CH STATE VS. JASPAL SINGH 58228/2016

4 SC 31/4/20 CH STATE VS. RAHUL 320/2017

5 Prosecution Evidence SC 16/4/2066/2013 STATE VS. MIRAN RASHID ALI @ SANKY 56136/2016

6 SC 22/4/20629/2014 STATE VS. MANISH @ TONI ETC 57188/2016

7 SC 18/5/201664/2015 STATE VS. SUNNY AND ORS 56338/2016

8 SC 23/5/2006 STATE VS. PARAS RAM 58091/2016

9 SC 22/5/2007 STATE VS. GAURAV @ MONU 23/2017

10 SC 12/5/2016 STATE VS. DALBIR 715/2017

11 SC 18/5/2006 STATE VS. SALMAN TYAGI 531/2018

12 M (Bail) 8/2020 STATE VS. DEEPU SINGH @ KADA

13 SC 8/4/2020 Final Argument STATE VS. MADAN 690/2018

837/1999 (Paschim Vihar East)

667/2019 (NIHAL VIHAR)

100/2018 (Hari Nagar)

440/2017 (Hari Nagar)

583/2016 (Hari Nagar)

291/2016 (Anand Parbat)

502/2015 (Ranjit Nagar)

356/2013 (Janak Puri)

171/2012 (Patel Nagar)

04/2017 (Paschim Vihar West)

1227/2014 (Thak Nagar)

667/2019 (NIHAL VIHAR)

683/2013 (Hari Nagar)

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Ms. Neha
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 23-03-2020 Total Cases:49

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	93/PN/2014	60738/2016	STATE Vs. SUMIT NANDA	652 /2006 (Patel Nagar)
2	Cr. Case	82/PN/2014	72817/2016	STATE Vs. SHIV KUMAR	540 /2008 (Patel Nagar)
3	Cr. Case	22/RN/2015	64524/2016	STATE Vs. BHARAT @ NIKHIL AND ORS.	664 /2014 (Ranjit Nagar)
4	Cr. Case		3546/2017	STATE Vs. VIKAS KUMAR NONIA AND ORS	0065 /2017 (Patel Nagar)
5	Cr. Case		1006/2018	STATE Vs. UNTRACE	403 /2014 (Patel Nagar)
6	Ct. Cases		1609/2018	RIPU DHAWAN VAID Vs. SANJAY GROVER	/0 (Patel Nagar)
7	Cr. Case		1940/2018	STATE Vs. UNTRACE	503 /2014 (Ranjit Nagar)
8	Cr. Case		2259/2018	STATE Vs. VICKY @ MONIT	294 /2017 (Patel Nagar)
9	Cr. Case		528/2019	STATE Vs. MOHAN	036045 /2017 (Patel Nagar)
Misc. cases/purpose					
10	Cr. Case		1781/2019	STATE Vs. UNTRACE	275 /2018 (Patel Nagar)
Misc./ Appearance					
11	Cr. Case		5426/2019	STATE Vs. UNTRACE	0177 /2018 (Patel Nagar)
12	Ct. Cases		5783/2019	C.P. ARORA Vs. PRIYANKA ARORA	/2019 (Ranjit Nagar)
13	Cr. Case		7319/2019	STATE Vs. DEEPAK SACHDEVA	0266 /2019 (Patel Nagar)
14	Cr. Case		9102/2019	STATE Vs. SOM RAJ	7886 /2016 (Patel Nagar)
15	Cr. Case		454/2020	STATE Vs. ASHISH RAWAT	359 /2019 (Ranjit Nagar)
Misc. cases/purpose					
16	Ct. Cases		1974/2020	SANGEETA Vs. SHOBH NATH	/2020 (Patel Nagar)
17	Cr. Case		2132/2020	STATE Vs. UNTRACE	1005 /2019 (Patel Nagar)
18	Cr. Case		2133/2020	STATE Vs. UNTRACE	986 /2019 (Patel Nagar)
19	Cr. Case		2134/2020	STATE Vs. UNTRACE	992 /2019 (Patel Nagar)
20	Cr. Case		2135/2020	STATE Vs. UNTRACE	961 /2019 (Patel Nagar)
21	Cr. Case		2136/2020	STATE Vs. UNTRACE	953 /2019 (Patel Nagar)
22	Cr. Case		2137/2020	STATE Vs. UNTRACE	947 /2019 (Patel Nagar)
23	Cr. Case		2138/2020	STATE Vs. CANCELLATION	422 /2019 (Patel Nagar)
24	Cr. Case		2139/2020	STATE Vs. CANCELLATION	45 /2020 (Patel Nagar)
25	Cr. Case		2140/2020	STATE Vs. CANCELLATION	63 /2020 (Patel Nagar)
26	Cr. Case		2141/2020	STATE Vs. UNTRACE	355 /2019 (Patel Nagar)
27	Cr. Case		2142/2020	STATE Vs. UNTRACE	400 /2019 (Ranjit Nagar)
28	Cr. Case		2143/2020	STATE Vs. UNTRACE	352 /2019 (Ranjit Nagar)

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Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Ms. Neha
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 23-03-2020 Total Cases:49

22/6/20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
29	Cr. Case		2144/2020	STATE Vs. UNTRACE	7 /2020 (Ranjit Nagar)
Charge					
30	Cr. Case		8762/2018	STATE Vs. JEET SINGH @ SAHIL	028942 /2016 (Ranjit Nagar)
31	Cr. Case		7460/2019	STATE Vs. RENU	367 /2017 (Patel Nagar)
Prosecution Evidence					
32	Ct. Cases		21804/2016	PREM DEVI Vs. MANOJ KUMAR AND ORS	/0 (Ranjit Nagar)
33	Cr. Case	68/PN/2014	65131/2016	STATE Vs. HARJINDER SINGH @ SONU	188 /2012 (Patel Nagar)
34	Cr. Case	88/PN/2015	61980/2016	STATE Vs. ANIL RAI ANR	274 /2014 (Patel Nagar)
35	Cr. Case	58/RN/2015	69718/2016	STATE Vs. IFTKHAR	455 /2014 (Ranjit Nagar)
36	Cr. Case		74369/2016	STATE Vs. SURENDRA KUMAR	207 /2016 (Ranjit Nagar)
37	Ct. Cases		4313/2017	SUNIL KUMAR Vs. GURSHARAN KAUR AND ORS	/0 (Patel Nagar)
38	Cr. Case		2446/2018	STATE Vs. MOHD SHAMEEM AHMAD	327 /2013 (Patel Nagar)
39	Ct. Cases		13757/2018	AJAY RAJPAL Vs. PUNEET DUA AND ANR.	/2018 (Patel Nagar)
40	Cr. Case		8583/2019	STATE Vs. RAVI TEGI @ KARAN	031065 /2019 (Patel Nagar)
Misc. Arguments					
41	Ct. Cases		6449/2019	RANJEET KUMAR Vs. RAJEEV KUMAR	/2019 (Patel Nagar)
42	Ct. Cases		9022/2019	ANIL KUMAR Vs. SHISHWATI DEVI	/2019 (Patel Nagar)
Order on Misc. Application					
43	Cr. Case	87/PN/2014	61187/2016	STATE Vs. UTTAM KUMAR	29 /2011 (Patel Nagar)
44	Cr. Case	67/PN/2014	60651/2016	STATE Vs. SUSHIL KUMAR HUDDA ETC	106 /2011 (Patel Nagar)
Arguments					
45	Ct. Cases	2/2016	7196/2016	PRITHVI RAJ BHASIN Vs. PRITHIPAL SINGH	/0 (Ranjit Nagar)
Final Arguments					
46	Cr. Case		2546/2019	STATE Vs. ASHISH	378 /2018 (Patel Nagar)
Order on Misc. Application					
47	Ct. Cases		7723/2019	MANJU Vs. JAI KUMAR @ SANJAY NAKTA	/2019 (Patel Nagar)
48	Ct. Cases		8245/2019	MANJU Vs. STATE OF NCT OF DELHI	/2019 (Patel Nagar)
Judgement					
49	Cr. Case		4509/2017	STATE Vs. VIKAS HORO @ VIKAS JADOD	531 /2016 (Patel Nagar)

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Room No. 289

Chief Metropolitan Magistrate, West, T

IN THE COURT OF MR. PUNEET NAGPAL

Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:47

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	76/2/2012	69695/2016	STATE Vs. AJAY KUMAR ETC. (2)	328 /2011 (Tilak Nagar)
2	Cr. Case	16/2/2015	61085/2016	STATE Vs. PRIT PAL SINGH BHATIA	813/2007 /2007 (Paschim Vihar)
3	Ct. Cases	22/1/2015	4763/2016	ASHOK KUMAR SINGHAL Vs. VICTOR ELECTRODES LTD.	/0 (Paschim Vihar)
4	Cr. Case		2286/2018	STATE Vs. JAI PARKASH	72 /2013 (Paschim Vihar)
5	Ct. Cases		5177/2018	BHUPINDER SINGH Vs. JAGDISH KHANNA	/2018 (Tilak Nagar)
6	Cr. Case		6967/2018	STATE Vs. MUKESH @ CHOTA MAKHAN	277 /2017 (Tilak Nagar)
7	Ct. Cases		12659/2018	PRADEEP KHULLAR Vs. VIRENDAR KHULLAR	/2018 (Paschim Vihar)
8	Ct. Cases		13013/2018	ANURAG ARORA Vs. THE H.O.D. SBI CARDS AND PAYMENT SERVICES PVT LTD	/2018 ()
9	Cr. Case		10098/2018	STATE Vs. RAJ KUMAR @ RAJA	562 /2018 (Tilak Nagar)
10	Cr. Case		3203/2019	STATE Vs. MADAN MOHAN LAMBA	569 /2018 (Tilak Nagar)
11	Cr. Case		3204/2019	STATE Vs. VASHINDER SINGH	561 /2018 (Tilak Nagar)
12	Cr. Case		9966/2019	STATE Vs. AMIT	6 /2019 (Tilak Nagar)
13	Cr. Case		9972/2019	STATE Vs. RAHUL	278 /2019 (Tilak Nagar)
14	Cr. Case		9991/2019	STATE Vs. AMIT KUMAR	531 /2019 (Tilak Nagar)
15	Cr. Case		228/2020	STATE Vs. SUSHIL @ SUNNY	16712 /2019 (Paschim Vihar)
16	Cr. Case		941/2020	STATE Vs. SUKHDEV SINGH @ PRINCE BAKSHI	146 /2019 (Tilak Nagar)
17	Cr. Case		1106/2020	STATE Vs. RAJENDER SINGH	757 /2019 (Paschim Vihar)
Charge					
18	Cr. Case		6826/2017	STATE Vs. ANAND SARNA	480 /2009 (Paschim Vihar)
19	Cr. Case		4292/2018	STATE Vs. KUNDAN KUMAR	183 /2018 (Tilak Nagar)
20	Cr. Case		5296/2018	STATE Vs. ARUN	000645 /2016 (Tilak Nagar)
21	Cr. Case		6963/2018	STATE Vs. MUKESH KUMAR	145 /2018 (Tilak Nagar)
22	Cr. Case		7715/2018	STATE Vs. PANKAJ @ KAKE	276 /2017 (Tilak Nagar)
23	Cr. Case		274/2019	STATE Vs. RAVI @ MICKHAL	14429 /2018 (Tilak Nagar)
24	Cr. Case		276/2019	STATE Vs. RAVI @ MICHAL	209 /2018 (Tilak Nagar)
Prosecution Evidence					
25	Cr. Case	505/2/2010	73133/2016	STATE Vs. ADESH KR. ETC.	595/07 /2007 (Paschim Vihar)
26	Cr. Case	948/2/2009	63366/2016	STATE Vs. RAKESH @ ROKY	58 /2007 (Tilak Nagar)
27	Cr. Case	150/2/2012	66862/2016	STATE Vs. GURVINDER SINGH ETC (2)	324 /2012 (Tilak Nagar)

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